



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday,14th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE KARDAK ETE**

COURT NO: 1

[DIVISION BENCH-I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -			
1 Cont.Cas(C)/458/2020	JARO NATUNG AND 3 ORS. Versus N.T.GLOW, IRS AND 5 ORS.	MR. S K DEORI MS. SOMILA MR. B DEORI MR. A KASHYAP	MR. B D GOSWAMI (R- 2) MR. B D GOSWAMI (R- 2) MR A CHANDRAN (R- 2) MR A CHANDRAN (R- 2) MR A HUSSAIN (r-3,6)
2 PIL(Suo Moto)/6/2023	XXXXX Versus IN RE- THE STATE OF ASSAM AND 3 ORS.	MR. T J MAHANTA, SR. ADVOCATE MR. U K NAIR	MR. S BORTHAKUR, SC, MISING AUTONOMOUS COUNCIL R-3
3 Cont.Cas(C)/518/2024	PRAFULLA SAIKIA Versus PROF. SHAMBHU NATH SINGH AND ANR	MR. SURAJIT DUTTA MS. I DAS MR. I LAHIRI	MR. S C KEYAL (R-1) M DEKA (R-1) MS. N KAKATI (R-1) K JAIN (R-1)
4 I.A.(Civil)/2781/2024 in WA/2914/2024	ABDUL KUDDUS MIAH AND ANR Versus THE STATE OF ASSAM AND ORS	MRS. K DEVI MS S A KHALIFA	SC, SEC. EDU. SC, FINANCE
WITH WA/2914/2024 (Filing Number)	ABDUL KUDDUS MIAH AND ANR Versus THE STATE OF ASSAM AND ORS E	MRS. K DEVI	
5 I.A.(Civil)/3706/2024 CAVT. NO.103220/24,N in WA/13671/2024	THE STATE OF ASSAM Versus NAKIB SAIKIA AND ORS	MR. D SAIKIA MR. RAJIB BORPUJARI	MR. K N CHOUDHURY (R-1) SC, P AND R.D. MR. Y DOLOI SC, AG MR. M PHUKAN(R-1) MR. P K BORDOLOI MR A N SARMAH(R-1) FOR CAVEATOR
WITH WA/13671/2024 (Filing Number)	THE STATE OF ASSAM Versus NAKIB SAIKIA AND ORS	MR. RAJIB BORPUJARI	
WITH I.A.(Civil)/13674/2024 (Filing Number)	THE STATE OF ASSAM Versus NAKIB SAIKIA AND ORS	MR. RAJIB BORPUJARI	

6	I.A.(Civil)/3728/2024 CAVT. NO.11812/024, in Review.Pet./12100/2024	M/S SIOTIA STEELS LTD Versus NBCC INDIA LTD AND 3 ORS	MR. S P ROY JYOTISH DAS MS P DEY MS. P AGARWALA MS. V RAI	MR. A THAKUR MS. J R THAKUR DY.S.G.I. SC, INDUSTRIES AND COMMERCE FOR CAVEATOR
	WITH Review.Pet./12100/2024 (Filing Number)	M/S SIOTIA STEELS LTD Versus NBCC INDIA LTD AND 3 ORS	MR. S P ROY	
7	I.A.(Civil)/65/2025 in WA/15727/2024	THE ASSAM POWER GENERATION CORPORATION LTD AND 2 ORS Versus CHIRANJIB BHATTACHARJEE	MR H K DAS MR N K SARMA	MR S MUKTAR
	WITH WA/15727/2024 (Filing Number)	THE ASSAM POWER GENERATION CORPORATION LTD AND 2 ORS Versus CHIRANJIB BHATTACHARJEE	MR H K DAS	
8	I.A.(Civil)/78/2025 in WA/15730/2024	THE ASSAM POWER GENERATION CORPORATION LTD AND 2 ORS Versus BINOD BHAGABATI	MR H K DAS MR N K SARMA	MR. J PATOWARY
	WITH WA/15730/2024 (Filing Number)	THE ASSAM POWER GENERATION CORPORATION LTD AND 2 ORS Versus BINOD BHAGABATI	MR H K DAS	
9	I.A.(Civil)/1463/2025 in WA/4159/2025	KANDARPA BAISHYA Versus THE STATE OF ASSAM AND 7 ORS	MR. T J MAHANTA MS. P BHATTACHARYA MS. RUKMINI BARUA MS. PADMINI BARUA	GA, ASSAM
	WITH WA/4159/2025 (Filing Number)	KANDARPA BAISHYA Versus THE STATE OF ASSAM	MS.RUKMINI BARUA	
10	I.A.(Civil)/1472/2025 in WA/4698/2025	BAHAR AHMAD LASKAR Versus THE STATE OF ASSAM AND 3 ORS	MR A S TAPADAR MR. S B LASKAR MR. H A LASKAR MS D DUTTA	
	WITH WA/4698/2025 (Filing Number)	BAHAR AHMAD LASKAR Versus THE STATE OF ASSAM	AZIDA BEGUM	
- FOR FRESH ADMISSION WITH STAY/BAIL -				
11	WA/18/2025	THE FOOD CORPORATION OF INDIA AND 2 ORS Versus M/S NIT TRADERS	MR B K SINGH	MS. N DEY MR K KALITA
12	WA/20/2025	SAHADA BEGUM CHOUDHURY Versus NAZRINA SULTANA CHOUDHURY AND 4 ORS H	MR. M DUTTA MR. M A CHOUDHURY	GA, ASSAM MRS P HAZARIKA FOR CAVEATOR
	WITH I.A.(Civil)/135/2025 in WA/20/2025	SAHADA BEGUM CHOUDHURY Versus NAZRINA SULTANA CHOUDHURY AND 4 ORS H	MR. M DUTTA MR. M A CHOUDHURY	GA, ASSAM MRS P HAZARIKA FOR CAVEATOR
13	WITH WA/411/2024	SAHADA BEGUM CHOUDHURY Versus MALABIKA DAS AND 4 ORS	MR. M DUTTA MR. M A CHOUDHURY	MR. B CHAKRABORTY MRS P HAZARIKA MS. RIA TIWARI FOR CAVEATOR
	WITH I.A.(Civil)/3737/2024 in WA/411/2024	SAHADA BEGUM CHOUDHURY Versus MALABIKA DAS AND 4 ORS	MR. M DUTTA MR. M A CHOUDHURY	MR. B CHAKRABORTY MRS P HAZARIKA MS. RIA TIWARI FOR CAVEATOR

14	PIL/23/2025	PULIN KALITA AND 3 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. A K BHUYAN MS. N CHOUDHURY MR. A KHOUND MR A ATREYA P BHOWMICK	GA, ASSAM SC, REVENUE SC, PCB
15	WA/117/2025	VARTAK LABOUR UNION Versus THE UNION OF INDIA AND 6 ORS	MR. R MAZUMDAR MRS P RAI MS T WAPANGLA MR. R DEKA	
16	WA/148/2025	NAVA KR MIRI BARUAH AND 71 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. N BORAH MR. J PATOWARY G. R. SINGHA MR M.J. BHARALI	SC, ELEM. EDU SC, FINANCE DEPTT.
17	WA/150/2025	UNION OF INDIA AND 2 ORS. Versus PAWAN KUMARA TIWARI	MR. B DEKA	MR S SARMA
18	WA/152/2025	INDIAN OIL CORPORATION LTD. AND 4 ORS. Versus M/S S.H ENTERPRISE	MISS. R R KAKATI	
19	WP(C)/2497/2025	UNION OF INDIA AND 3 ORS Versus NO. 436754M HAV KHAINEIMANG	MR. U K GOSWAMI	
20	WP(C)/2531/2025	DHIRESH NARAYAN CHOWDHURY Versus THE UNION OF INDIA	MR. P K GOSWAMI MR. B D GOSWAMI MR. J M GOGOI IMSENKALA	SC, AG (A AND E) DY.S.G.I. SC, GHC
- FOR FRESH ADMISSION WITHOUT STAY/BAIL -				
21	PIL/28/2024	KHANIN DEKA AND ANR Versus THE STATE OF ASSAM AND 11 ORS	MR D K DAS MR. R K AGARWALA MR. M KHATANIAR MS. K M TALUKDAR MR H BETALA MR C KUMAR	GA, ASSAM SC, INCOME TAX SC, PWD
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				
22	WA/5/2024 FIXED	NIBON CHANDRA DAS AND 27 ORS Versus THE STATE OF ASSAM AND 8 ORS.	MR B D DAS MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	SC, P H E
23	WA/400/2024	RANA DEV SAIKIA Versus THE STATE OF ASSAM AND 4 ORS	MR. D DAS SR. ADV MR S KHOUND MR H K NATH MR. K MOHAMMED	MR. K N CHOUDHURY (r-5) MR. M MAHANTA (R-5) MR. B BORAH FOR CAVEATOR
	WITH I.A.(Civil)/3666/2024 in WA/400/2024	RANA DEV SAIKIA Versus THE STATE OF ASSAM AND 4 ORS	MR. D DAS SR. ADV MR S KHOUND MR H K NATH MR. K MOHAMMED	MR. K N CHOUDHURY (r-5) MR. M MAHANTA (R-5) MR. B BORAH FOR CAVEATOR
24	WITH WA/401/2024	RANA DEV SAIKIA Versus THE STATE OF ASSAM AND 4 ORS	MR. D DAS SR. ADV MR S KHOUND MR H K NATH MR. K MOHAMMED	PP, ASSAM
	WITH I.A.(Civil)/3670/2024 in WA/401/2024	RANA DEV SAIKIA Versus THE STATE OF ASSAM AND 4 ORS	MR. D DAS SR. ADV MR S KHOUND MR H K NATH MR. K MOHAMMED	MR. M MAHANTA(FOR CAVEATOR) SC. FOREST
25	WP(C)/2226/2024	HAM -AK RURAL DEVELOPMENT FOUNDATION Versus NATIONAL COMMISSION FOR INDIAN SYSTEM OF MEDICINE AND 11 ORS	MR. A C BURAGOHAIN M BURAGOHAIN MS. H BORAH MS. S NATH	MRS. A GAYAN DY.S.G.I.

26	WP(C)/6743/2024	INDRANI BAISHYA AND 3 ORS Versus CHAIRMAN, STATE BANK OF INDIA AND 4 ORS	MR. U J SAIKIA MS M DAS	MR. A K SAHEWALLA (R-1 TO 5) MR. W SHARMA(R-1 TO 5) MR P GOGOI(R-1 TO 5)
27	WA/28/2025	HITESH DEKA AND 4 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR C GOSWAMI	SC, AG S KONWAR,SC,PANCHAYAT & RURAL DEVELOPMENT DEPTT. SC, FINANCE DEPTT.
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				
28	WA/223/2024	ABHIJIT KUMAR BARUA Versus M/S HINDUSTAN PETROLEUM CORPORATION LTD NAD 3 ORS	MR. B CHAKRABORTY MRS P HAZARIKA MS. RIA TIWARI	MS. L DAS (R-1,2,3,4) MR. M P SARMA (R-1,2,3,4)(R-1,2,3,4) MR A CHAKRABORTY (R-1,2,3,4)
29	WITH WA/40/2024	M/S HINDUSTAN PETROLEUM CORPORATION LTD. AND 3 ORS. Versus ABHIJIT KUMAR BARUA	MR. B C DAS MR. M P SARMA MS S SARMA HAZARIKA MR. A BORO MR A CHAKRABORTY MS D MAHANTA	MR. B CHAKRABORTY MRS P HAZARIKA MS. RIA TIWARI
	WITH I.A.(Civil)/338/2024 in WA/40/2024	M/S HINDUSTAN PETROLEUM CORPORATION LTD. AND 3 ORS. Versus ABHIJIT KUMAR BARUA	MR. B C DAS	
30	WP(C)/4821/2024 FIXED	NORTH EASTERN TEA ASSOCIATION Versus THE UNION OF INDIA AND 2 ORS	MR. I CHOWDHURY SR ADV MR. S BISWAKARMA MR G K DEKA MR C GOGOI MR P R SARMA MR. A M BARUAH S RABHA	MR. R K D CHOUDHURY DY.S.G.I.
31	WP(C)/5290/2024 FIXED	ANU DEVI Versus UNION OF INDIA AND 3 ORS.	K JAIN	MR. B CHAKRAVARTY (CGC) DY.S.G.I.
32	WP(C)/1752/2025 CAVT. NO.00872025,117800003102/025, THE STATE OF ASSAM AND ORS	BISWAJIT DAS AND ORS Versus	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MS N MAHANTA N GAUTAM MR. TANUZ KASHYAP	MR. B D KONWAR SR. ADV.(R-3 TO 99) MR. B D KONWAR SR. ADV.(R-3 TO 99) GA, ASSAM MRS J M KONWAR.(R-3 TO 99) MR H AGARWAL MR J SINGH.(R-3 TO 99) MS M ZOMUANPUII.(R-3 TO 99) MR P DOLEY.(R-3 TO 99) MS S JAIN.(R-3 TO 99) FOR CAVEATOR SC, PWD
HEARING				
33	WP(C)/1939/2019 CAVT. NO.0179/2019	BHABEN BORAH Versus THE UCO BANK AND 4 ORS.	MR A D CHOUDHURY MR. T CHAKRABORTY MR. D CHOUDHURY MR. P DUTTA MR A DUTTA	MR R. K. DUTTA (R-1-R-3) MR. M SHARMA (r-1 to 4) MR. N. BORUAH MR. N. BORUAH MR. H.K. HAZARIKA, JUNIOR GOVT. ADVOCATE(R-4) MS. S YASMIN (r-1 to 4) FOR CAVEATOR

34	WP(C)/2798/2019 FIXED	ALL ASSAM INLAND WATER TRANSPORT WORKERS UNION Versus THE STATE OF ASSAM AND 3 ORS.	MR A DASGUPTA MR S DUTTA MS B DAS MR. R SARKAR MR B DAS	GA, ASSAM MR. Y DOLOI (SC, TRANSPORT DEPTT.)) MR. A K BHUYAN (R-1) MS. B BHUYAN(R-1) MR. D SAIKIA, ADVOCATE GENERAL MS. N CHOUDHURY MS B BORA(R-1) MR A SHARMA(R-1) MR A TALUKDAR(R-1) MR J DAS(R-1) SC, IWT
35	WP(C)/3433/2020	KUNAL KASHYAP THAKURIA AND 10 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. D P CHALIHA MD. I AHMED MS M ROY	GA, ASSAM SC, APSC SC, P H E
36	WITH WP(C)/3504/2020	SIDDHARTH RAJKHOWA AND 36 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MS. N SHYAMAL MR. U K NAIR MR. A CHETRY MR. R M DEKA MR. M P SARMA MR. D J DAS MS N MAHANTA MS SABINA AHMED	SC, APSC SC, IRRIGATION
37	WITH WP(C)/4656/2021	UDIPTA GOGOI AND 8 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR. M K DAS MS Z ANJUM MR. U S BORA MR P J DUTTA	GA, ASSAM SC, APSC SC, P H E
38	WP(C)/5522/2020	PANKAJ MAZUMDAR AND 265 ORS. Versus THE UNION OF INDIA AND 3 ORS.	MS. N SHYAMAL MR. U K NAIR MS. L DAS MR H K DAS MR. M P SARMA MR A CHAKRABORTY MS D MAHANTA MR A CHETIA MR N K SARMA	ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 14/05/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MR. L C DEY	24-04-2025	To	15-05-2025
3)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
4)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
5)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
6)	MR. K MIRA	09-05-2025	To	14-05-2025
7)	MD. H BHUYAN	05-05-2025	To	06-06-2025
8)	MR. R P SINGH	13-05-2025	To	31-05-2025
9)	MR J CHOPRA	11-05-2025	To	04-06-2025
10)	MS R S SADIAL	13-05-2025	To	20-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Wednesday,14th May 2025]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-II]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
1 WP(C)/1860/2024	HUSNARA BEGUM AND 4 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MRS. K DEVI MS S A KHALIFA	SC, ELEM. EDU SC, FINANCE
2 WP(C)/2161/2025	DHARMENDRA SONOWAL Versus THE STATE OF ASSAM AND 2 ORS	MRS. R RONGMEI MR N AHMED MS. S DEVI MS. D J BORAH	SC, SEC. EDU.
3 WP(C)/2230/2025 FIXED	SRI DIPAK KUMAR DAS ANDANR Versus THE STATE OF ASSAM AND ORS	MR. S K GOSWAMI MR. R SHARMA	SC, SEC. EDU.
4 WP(C)/2237/2025	LEELA TERANGPI Versus KARBI ANGLONG AUTONOMOUS COUNCIL AND 6 ORS	MR. M SARANIA MR. P P GOGOI MR A SARANIA N GOGOI	SC, HIGHER EDU MR. I A HAZARIKA (R-6) SC, K A A C
5 WP(C)/2313/2025 FIXED	CHANDAN KUMAR BORA Versus THE STATE OF ASSAM AND 4 ORS.	MR G BAISHYA MS. P DAS K BANIK	SC, APSC SC, SEC. EDU.
6 WP(C)/2360/2025 FIXED	AFIYA BEGAM BARBHUIYA Versus THE STATE OF ASSAM AND ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	SC, ELEM. EDU GA, ASSAM SC, FINANCE
7 WP(C)/2362/2025 FIXED	ROWSANA YEASMIN LASKAR Versus THE STATE OF ASSAM AND 4 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	SC, ELEM. EDU GA, ASSAM SC, FINANCE
8 WP(C)/2364/2025 FIXED	GOURAB DAS AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	SC, ELEM. EDU GA, ASSAM SC, FINANCE
9 WP(C)/2481/2025	AMINA KHATUN Versus THE STATE OF ASSAM AND ORS	MR. S U AHMED MR A HAWARI	SC, ELEM. EDU GA, ASSAM
10 WP(C)/2486/2025	NAJMU HOQUE Versus THE STATE OF ASSAM AND ORS	MR. P D NAIR MR G ALAM MR. H ROHMAN MR S R A NASER	SC, ELEM. EDU GA, ASSAM
11 WP(C)/2494/2025	SMTI. RITA GOGOI Versus THE STATE OF ASSAM AND ORS	MS P DEVI MR P R SARMA MR D MEDHI	GA, ASSAM SC, EDU

12	WP(C)/2507/2025	BIKASH BORUAH Versus THE STATE OF ASSAM AND ORS	MR. S K SINGHA MR. M K NEOG	SC, ELEM. EDU GA, ASSAM
13	WP(C)/2508/2025	SHAH ALOM BARBHUIYA Versus THE STATE OF ASSAM AND OTHRS	MR F U BARBHUIYA MS S DAS	SC, ELEM. EDU GA, ASSAM SC, SSA
14	WP(C)/2522/2025	JAHID ISLAM Versus THE STATE OF ASSAM AND 5 ORS	MS. S B CHOUDHURY	SC, ELEM. EDU GA, ASSAM
15	WP(C)/2528/2025	AJUFA KHATUN Versus THE STATE OF ASSAM AND 5 ORS	MR. S K SINGHA MR. M K NEOG	SC, ELEM. EDU GA, ASSAM SC, FINANCE
16	WP(C)/2538/2025	MADHAB CHANDRA KALITA AND ORS Versus THE STATE OF ASSAM AND ORS	MR. B PURKAYASTHA MR. S SUTRADHAR MR. J P BARUAH	SC, SEC. EDU.
ORDER (STAY VACATING)				
17	I.A.(Civil)/1408/2025 in WP(C)/5846/2021	SHEIKH HANIF UDDIN Versus BAHARUL ISLAM AND ORS	K U AHMED	SC, ELEM. EDU GA, ASSAM MR K BHUYAN
	WITH WP(C)/5846/2021	MD. BAHARUL ISLAM AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR H BHUYAN MR K BHUYAN MR. O U AHMED	SC, ELEM. EDU GA, ASSAM K U AHMED (r-5,6,7) MS P SARMA (r-5,6,7) MS N HASAN (r-5,6,7)
ORDER (IMPLEADMENT OF PARTY)				
18	I.A.(Civil)/1385/2025 B/O in WP(C)/1442/2025	BABITA ADHIKARY Versus BINOD SARMAH AND ORS	MR. P MAHANTA MS. M BORGHAIN M DAS	MR. K N CHOUDHURY SC, APDCL N GAUTAM
	WITH WP(C)/1442/2025	BINOD SARMAH Versus ASSAM POWER DISTRIBUTION COMPANY LTD	MR. D J DAS MS N MAHANTA N GAUTAM	SC, APDCL
ADMISSION				
19	WP(C)/2816/2019 PART-HEARD	SYED DERAZUDDIN AHMED Versus THE STATE OF ASSAM AND 6 ORS.	MR. R C SAIKIA MS. B PHOM	MS. N SHYAMAL MR. U K NAIR MR. A CHETRY MR D CHAKRABORTY MR. P MAHANTA(R-7) MS C DAS(R-7) SC, SEC. EDU. SC, BTC MR. M P SHARMA
	WITH I.A.(Civil)/959/2021 in WP(C)/2816/2019	SYED DERAZUDDIN AHMED Versus THE STATE OF ASSAM AND 6 ORS.	MR. R C SAIKIA	SC, SEC. EDU. SC, BTC
20	WP(C)/2348/2020 B/O	SATYAJIT DAS Versus THE GAUHATI UNIVERSITY AND 4 ORS.	MR. Y S MANNAN MS. M BHATTACHARYYA	MR D MAHANTA (R-5) SC, G U
21	WP(C)/6853/2021	UDIPTA TALUKDAR Versus THE GAUHATI UNIVERSITY AND 4 ORS.	MR. Y S MANNAN MS N DEKARAJA	SC, G U
22	WP(C)/999/2022 FIXED	ABDUS SABUR RAHMAN Versus THE STATE OF ASSAM AND 6 ORS.	MR. M R KHANDAKAR	SC, ELEM. EDU GA, ASSAM MS S CHAKRABORTY (R-6 & 7)
23	WP(C)/4910/2022 FIXED	MRS. ARVINDER KAUR Versus THE STATE OF ASSAM AND 3 ORS	MR J ABEDIN MR J ABEDIN MR G CHAMUAH	GA, ASSAM SC, SEC. EDU.
24	WP(C)/5524/2022	ANAMIKA YADAV Versus THE ASSAM UNIVERSITY AND 6 ORS	MRS. R BORAH MR. D BORAH	SC, ASSAM UNIVERSITY SC, U G C

25	WP(C)/1893/2023 B/O	PURABI BARUAH Versus THE STATE OF ASSAM AND 3 ORS	MR H RAHMAN MS P AGARWAL MR I HASIEB MR. B J DAS	SC, HIGHER EDU MR. R MAZUMDAR (r-3,4) MR H BEZBARUA (r-3,4) MR. R DEKA (r-3,4) SC, EDU
26	WP(C)/3944/2023 B/O	DUKHI RAM RAY Versus THE STATE OF ASSAM AND 5 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA	SC, ELEM. EDU GA, ASSAM MS. S D SAIKIA (r-6)
27	WP(C)/6231/2023 B/O	RAFTAB UDDIN MAZUMDER AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. N H BARBHUIYA MS. N.A. LASKAR MS. S. DEY	SC, ELEM. EDU
28	WP(C)/6793/2023 FIXED	SRI SONEN GOYARY Versus THE STATE OF ASSAM AND ORS	MR. S K GOSWAMI MR N SARMA MR. R SHARMA	SC, ELEM. EDU SC, BTC SC, FINANCE
29	WITH WP(C)/6750/2023	SRI MRITYUNJOY DAS Versus THE STATE OF ASSAM AND ORS	MR. S K GOSWAMI MR N SARMA MR. R SHARMA	SC, ELEM. EDU SC, BTC SC, FINANCE
30	WITH WP(C)/7527/2023	AMULLYA DEKA Versus THE STATE OF ASSAM AND 4 ORS	MR. S K GOSWAMI MR N SARMA MR. R SHARMA	SC, ELEM. EDU SC, BTC SC, FINANCE
31	WP(C)/556/2024	DR. TILAK SARMAH Versus THE STATE OF ASSAM AND 4 ORS	K U AHMED MS P SARMA	SC, HIGHER EDU MR. P HAZARIKA (r-3,4) MR. H S BORAH (r-3,4) DR P AGARWAL(R-5)
32	WITH WP(C)/4721/2021	DR. MITALI SARMA Versus THE STATE OF ASSAM AND 10 ORS	K U AHMED MS P SARMA MS N HASAN	MR. P R MAHANTA SC, HIGHER EDU MR. S K DAS (R-4) MR. A CHAMUAH (r 12) MR R KARIM (R-4) MR D BARMAN (R-4) MS. K BARPUJARI SC, UGC
33	WITH WP(C)/6543/2021	DR ARCHANA GOGOI Versus THE STATE OF ASSAM AND 9 ORS	K U AHMED MS P SARMA MS N HASAN	SC, HIGHER EDU
34	WP(C)/729/2024 B/O	DR. KALIDAS SHARMA Versus THE STATE OF ASSAM AND 4 ORS	MRS. R DEVI MS D CHOUDHURY	SC, HIGHER EDU MR I AHMED(R-5) MD M RAHMAN(R-5) MS. A RANA(R-5) SC, U G C
35	WP(C)/2682/2024 B/O	RANU PRABHA DAS Versus THE STATE OF ASSAM AND 8 ORS	MR. K R PATGIRI MS K BARMAN	GA, ASSAM SC, BTC SC, EDU SC, FINANCE DEPTT.
36	WP(C)/2745/2024	BUDHESWAR BARUAH Versus THE STATE OF ASSAM AND 6 ORS	MD S HOQUE MR. M DEKA	SC, ELEM. EDU SC, FINANCE
37	WP(C)/2846/2024 B/O	AARTI DEVI Versus THE STATE OF ASSAM AND 7 ORS	MR. R ALI MR H A AHMED MR. MUSTAFA HUSSAIN	SC, ELEM. EDU GA, ASSAM MR G JALAN (R-7,8) S FAZIL(R-7,8)
38	WP(C)/3242/2024 B/O	DR NANDITA PAUL Versus THE STATE OF ASSAM AND 3 ORS	DR G J SHARMA MR S NATH	SC, HIGHER EDU MR S DUTTA (r-4) MS S MOCHAHARI (r-4)
39	WP(C)/3901/2024 B/O	MD. FOKRUL ISLAM MAZUMDER Versus THE STATE OF ASSAM AND 3 ORS	MR. N H BARBHUIYA MS. N.A. LASKAR MS. S. DEY	MR. B PURKAYASTHA(R-4) SC, SEC. EDU. J.P. BARUAH (R-4)
40	WP(C)/6051/2024 FIXED	SURENDRA NATH GAYARI Versus THE STATE OF ASSAM AND 7 ORS	MR. M KHAN MR A K DAS MS J AKTAR	SC, ELEM. EDU SC, AG (A AND E) SC, SEC. EDU. SC, BTC SC, SSA SC, FINANCE

41	WP(C)/6079/2024 B/O	ANU BALA SARKAR Versus THE STATE OF ASSAM AND 5 ORS	MR H R A CHOUDHURY MS. R CHOUDHURY MR. A H M R CHOUDHURY MD. MEMON AHMED	SC, ELEM. EDU GA, ASSAM SC, TREASURY
42	WP(C)/6352/2024 B/O	KANCHAN NARZARY Versus THE STATE OF ASSAM AND 9 ORS.	MR. K R PATGIRI MS CHITRALEKHA DAS MS K BARMAN MS. D. DEVI	SC, ELEM. EDU GA, ASSAM SC, BTC SC, FINANCE DEPTT.
43	WP(C)/6423/2024	KRISHNA MONI BORA Versus THE CHAIRMAN, ASSAM HIGHER SECONDARYU EDUCATION COUNCIL (AHSEC) AND 4 ORS	DR. P AGARWAL LEGAL AID COUNSEL	SC, HIGHER EDU
44	WP(C)/6631/2024	ABUL KALAM AZAD AND 9 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR B D DAS MRS R DEKA MR D BANIA MR. H R DAS MR J LOTH	SC, ELEM. EDU SC, FINANCE
45	WP(C)/1566/2025 B/O	SUSHILA GOOR Versus THE STATE OF ASSAM	MR. A BURAGOHAIN MR. M KHAN MS J AKTAR	SC, ELEM. EDU SC, AG (A AND E) GA, ASSAM SC, FINANCE
ORDERS				
46	Cont.Cas(C)/405/2024	SALEK AHMED AND 8 ORS Versus NARAYAN KONWAR AND ANR	MR. S ROY MR. M H LASKAR M. HOSSAIN	MR. D SAIKIA (R-2) MR B KAUSHIK(R-2) MR. A PHUKAN(R-2)
47	Cont.Cas(C)/601/2024 FIXED	SHAJAHAN ALI Versus SMT. SURANJANA SENAPATI	MR. B J GHOSH MD. S ISLAM MS M DAS MR. M DEKA	
48	WP(C)/2003/2024	SAYRA KHATUN Versus THE STATE OF ASSAM AND 5 ORS	MRS. M A OZAH	MR. R BORPUJARI (SC, FINANCE) MR. D BORA (GA, ASSAM)
	WITH I.A.(Civil)/1773/2024 in WP(C)/2003/2024	MONOWARA BEGUM Versus SAYRA KHATUN AND 6 ORS	MR. S C BISWAS MS. U NANDA MS. J GHOSH MR. A K DAS	MS. H TERANGPI (SC, SECONDARY EDUCATION)
49	WP(C)/4848/2024	MD. SAMSUDDIN SARKAR Versus THE STATE OF ASSAM AND 85 ORS	MR B M DEKA MR P R SARMA MR R.AHMED	MR. R BORPUJARI (SC, FINANCE) MR. D BORA (GA, ASSAM) SC, SEC. EDU. MS. H TERANGPI (SC, SECONDARY EDUCATION)
50	WITH WP(C)/4769/2024	KANSHAI MUSHAHARY AND 15 ORS Versus THE STATE OF ASSAM AND 512 ORS	MR. A K BHUYAN MS. N CHOUDHURY MR. A KHOUND MS B BORA MR A SHARMA MR A TALUKDAR MR J DAS MS M.CHAKRABORTY	SC, ELEM. EDU SC, BTC
51	WITH WP(C)/4842/2024	HIREN DAS Versus THE STATE OF ASSAM AND 23 ORS	MR B M DEKA MR P R SARMA MR R.AHMED	SC, ELEM. EDU MR MONZUR K CHOUDHURY (R-6,8,12,13,14,16,17,18,19) R. BARUAHHURY (R- 6,8,12,13,14,16,17,18,19) TANZIM L. CHOUDHURYHURY (R- 6,8,12,13,14,16,17,18,19) SC, BTC

52	WITH WP(C)/5163/2024	SANJIT ARYA Versus BODOLAND TERRITORIAL COUNCIL AND ANR	MR B D DAS MR H K SARMA MR. D THAOSEN	SC, BTC
53	WITH WP(C)/6283/2024	ROSHAN LUINTEL Versus STATE OF ASSAM AND 5 ORS.	MR. N UPADHAYAY MR D MAHANTA	SC, ELEM. EDU MR. S SUTRADHAR (R4-R6) SC, BTC
54	Cont.Cas(C)/110/2025	BIKASH PURKAYASTHA Versus SMT. MAMATA HOJAI	MRS. P GOSWAMI MS. A BORO	
55	Cont.Cas(C)/188/2025 FIXED	REETA DAS HAZARIKA ALIAS REETA DAS Versus MR NARAYAN KONWAR IAS	MR S KHOUND MS. N BORAH MS. S. SAIKIA	MR. D P CHALIHA (R3) MS M ROY (R3)
56	WP(C)/233/2025 B/O	DAMAYANTI DAS Versus THE STATE OF ASSAM AND 12 ORS.	MR. K R PATGIRI MS CHITRALEKHA DAS MS K BARMAN MS. D. DEVI	SC, ELEM. EDU GA, ASSAM SC, SEC. EDU. SC, BTC SC, FINANCE SC, SEC. EDU.
57	I.A.(Civil)/1428/2025 IN WP(C) 2055/2025 (D/O), FIXED in WP(C)/2055/2025	SMTI MAKHANI HAZARIKA Versus THE STATE OF ASSAM	MRS A BUJARBARUAH MS. A SARMA	
58	I.A.(Civil)/1430/2025 B/O in WP(C)/4467/2023 WITH WP(C)/4467/2023	NIYAJ UDDIN Versus THE STATE OF ASSAM NIYAJ UDDIN AND 8 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. B U LASKAR MR. A H M R CHOUDHURY MR. B U LASKAR	SC, ELEM. EDU MR. K MIRA (R-4,5) SC, ELEM. EDU MR. K MIRA (R-4,5)
HEARING				
59	WP(C)/2516/2014 FIXED	MD. JULHASH UDDIN AHMED Versus THE STATE OF ASSAM AND 11 ORS	MR.S BANIK MR.S K ROY	GA, ASSAM SC, BTC SC, SSA SC, EDU

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LEAVE NOTE OF ADVOCATES FOR 14/05/2025

1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MR. L C DEY	24-04-2025	To	15-05-2025
3)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
4)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
5)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
6)	MR. K MIRA	09-05-2025	To	14-05-2025
7)	MD. H BHUYAN	05-05-2025	To	06-06-2025
8)	MR. R P SINGH	13-05-2025	To	31-05-2025
9)	MR J CHOPRA	11-05-2025	To	04-06-2025
10)	MS R S SADIAL	13-05-2025	To	20-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday, 14th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1381/2025 FIXED	JOMSER ALI Versus THE STATE OF ASSAM	MR A W AMAN MR SARFRAZ NAWAZ MR. SURAJIT DAS SAMIM RAHMAN A S CHOUDHURY	PP, ASSAM
2	Bail Appln./1504/2025	KANGKAN KALITA Versus THE STATE OF ASSAM AND ANR	MR. M K DAS O ASSUMI	PP, ASSAM
3	Bail Appln./1513/2025	AFAZ ALI @ MD. AFAZ ALI AND ANR Versus THE STATE OF ASSAM.	MR. U K BARMAN MR H ALI MR. R KONWAR	PP, ASSAM
4	Bail Appln./1514/2025	PUSHPAJIT PURKAYASTHA Versus CENTRAL BUREAU OF INVESTIGATION	MR. P BORA MS. N SHYAMAL MR M SAHEWALLA MS T J SAHEWALLA	SC, CBI
5	Bail Appln./1517/2025	PRIBAL MUSHAHARY Versus THE STATE OF ASSAM	MR SARFRAZ NAWAZ	PP, ASSAM
6	Bail Appln./1518/2025	RABI @ RAVI MISHRA Versus THE STATE OF ASSAM	MR. S MUNIR MR A RAHMAN	PP, ASSAM
7	Bail Appln./1519/2025	KLINGTON RONGHANG Versus THE STATE OF ASSAM	MR. S MUNIR MS. N.A. BEGUM	PP, ASSAM
MOTION				
8	Crl.Pet./291/2025	ADITYA SARMA BORUAH @ ADITYA SHARMA BARUAH Versus THE STATE OF ASSAM AND ANR	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
9	Crl.Pet./364/2025 FIXED	MANOJ KR BORO Versus THE STATE OF ASSAM AND ANR.	MR N RAY N N HUSSAIN	PP, ASSAM
10	Crl.Pet./448/2025	NIKHIL AGARWAL Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR H AGARWAL MR P DOLEY MS S JAIN	PP, ASSAM

11	Crl.Pet./551/2025	PORENDRA SANGMA @ PORENDRA CHANDRA SANGMA Versus THE STATE OF ASSAM AND ANR	MR J C GAUR MR. U C DAS	PP, ASSAM
12	AB/1060/2025	PROSENJIT ROY Versus THE STATE OF ASSAM	MR. P DUTTA	PP, ASSAM
13	AB/1062/2025	FAYZAL ISLAM ALIAS FOYZAL ALI AND ANR Versus THE STATE OF ASSAM	MR A W AMAN MR SARFRAZ NAWAZ MR. SURAJIT DAS A S CHOUDHURY	PP, ASSAM
BAIL HEARING (BA)				
14	Bail Appln./1780/2024 WITH OFFICE NOTE (SCANNED COPY OF LCR)	MD. ABDUL ALI Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR MR. AJAY SARMA	PP, ASSAM
15	Bail Appln./2474/2024 WITH CASE RECORD(SCANNED COPY)	MD MOYNA MIYA TALUKDAR @ MOYNA MIYA TALUKDAR Versus THE STATE OF ASSAM	MR. S MUNIR MR. S RANA	PP, ASSAM
16	Bail Appln./2534/2024 WITH CASE RECORD(SCANNED COPY)	HANUMAN SINGH Versus THE STATE OF ASSAM	MR. S MUNIR MR. S RANA	PP, ASSAM
17	Bail Appln./3794/2024 WITH CASE RECORD(SCANNED COPY), FIXED	NAYAN CHANDRA KURI Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
18	Bail Appln./246/2025 WITH CASE RECORD(SCANNED COPY)	MD AZAHARUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. A AHMED MD A RAHMAN MS. A KHATUN	MS B CHOUDHURY, AMICUS CURIAE (R-2) PP, ASSAM
19	Bail Appln./631/2025 WITH CASE RECORD(SCANNED COPY)	JALAL HOQUE AND ANR Versus THE STATE OF ASSAM	MR K THAKUR MR D MEDHI MR. S SARKAR	PP, ASSAM
20	Bail Appln./639/2025 WITH CASE RECORD(SCANNED COPY)	MITHUN KUMAR SAHANI Versus THE UNION OF INDIA	MS. R S SADIAL MR. M R SODIAL	SC, CUSTOMS
21	Bail Appln./649/2025 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	AINUL HOQUE Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
22	Bail Appln./713/2025 WITH CASE RECORD(SCANNED COPY), FIXED	HEMKHOLAL LUNKIM Versus THE STATE OF ASSAM	MOTIUR RAHMAN MR. NOOR KUTUB ALAM	PP, ASSAM
23	Bail Appln./725/2025	SRI SUSHIL BHUMIJ Versus THE STATE OF ASSAM	MR. N BORUAH MR S ARAFAT	PP, ASSAM
24	Bail Appln./743/2025	BIPLAB MANDAL AND ANR Versus THE STATE OF ASSAM AND ANR	MR. S A AHMED MR. F A AHMED A. KHANAM	MR E AHMED (R-2) PP, ASSAM
25	Bail Appln./883/2025 BA 2827/2024(D/O), WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	NIAJ UDDIN @ NIAZ UDDIN Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
26	Bail Appln./1153/2025 FIXED	RASHID HOQUE Versus THE UNION OF INDIA	MR H R A CHOUDHURY M ALAMGEER MR. I U CHOWDHURY	SC, NCB
27	Bail Appln./1209/2025	MOFIDUL ISLAM Versus THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR A ALAM F KHATUN	PP, ASSAM
28	Bail Appln./1215/2025 FIXED	FAKRUL ISLAM Versus THE STATE OF ASSAM	MR A A DEWAN MR H A RASHID MR A MALEK S.D. AHMED	PP, ASSAM
29	Bail Appln./1231/2025 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	SRI ABHIJIT MALI Versus THE STATE OF ASSAM AND ANR.	MR. D P BORAH MS. S BORO MR B PAUL	PP, ASSAM

30	Bail Appln./1250/2025 FIXED	SRI ARUP BORUAH Versus THE STATE OF ASSAM	MR B BORA MR P S RAJA	PP, ASSAM
31	Bail Appln./1300/2025 WITH OFFICE NOTE, FIXED	PARMA RAM BISHNOI Versus UNION OF INDIA	MR. I CHOUDHURY MRS. S D CHOUDHURY	SC, NCB
32	Bail Appln./1356/2025 WITH OFFICE NOTE, FIXED	MD IQBAL KHAN Versus THE UNION OF INDIA	MR. B BARMAN M KALITA	SC, NCB
33	Bail Appln./1375/2025 FIXED	LALCHAN ALI Versus THE STATE OF ASSAM	MR. S M MOLLAH MS. F BEGUM MR R ALI MS. C M BEZBARUAH	PP, ASSAM
34	Bail Appln./1378/2025 WITH OFFICE NOTE, FIXED	ALBAB HUSSAIN Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
35	Bail Appln./1408/2025 WITH OFFICE NOTE, FIXED	RAFIKUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
36	Bail Appln./1417/2025 FIXED	SALEH AHMED Versus THE STATE OF ASSAM	TAWHID LASKAR MR. D K AGARWALA A BORBHUYAN	PP, ASSAM

BAIL HEARING

37	AB/526/2025 FIXED	KUMARESH KALITA AND 3 ORS Versus THE STATE OF ASSAM	MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR. SURAJIT DAS MD A RAHMAN SAMIM RAHMAN	PP, ASSAM
38	AB/759/2025 FIXED	AMIRUL ISLAM Versus THE STATE OF ASSAM	MR S H SIKDAR MD IMRAN A ISLAM	PP, ASSAM
39	AB/824/2025 FIXED	BHABEN SUTRADHAR Versus THE STATE OF ASSAM	MR. M BORAH MS B BORA	PP, ASSAM
40	AB/835/2025 FIXED	SMT SABITA CHAMARIA Versus THE STATE THROUGH CBI	MR K AGARWAL MR. G AGARWAL	DY.S.G.I.
41	AB/891/2025 FIXED	SADIKUL ISLAM AND 2 ORS. Versus THE STATE OF ASSAM AND ANR	MR. N HOQUE MR. S MUNIR MR. KHAIRUL ISLAM	PP, ASSAM
42	AB/892/2025 FIXED	LAKHI KALITA Versus THE STATE OF ASSAM	MR G CHAMUAH	PP, ASSAM
43	AB/894/2025 FIXED	ZIYARUL HOQUE Versus THE STATE OF ASSAM	MR. R ISLAM T TALUKDAR	PP, ASSAM
44	AB/901/2025 FIXED	PINKY DHAR Versus THE STATE OF ASSAM	MR. U DUTTA MR. B. KUMAR B DUTTA	PP, ASSAM

ORDERS

45	Review.Pet./65/2024 WP(C) 7913/2019(D/O), FIXED	JEUTI THAKURIA Versus THE STATE OF ASSAM AND 2 ORS	MR. R GOSWAMI MS. S BORA MR. H KALITA MS N DEVI MS S DAS MR. P BORAH	GA, ASSAM MR. S C BISWAS (R-3) MS. U NANDA(R-3) MS. J GHOSH(R-3) SC, SEC. EDU.
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LEAVE NOTE OF ADVOCATES FOR 14/05/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MR. L C DEY	24-04-2025	To	15-05-2025
3)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
4)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
5)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
6)	MR. K MIRA	09-05-2025	To	14-05-2025
7)	MD. H BHUYAN	05-05-2025	To	06-06-2025
8)	MR. R P SINGH	13-05-2025	To	31-05-2025
9)	MR J CHOPRA	11-05-2025	To	04-06-2025
10)	MS R S SADIAL	13-05-2025	To	20-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday, 14th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-IV]

THIS BENCH WILL RISE AT 1:00 P.M.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/213/2025 FIXED	ABINASH BALMIKI AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. B J MUKHERJEE MS R SAHA	GA, ASSAM SC, BTC SC, FINANCE DEPTT.
2	Cont.Cas(C)/245/2025	SRI DINAMANI HALOI Versus BHASKARJYOTI SARMA	MR. N HAQUE MR. A K AZAD MR M HUSSAIN	
3	Cont.Cas(C)/246/2025	SRI DINAMANI HALOI Versus GITANJALI BHATTACHARYYA AND ANR	MR. N HAQUE MR. A K AZAD MR M HUSSAIN	
4	WP(C)/2453/2025	SMTI SWAPNA ACHARJEE AND ANR Versus THE STATE OF ASSAM AND ORS	MR. S P CHOUDHURY MS B DEVI	GA, ASSAM SC, GMC
5	WP(C)/2457/2025	PRONOBESH KR GHOSH Versus THE STATE OF ASSAM AND 6 ORS	MR A ISLAM E HUSSAIN	GA, ASSAM
6	WP(C)/2483/2025	LUIT VALLEY CO PVT LTD AND ANR Versus THE GOVT OF ASSAM AND ORS	MS. N UPADHYAY MR. P DAS MS. BANSHIKA PODDER	SC, INDUSTRIES AND COMMERCE SC. ASIDC
7	WP(C)/2489/2025	M/S BARUA AND COMPANY AND ANR Versus THE STATE OF ASSAM AND ORS	MR. K N CHOUDHURY MR. N DEKA MR. M GOGOI	GA, ASSAM
8	WP(C)/2503/2025	PRITHVIRAJ CHRISTOPHER ANDREWS Versus THE STATE OF ASSAM AND ORS	MR B KAUSHIK MR. S HAZARIKA MS A M DCOSTA K BHARALI	GA, ASSAM
9	WP(C)/2509/2025	SUPRAKANDI FISHERMAN CO OPERATIVE SOCIETY LTD Versus THE STATE OF ASSAM AND OTHERS	MR. B CHAKRAVARTY A SARMA	SC, FISHERY
10	WP(C)/2518/2025	AJAY KUMAR SINGH Versus THE STATE OF ASSAM AND 6 ORS.	MR. S K SINHA	GA, ASSAM SC, FINANCE
11	WP(C)/2526/2025	SRI MANAS DAS Versus THE STATE OF ASSAM	MR. P P DUTTA MS P SARMA MS. P P DAS	GA, ASSAM SC. BTC

ORDER (STAY VACATING)

12	I.A.(Civil)/1384/2025 FIXED in WP(C)/1805/2025	VIMAL KUMAR PRASAD Versus JOGESWAR BORA	MR G N SAHEWALLA MR M SAHEWALLA MS. S. TODI MS G DUGAR MS T J SAHEWALLA	MR A C BORBORA GA, ASSAM MR. M SMITH
	WITH WP(C)/1805/2025	JOGESWAR BORA AND ANR Versus THE STATE OF ASSAM AND 8 ORS.	MR A C BORBORA MR. M SMITH MS. N DEY MR S A HUSSAIN	MR G N SAHEWALLA (R-9) GA, ASSAM MR M SAHEWALLA(R-9) MS. S. TODI(R-9) MS G DUGAR(R-9) MS T J SAHEWALLA(R-9) MS. U. DAS, ADDL. SR. GA, ASSAM MR. S.S. ROY, SC, C.G.C. MR. S. BARUAH, SC, PCB
ADMISSION				
13	WP(C)/888/2019 FIXED	MAHMUDUL ISLAM Versus THE HINDUSTAN PETROLEUM CORPORATION LIMITED AND 2 ORS.	MR H R A CHOUDHURY MR. A T SARKAR MS. R RAHMAN	MR B D DAS (R3) MR H K SARMA (R3) MR. S S ROY (R1,R2) MR. S BORTHAKUR (R1,R2) MR. D THAOSEN (R3) MS. K PHUKAN (R3)
14	WP(C)/7172/2019 B/O	INAKI BARUAH SAIKIA Versus UNION OF INDIA AND 3 ORS.	MR. R GOSWAMI MS. M SAIKIA MS D DEKA MS. P BORTHAKUR	MR. D GOSWAMI ASSTT.S.G.I. SC, E S I MS P MEDHI
15	WP(C)/63/2024 FIXED	M/S H D ENTERPRISES Versus THE STATE OF ASSAM AND 2 ORS	MR. S K DEORI MS. SOMILA	SC, PWD
16	WP(C)/2620/2024 FIXED	DEBESH BASUMATARY AND 5 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. P BOIRAGI MR. S J SARMAH MRS. B TALUKDAR	SC, PWD
17	WP(C)/4562/2024 FIXED	SANJAY SHARMA Versus THE GOVERNMENT OF ASSAM AND 2 ORS	PETITIONER IN PERSON	MR. N ALAM(R-3) MR K JAIN (R-3) S A BAKHTIAR(R-3) SC, GMC
18	WP(C)/6299/2024 FIXED	OVAL PROJECTS ENGINEERING PRIVATE LIMITED Versus OIL AND NATURAL GAS CORPORATION LIMITED AND 5 ORS	MS M HAZARIKA MS. S NEWAR MS V V THANYU	MR S CHAKRABORTY
19	WITH WP(C)/1604/2025 CAVT. NO. 026420/25,N	OVAL PROJECTS ENGINEERING PRIVATE LIMITED Versus OIL AND NATURAL GAS CORPORATION LIMITED	MS M HAZARIKA MS. S NEWAR MS V V THANYU	MR S CHAKRABORTY(ALL RESPONDENTS) MR. I CHOWDHURY SR ADV (ALL RESPONDENTS) SC, OIL
20	WITH WP(C)/1659/2025	OVAL PROJECTS ENGINEERING PRIVATE LTD Versus OIL AND NATURAL GAS CORPORATION LTD AND ORS	MS M HAZARIKA MS V V THANYU	MR S CHAKRABORTY (ALL RESPONDENTS) MR. I CHOWDHURY SR ADV (ALL RESPONDENTS)
21	WP(C)/601/2025 FIXED	LAKHYA KUMAR HAZARIKA Versus THE STATE OF ASSAM AND 4 ORS	MR. K SARMA MR. S BORUAH	SC, P AND R.D. GA, ASSAM MR. K BORUAH (R-5) MR. M ALAM(R-5) MS A DAS(R-5) MS. P BORAH(R-5)
22	WP(C)/979/2025	PRADIP KUMAR DAS Versus THE STATE OF ASSAM	MR. D GOSWAMI MR N K KASHYAP MR. J KALITA	SC, PWD
23	WP(C)/1924/2025 FIXED	LAIPULI GAON PANCHAYAT SAMABAI SAMITY LIMITED AND 15 ORS. Versus THE UNION OF INDIA AND 3 ORS.	MR. K N CHOUDHURY MR. T DEURI MRS. R S DEURI MS. L WANGSA U BHARADWAJ	GA, ASSAM DY.S.G.I.

ORDERS

24	Cont.Cas(C)/787/2022 FIXED	PANKAJ KALITA Versus ANURAG GOEL AND 2 ORS.	MD S HOQUE MR. F A FAROOQUE	MR. D SAIKIA (R-1,3) MS. R B BORA (R-3) MR. S BORA (R-1,3) MR. K KONWAR (R-4) MS. N BORAH(R-4) MR. A BHATTACHARJEE (R-2) MR S DUTTA(R-4) MR. R K MUSHAHARY (R-1) D J CHAKMA (r-2)
25	Cont.Cas(C)/307/2023 FIXED	RAJIB SARKAR Versus SANJIV SHYAM AND 3 ORS	MR. M DUTTA MS S DEV MS N RAI	MR. B GOGOI (r- 4) MR. B GOGOI (r- 4) MR A CHALIHA (R-4) MR A CHALIHA (R-4) MR M BHUYAN(r- 4) SC, P W D
26	Cont.Cas(C)/344/2023 FIXED	BISHURAM CHAUHAN Versus CHANDAN SHARMA AND 2 ORS	MR. S CHAUHAN MR. P MAZUMDER MR N ALAM M. BORUAH	MR K GOGOI MR B GOGOI SC, PWD
27	Cont.Cas(C)/506/2024 FIXED	PABAN HAZARIKA Versus PRASANTA BORKAKATI	MR. J SARMAH	MR. P SARMA
28	Review.Pet./36/2025 IN WP(C) 3226/14 (D/O)	EX GO 2518M SHRI M.L AGRAWAL Versus THE UNION OF INDIA AND 3 ORS	MRS. R BORAH MR. D BORAH	DY.S.G.I.
29	Cont.Cas(C)/186/2025 B/O	NIRMAL KONOWAR Versus DEVASHISH SHARMA, I.A.S	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	MR. K KONWAR (R-1) MS. N BORAH(R-1) MR S DUTTA(R-1)
30	I.A.(Civil)/1476/2025 B/O in WP(C)/1403/2025	M/S SHREE GANESH TOURS AND TRAVELS Versus THE STATE OF ASSAM	MR. T K MISRA MR. P K MUNIR DIPTI CHAKRAVARTY MR. A. GAYAN	GA, ASSAM SC, TRANSPORT DEPARTMENT, ASSAM SC, FINANCE
	WITH WP(C)/1403/2025	M/S SHREE GANESH TOURS AND TRAVELS Versus THE STATE OF ASSAM AND 4 ORS	MR. T K MISRA MR. P K MUNIR DIPTI CHAKRAVARTY MR. A. GAYAN	GA, ASSAM SC, TRANSPORT DEPARTMENT, ASSAM SC, FINANCE
31	WP(C)/1933/2025 FIXED	PORBATIA GAON PANCHAYAT SAMABAI SAMITY LIMITED AND ORS Versus THE UNION OF INDIA AND ORS	MR. R SARMA MR. R K TALUKDAR	GA, ASSAM DY.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 14/05/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MR. L C DEY	24-04-2025	To	15-05-2025
3)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
4)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
5)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
6)	MR. K MIRA	09-05-2025	To	14-05-2025
7)	MD. H BHUYAN	05-05-2025	To	06-06-2025
8)	MR. R P SINGH	13-05-2025	To	31-05-2025
9)	MR J CHOPRA	11-05-2025	To	04-06-2025
10)	MS R S SADIAL	13-05-2025	To	20-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday, 14th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 6

[DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/2497/2024 B/O	SOLEMAN FAKIR @ SALMAN FAKIR Versus THE UNION OF INDIA AND 6 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MRS H AHMED	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
2	WP(C)/4936/2024 WITH LCR	NUR NEHAR @ NUR NEHAR KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. R ALI MR H A AHMED	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
3	WP(C)/563/2025	SURUJJAN NESSA Versus THE UNION OF INDIA AND 6 ORS	MR. N SARKAR MR A BANERJEE MR BHUBAN SHARMA	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
4	WP(C)/578/2025	MD. RAHIMAN NESSA Versus THE UNION OF INDIA AND 6 ORS	MR. N SARKAR MR A BANERJEE MR BHUBAN SHARMA	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
5	WP(C)/925/2025	CHAN MIA MANDAL @ CHAN MIA Versus THE UNION OF INDIA AND 5 ORS.	MR. R BORA MS R MEDHI	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
6	WP(C)/1497/2025	AJIT ALI Versus THE UNION OF INDIA	MR. A RAHMAN	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
7	WP(C)/1941/2025	MAZIDA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR P BHARDWAJ MS. B DEVI MR. M SARMA	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
8	WP(C)/1954/2025	MD. JALAHUDDIN ALIAS JALAUDDIN ALIAS JALAL UDDIN Versus THE UNION OF INDIA AND 5 ORS	MR P BHARDWAJ MR. M SARMA	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI

9	WP(C)/2520/2025	NIRANJAN DAS Versus THE UNION OF INDIA AND 6 ORS	MR. A K BHUYAN MS. B BHUYAN MS. N CHOUDHURY MR. A KHOUND MS B BORA MR A SHARMA MR A TALUKDAR MR J DAS MS R DAS MS M.CHAKRABORTY	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
10	WP(C)/2527/2025	GOPAL MANDAL Versus THE UNION OF INDIA AND 5 ORS	MR B BORA MR P S RAJA MR A B DUTTA	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
ADMISSION				
11	WP(C)/942/2017 FIXED, WITH LCR	SMTI. LILU BALA DAS @ ROY. Versus THE UNION OF INDIA and 3 ORS.	MR.P C DEY MS.S PAUL MR.I HAQUE	GA, ASSAM ASSTT.S.G.I.
12	WP(C)/4208/2018 WITH LCR	MIRA BIBI @ MIRA BEGUM Versus THE UNION OF INDIA AND 9 ORS.	MR. M U MONDAL MR. M H BARBHUYAN MS. N NASRIN MD. I H KHAN	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, ECI SC, F.T
13	WP(C)/4745/2018 WITH LCR	ANOWARA BEGUM Versus THE UNION OF INDIA AND 6 ORS.	MR. S C BISWAS MS. K L R YANTHAN MS A DAS SUSHMITA SENGUPTA	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, ECI SC, F.T
14	WP(C)/5211/2018 WITH LCR	SAHID ALI Versus THE UNION OF INDIA AND 5 ORS.	MR. S C BISWAS MS. K L R YANTHAN MR R KARIM MS JWNGTHIMA BRAHMA MS A PARVEEN	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
15	WP(C)/6092/2018 WITH LCR	AMIR ALI Versus THE UNION OF INDIA AND 5 ORS.	MISS M GOGOI MS. D SWARGIARY MR. S A AHMED	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
16	WP(C)/6148/2018 WITH LCR	NARAYAN DEBNATH Versus THE UNION OF INDIA AND 5 ORS.	MR. A T SARKAR MS. R RAHMAN	SC, NRC MR. R R Gogoi, SC, EXCISE DEPTT. ASSTT.S.G.I. SC, F.T SC, ECI
17	WP(C)/6569/2018 WITH LCR	MAZAL ALI @ MOZAL ALI SK. Versus THE UNION OF INDIA AND 6 ORS.	MR. A ROSHID MS. M R DEVI	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
18	WP(C)/7152/2018 WITH LCR	NABARUDDIN Versus THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MR. H A AHMED MR. K U AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
19	WP(C)/7693/2018 WITH LCR	ASMA KHATUN @ ASHMA KHATOON Versus THE UNION OF INDIA AND 5 ORS.	MR. I A TALUKDAR MR. B HUSSAIN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T

20	WP(C)/7749/2018 WITH LCR	DULAL RAY Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR. A M AHMED MRS H AHMED MR. J M SULAIMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
21	WP(C)/8365/2018 WITH LCR	PRABHAT KARMAKAR @ PRAVAT KARMAKAR Versus THE UNION OF INDIA AND 8 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
22	WP(C)/437/2019 WITH LCR	OSMAN KHAN Versus THE UNION OF INDIA AND 6 ORS.	MS J H CHOUDHURY MR. M AHMED MR. M R Z CHOUDHURY MD. H BHUYAN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
23	WP(C)/445/2019 WITH LCR	MAYA RANI DAS (PAUL) @ MAYA RANI PAUL @ ANITA PAUL Versus THE UNION OF INDIA AND 4 ORS.	MR. S ROY MR. M H LASKAR	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
24	WP(C)/473/2019 WITH LCR	MD. ALLOUDDIN @ ALLOUDDIN @ ALAUDDIN Versus THE UNION OF INDIA AND 5 ORS.	MS. P BORAH	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
25	WP(C)/475/2019 WITH LCR	SAHANUR ALI Versus THE UNION OF INDIA AND 6 ORS.	MR. N ZAMAN MR. S BORA MR. A GANGULY MR T CHHETRI	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
WITH				
26	WP(C)/472/2019	SANFULI BIBI Versus THE UNION OF INDIA AND 7 ORS.	MR. N ZAMAN MR. S BORA MR. A GANGULY MR T CHHETRI	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
27	WP(C)/477/2019 WITH LCR	MARAN DAS Versus THE UNION OF INDIA AND 8 ORS.	MS. D GHOSH MR. M AHMED MR. M HASHAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
28	WP(C)/489/2019	MOON DUTTA @ MOON DUTTA PAUL, Versus THE UNION OF INDIA AND 5 ORS.	MR. S C BISWAS MR. P S BISWAS	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
29	WP(C)/551/2019 WITH LCR	OMION BIBI @ ABIRON NESSA Versus THE UNION OF INDIA AND 6 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MRS H AHMED	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
30	WP(C)/553/2019 WITH LCR	TAHER MANDAL Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MRS H AHMED MR. A MATIN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
31	WP(C)/3168/2023 WITH LCR	MD. ABDUL KADIR Versus THE UNION OF INDIA AND 5 ORS	MR. Z HAMMAD	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
32	WP(C)/3911/2023	RAHELA BIBI @ RAHELA KHATUN Versus THE UNION OF INDIA AND 6 ORS	MS. D GHOSH MR. M AHMED MD I H LASKAR	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T

33	WP(C)/5641/2023 WITH LCR	EAKUB ALI Versus THE UNION OF INDIA AND 7 ORS	ALHAJJ I UDDIN MRS. R MOMTAZ H M I HOQUE MR R HOQUE	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
34	WP(C)/512/2025 FIXED, WITH LCR	TARA BHANU Versus THE UNION OF INDIA AND 5 ORS.	MR S ISLAM MS. A KAUSHAR MS J MARIYAM	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
35	WP(C)/919/2025 B/O, WITH LCR	SABED ALI Versus THE UNION OF INDIA AND 5 ORS	MR. B U LASKAR MR. A B ACONDA	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
36	WP(C)/1436/2025 B/O, WITH LCR	MAYURI BEGUM Versus UNION OF INDIA AND ORS	MR. J SARMAH	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
<u>ORDERS</u>				
37	I.A.(Civil)/805/2025 FIXED, WITH LCR in WP(C)/252/2025 WITH WP(C)/252/2025	PAHAR ALI ALIAS MD LALCHAN ALI Versus THE UNION OF INDIA AND 5 ORS	MR. M U MONDAL TAWHID ALOM LASKAR	DY.S.G.I.
		PAHAR ALI @ MD. LALCHAN ALI Versus THE UNION OF INDIA AND 5 ORS	MR. M U MONDAL MR. R ALI MR H A AHMED MR K ISLAM MR A ALIM SK MR. A W MONDAL	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
38	I.A.(Civil)/1379/2025 B/O in WP(C)/2166/2025 WITH WP(C)/2166/2025	TARA BHANU Versus THE UNION OF INDIA	MR. R ALI MR H A AHMED	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI
		TARA BHANU Versus THE UNION OF INDIA AND 5 ORS	MR. R ALI MR H A AHMED	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
39	I.A.(Civil)/1461/2025 WITH LCR in WP(C)/1978/2025 WITH WP(C)/1978/2025	MD HUSSAIN ALI ALIAS HUSSEIN ALI Versus THE UNION OF INDIA AND ORS	MS. G BORAH	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
		MD HUSSAIN ALI ALIAS HUSSEIN ALI Versus THE UNION OF INDIA AND ORS	MS. G BORAH	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
<u>HEARING</u>				
40	WA/59/2023 PART-HEARD, BY SLIP WITH WA/75/2020	KAMAL DEBNATH Versus THE STATE OF ASSAM AND ANR. A	MR. P J SAIKIA MS D DUTTA	GA, ASSAM
41		SMTI PALLABI SARMA CHAUDHURY Versus THE STATE OF ASSAM AND 2 ORS	MR A C BORBORA MRS. R BORBORA MR. U K NAIR MR. R SINGHA MR. M P SHARMA	GA, ASSAM
42	WITH WA/98/2020	PALLAVI SHARMA Versus THE STATE OF ASSAM AND 2 ORS	MR. P N SHARMA MR. B PRASAD MR. D DOLEY	GA, ASSAM

43	WITH WA/101/2020	SMTI RUMI SAIKIA Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. J PATOWARY MS. N MAHANTA	GA, ASSAM
44	WITH WA/103/2020	DWITHUN BORGAYARY Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. J PATOWARY MR. D J DAS	GA, ASSAM
45	WITH WA/110/2020	DHRUBOJYOTI CHAKRABORTY Versus THE STATE OF ASSAM AND 4 ORS.	MS. S D GUPTA MR. N DHAR	SC, APSC SR, GA, ASSAM
46	WITH WA/111/2020	KAVITA DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR S DAS MR. S A HUSSAIN MR D J HALOI N CHAKRABORTY G BORO	GA, ASSAM
	WITH I.A.(Civil)/1937/2023 in WA/111/2020	KAVITA DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY	GA, ASSAM
47	WITH WA/118/2020	SUSOVAN DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR. N DHAR MS. S DASGUPTA	GA, ASSAM SC, APSC
48	WITH WA/119/2020	SRI BHASKAR DUTTA DAS Versus STATE OF ASSAM AND 2 ORS	MR. N DHAR MS. S DASGUPTA	SR. GA, ASSAM SC, REVENUE
49	WITH WA/125/2020	AMRIT JYOTI SHARMA Versus THE STATE OF ASSAM AND 2 ORS	MR. N DHAR MS. S DASGUPTA	SR. GA, ASSAM SC, REVENUE
50	WITH WA/126/2020	HARSHAJYOTI BORA AND 2 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR. I KALITA	GA, ASSAM
51	WITH WA/127/2020	BHASKAR CHANDRA DEVA SARMA Versus THE STATE OF ASSAM AND 5 ORS.	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR A TALUKDAR	SC, APSC
52	WITH WA/128/2020	KUNAL DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR B D DAS MR H K SARMA MR. A K BHUYAN MRS R DEKA MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR A TALUKDAR	SC, APSC
53	WITH WA/131/2020	DEBAJIT BORA AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR. D J DAS	GA, ASSAM
54	WITH WA/137/2020	NIPAN KR PATHAK Versus THE STATE OF ASSAM AND 5 ORS.	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR A TALUKDAR	SC, APSC
55	WITH WA/141/2020	PRASENJIT KR. GHOSH Versus THE STATE OF ASSAM AND 2 ORS	MR S S DEY MR. N J KHATANIAR	SC, TRANSPORT

56	WITH WA/147/2020	JATINDRA PRASAD BARUAH Versus THE STATE OF ASSAM AND 2 ORS.	MR. R P KAKOTI SR. ADV. MR A B DEY MR. S A HUSSAIN MR D J HALOI MR. S SUTRADHAR	GA, ASSAM
57	WITH WA/154/2020	JYOTIRMOY ADHIKARY Versus THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. J PATOWARY	GA, ASSAM
58	WITH WA/155/2020	BADRUL ISLAM CHOUDHURY Versus THE STATE OF ASSAM AND 2 ORS.	MR. S K TALUKDAR MR. A B T HAQUE	GA, ASSAM MR. A K THAKUR
59	WITH WA/163/2020	BARNALI DAS Versus THE STATE OF ASSAM AND 2 ORS.	MR H GUPTA MR. D GAGAI MR F KHAN MS D BARUAH MS B BARMAN MR. M S HUSSAIN	GA, ASSAM
60	WITH WA/169/2020	MANZOOR ELAHI LASKAR Versus THE STATE OF ASSAM AND 2 ORS.	MR. A B T HAQUE	GA, ASSAM
61	WITH WA/174/2020	KAUSHIK KALITA Versus THE STATE OF ASSAM AND 2 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MS. T GHOSH	GA, ASSAM
	WITH I.A.(Civil)/1918/2020 in WA/174/2020	KAUSHIK KALITA Versus THE STATE OF ASSAM AND 2 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MS. T GHOSH	GA, ASSAM
62	WITH WA/180/2020	BARNALI DEVI Versus THE STATE OF ASSAM AND 3 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MR. D DAS MR. B KONWAR	SC, FINANCE AND TAXATION GA, ASSAM
	WITH I.A.(Civil)/1930/2020 in WA/180/2020	BARNALI DEVI Versus THE STATE OF ASSAM AND 3 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MR. D DAS MR. B KONWAR	SC, FINANCE AND TAXATION GA, ASSAM
63	WITH WA/185/2020	UTPAL BHUYAN Versus THE STATE OF ASSAM AND 2 ORS.	MR A D CHOUDHURY MR. T CHAKRABORTY MR. D CHOUDHURY MR. P DUTTA	GA, ASSAM
	WITH I.A.(Civil)/2001/2020 in WA/185/2020	UTPAL BHUYAN Versus THE STATE OF ASSAM AND 2 ORS.	MR A D CHOUDHURY MR. T CHAKRABORTY MR. D CHOUDHURY MR. P DUTTA	GA, ASSAM
64	WITH WA/196/2020	SABBIRA IMRAN Versus THE STATE OF ASSAM AND 2 ORS.	MR. S K TALUKDAR MR. N J KHATANIAR MR. D DOLEY MR. K P PATHAK MR. A B T HAQUE	GA, ASSAM
65	WITH WA/206/2020	SAIBUR RAHMAN BARBHUIYA Versus THE STATE OF ASSAM AND 2 ORS.	MR. S ROY MR. M H LASKAR MR F KHAN MS D BARUAH MS BISMITA BARMAN M. HOSSAIN	GA, ASSAM

66	WITH WA/213/2020	MD. MUSTAFA AHMED BARBHUIYA Versus THE STATE OF ASSAM AND 2 ORS.	MR. S ROY MR. M H LASKAR MR M HOSSAIN	GA, ASSAM
67	WITH WA/219/2020	SMTI. LEENA KRISHNA KAKATI Versus THE STATE OF ASSAM AND 2 ORS.	MR H GUPTA MR F KHAN MS D BARUAH MS BISMITA BARMAN	GA, ASSAM
68	WITH WA/26/2021	GULSHAN DAOLAGUPU Versus THE STATE OF ASSAM AND 2 ORS.	MR. M P CHOUDHURY MR. S BATHARI	SR. GA, ASSAM
69	WITH WA/31/2021	BHARGAV PHUKAN Versus THE STATE OF ASSAM AND 2 ORS.	MR. M P CHOUDHURY MR. S BATHARI	GA, ASSAM
70	WITH WA/47/2021	GANESH CHANDRA DAS AND 2 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR N DUTTA MR. N N B CHOUDHURY MR. M P CHOUDHURY MR. S BATHARI	GA, ASSAM
71	WITH WA/50/2021	DILIP KUMAR KALITA Versus THE STATE OF ASSAM AND 2 ORS.	MR F KHAN MS D BARUAH MS BISMITA BARMAN	GA, ASSAM
72	WITH WA/58/2021	MOON MAZOOMDER Versus THE STATE OF ASSAM AND 2 ORS.	MR H GUPTA MR F KHAN MS D BARUAH MS BISMITA BARMAN	GA, ASSAM
73	WITH WA/185/2021	RHITURAJ NEOG Versus THE STATE OF ASSAM AND 3 ORS.	MR K P PATHAK MR. N J KHATANIAR	GA, ASSAM SC, FINANCE
74	WITH WA/216/2021	ANIRUDHYA ROY Versus THE STATE OF ASSAM AND 2 ORS.	MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
75	WITH WA/217/2021	HIMANGSHU CHOUDHURY Versus THE STATE OF ASSAM AND 2 ORS.	MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
76	WITH WA/277/2021	JOYDEV MAHANTA Versus THE STATE OF ASSAM AND 2 ORS.	MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
77	WITH WA/279/2021	RAJU SAHA Versus THE STATE OF ASSAM AND 2 ORS.	MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
78	WITH WA/321/2021	SUNAYANA AIDIEW Versus THE STATE OF ASSAM AND 4 ORS.	MR. P K MUNIR MR. S A HUSSAIN MR D J HALOI	GA, ASSAM SC, FINANCE
79	WITH WA/333/2021	HARSHAJYOTI BORA AND 7 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. D DAS SR. ADV (p-8) MR. J PATOWARY MR S DAS MR. S A HUSSAIN MR D J HALOI R BARMAN	GA, ASSAM

80	WITH WA/14/2022	SURANJITA HAZARIKA Versus THE STATE OF ASSAM AND 3 ORS.	MR A CHOWDHURY MR. J PATOWARY MS. B CHOWDHURY MR S DUTTA MR. S A HUSSAIN MR D J HALOI IMSENKALA	GA, ASSAM
81	WITH WA/93/2022	SRABANTI SENGUPTA Versus THE STATE OF ASSAM AND 3 ORS.	MR A JAIN MR S DAS MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
82	WITH WA/95/2022	GEETALI DOLEY Versus THE STATE OF ASSAM AND 3 ORS.	MR A JAIN MR S DAS MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
83	WITH WA/96/2022	MANAS PRATIM HALOI Versus THE STATE OF ASSAM AND 4 ORS.	MR A JAIN MR S DAS MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
	WITH I.A.(Civil)/1380/2025 in WA/96/2022	MANAS PRATIM HALOI Versus THE STATE OF ASSAM	MR S DAS MR. S A HUSSAIN MR A JAIN	GA, ASSAM SC, FINANCE
84	WITH WA/159/2022	DIPAK KHANIKAR Versus THE STATE OF ASSAM AND 2 ORS	MS H AHMED MR F KHAN MR U CHAUDHURY MS BISMITA BARMAN MS. R TALUKDAR	GA, ASSAM
85	WITH WA/22/2023	VIKASH KUMAR PINCHA Versus THE STATE OF ASSAM AND ANR. H	MR. P J SAIKIA MS D DUTTA	MR. B GOGOI SC, FINANCE DEPTT.
86	WITH WA/70/2023	NISHA MONI DEKA Versus THE STATE OF ASSAM AND ANR. B	MR. P J SAIKIA MS D DUTTA	GA, ASSAM
87	WITH WA/335/2023	ABHISHEK BORBORA Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. J PATOWARY N GAUTAM	SC, EXCISE DEPTT.
88	WITH WA/27/2024	MRIGEN HALOI Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. J PATOWARY	SC, AGRI. DEPARTMENT
89	WP(C)/4882/2020 FIXED, WITH LCR	RUMIA KHATUN @ RUMIA BEGUM Versus THE UNION OF INDIA AND 5 ORS	MR J HUSSAIN MR. L HUSSAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.

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LEAVE NOTE OF ADVOCATES FOR 14/05/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MR. L C DEY	24-04-2025	To	15-05-2025
3)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
4)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
5)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
6)	MR. K MIRA	09-05-2025	To	14-05-2025
7)	MD. H BHUYAN	05-05-2025	To	06-06-2025

8)	MR. R P SINGH	13-05-2025	To	31-05-2025
9)	MR J CHOPRA	11-05-2025	To	04-06-2025
10)	MS R S SADIAL	13-05-2025	To	20-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web: ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday, 14th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

HONOURABLE MRS. JUSTICE MARLI VANKUNG

COURT NO: 9

[SPECIAL DIVISION BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION			
1 Crl.A./165/2025	RAMESWAR DOLEY Versus THE STATE OF ASSAM	MR. A K BHUYAN MS. N CHOUDHURY	PP, ASSAM
WITH I.A.(Crl.)/466/2025 in Crl.A./165/2025	RAMESWAR DOLEY Versus THE STATE OF ASSAM	MR. A K BHUYAN MS. N CHOUDHURY	PP, ASSAM
2 Crl.A./166/2025	HAZARAT ALI @ HAJARAT ALI Versus THE STATE OF ASSAM	A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ SAMIM RAHMAN A MISHRA	PP, ASSAM
ORDERS			
3 I.A.(Crl.)/991/2024 WITH LCR 5 FILES. P.B-2 in Crl.A./343/2024	BABUL ALI @ BABUL HUSSAIN AND ANR Versus THE STATE OF ASSAM	MR S BORTHAKUR MR SAURADEEP DEY SADDAM HUSSAIN	PP, ASSAM
WITH Crl.A./343/2024	BABUL ALI @ BABUL HUSSAIN AND ANR Versus THE STATE OF ASSAM	MR S BORTHAKUR MR SAURADEEP DEY SADDAM HUSSAIN	PP, ASSAM
4 I.A.(Crl.)/1005/2024 WITH LCR 3 FILES. P.B-3. FIXED. in Crl.A./468/2023	MD. ABUL BASHAR @ ABDUL BASHAR Versus THE STATE OF ASSAM AND ANR.	MR D K BHATTACHARYYA	PP, ASSAM MR. A GAUTAM
WITH Crl.A./468/2023	MD. ABUL BASHAR @ ABDUL BASHAR Versus THE STATE OF ASSAM AND ANR. E	MR D K BHATTACHARYYA DILME R.M. MOMIN MR. A GAUTAM	PP, ASSAM
5 W.P.(Crl.)/5/2025	PULAK DUTTA Versus THE STATE OF ASSAM AND 3 ORS	MR. B SHARMA MR. H DAS P BHAGAT	GA, ASSAM A W AMAN (R-4) MR SARFRAZ NAWAZ(R-4) MR. SURAJIT DAS(R-4) MD A RAHMAN(R-4)

6	Mat.App./10/2025 WITH LCR	XXXXXXX Versus XXXXXXX	MR. A K BHUYAN MS. B BHUYAN MS. N CHOUDHURY MR. A KHOUND MS B BORA MS B BORA MR A SHARMA MR A TALUKDAR MR J DAS J DAS	MR. R C SAIKIA MR. M KALITA MS B.G. BARUAH R BHARALI
7	Crl.A./22/2025 WITH LCR 4 FILES. FIXED.	ASMAT ALI @ AJMAT ALI @ AJMAD ALI Versus THE STATE OF ASSAM AND ANR	MR. A PHUKAN MR. J ABBAS MS. B LASKAR I HOQUE MS. H G DAS	PP, ASSAM
	WITH I.A.(Crl.)/58/2025 in Crl.A./22/2025	ASMAT ALI @ AJMAT ALI @ AJMAD ALI Versus THE STATE OF ASSAM AND ANR	MR. A PHUKAN MR. J ABBAS MS. B LASKAR I HOQUE MS. H G DAS	PP, ASSAM
8	Crl.A./426/2024	MAJID ALI @ MAJID ALI Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
	WITH I.A.(Crl.)/1246/2024 in Crl.A./426/2024	MAJID ALI @ MAJID ALI Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
9	Crl.A./15/2025	JAKIR HUSSAIN @ JAKIR HUSSAIN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. N UDDIN MR. M ISLAM MS. S SULTANA MR S K CHHETRY	PP, ASSAM
	WITH I.A.(Crl.)/36/2025 in Crl.A./15/2025	JAKIR HUSSAIN @ JAKIR HUSSAIN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. N UDDIN MR. M ISLAM MS. S SULTANA MR S K CHHETRY	PP, ASSAM
10	I.A.(Crl.)/299/2025 WITH LCR 5 FILES. in Crl.A./101/2025	SHIBU SUTRADHAR AND 2 OTHERS Versus THE STATE OF ASSAM	MR R RAJKHOWA B KHAKHLARY N NATH MS. K DEKA U SWARGIARY	GA, ASSAM
	WITH Crl.A./101/2025	SHIBU SUTRADHAR Versus THE STATE OF ASSAM	MR R RAJKHOWA B KHAKHLARY N NATH MS. K DEKA U SWARGIARY	PP, ASSAM
11	I.A.(Crl.)/462/2025 in CRL.A(J)/3449/2025	NIREN BARMAN Versus THE STATE OF ASSAM	MR. U CHOUDHURY	PP, ASSAM
	WITH CRL.A(J)/3449/2025 (Filing Number)	SRI NIREN BARMAN Versus THE STATE OF ASSAM	UJJAL CHOUDHURY	
	WITH I.A.(Crl.)/3450/2025 (Filing Number)	SRI NIREN BARMAN Versus THE STATE OF ASSAM	UJJAL CHOUDHURY	
12	I.A.(Crl.)/469/2025 in Crl.A./469/2025	PRABIN HAZARIKA Versus THE STATE OF ASSAM	MR D SAIKIA MR. A AHMED MR. I U CHOWDHURY MD IMRAN	PP, ASSAM

	WITH Crl.A./469/2025 (Filing Number)	PRABIN HAZARIKA Versus THE STATE OF ASSAM AND ANR JADAB BARUA Versus THE STATE OF ASSAM	IMRAN UDDIN CHOWDHURY MS. B SARMA FOR LEGAL AID	
13	I.A.(Crl.)/471/2025 in CRL.A(J)/4187/2025			PP, ASSAM
	WITH CRL.A(J)/4187/2025 (Filing Number)	SRI JADAB BARUAH Versus THE STATE OF ASSAM	MS BIJITA SARMA	
HEARING				
14	Crl.A./10/2016 9 Y 4 M 21 D :WITH LCR 6 FILES. P.B-2. FIXED.	SABUR MANDAL and 15 ORS Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. B K MAHAJAN (R-8,9,13,14 & 15) MR.B D KONWAR MR B ISLAM (R4-R 5) MR.K R PATGIRI MR.R KALITA MR. N J DAS MR. A MOBARAQUE (R4-R 5) MR. R ALI MR. I U CHOWDHURY MR. P K DAS MD.K ALI MRS.J M KONWAR MR. U K NAIR MR. M K SHARMA MR R SINGHA MR. M K DAS	PP, ASSAM
15	Mat.App./52/2018 WITH LCR.	XXXXXXX Versus XXXXXXX		
16	I.A.(Crl.)/1144/2023 WITH LCR 4 FILES. P.B-2. B/O. in CRL.A(J)/134/2023 WITH CRL.A(J)/134/2023	RAM LOCHAN CHOUDHURY Versus THE STATE OF ASSAM AND ANR. RAM LOCHAN CHOUDHURY Versus THE STATE OF ASSAM AND ANR.	MR. P K MUNIR MR. P K MUNIR MR. A. GAYAN	PP, ASSAM MR. K P PATHAK, LEGAL AID COUNSEL (R-2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 14/05/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MR. L C DEY	24-04-2025	To	15-05-2025
3)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
4)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
5)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
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9)	MR J CHOPRA	11-05-2025	To	04-06-2025
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THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Wednesday, 14th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 10

[CIVIL BENCH-III]

**THIS BENCH WILL ALSO TAKE REGULAR HEARING LIST
DATED 05-05-2025 TO 30-05-2025 (PERTAINING TO
CIVIL BENCH-III) FROM ITEM NOS. 40 TO 75 ALONG
WITH THE FOLLOWING MATTERS, ONLY IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR MOTION -				
1	Cont.Cas(C)/230/2025	RASHEDA KHATUN BIBI Versus BISWAJIT SONOWAL AND ANR	MR. A Z AHMED	
2	Cont.Cas(C)/231/2025	AKSHOY CH SARMA Versus CHANDAN SARMA	MR. C BHATTACHARYYA	
3	Cont.Cas(C)/232/2025	TRILOSON BORO (UBC/76) Versus PRASANTA SAGAR CHANGMAI	MR I RAFIQUE MRS S A CHOUDHURY MS A AFREEN N CHAKRABORTY	
4	Cont.Cas(C)/247/2025	LAKESH TAYE Versus RAKESH KUMAR	MR. B K DAS	
5	WP(C)/1377/2025	DULAL CH BANIA Versus THE STATE OF ASSAM AND ORS	MS. T SOM MR H DAS	GA, ASSAM SC. REVENUE
6	WP(C)/2330/2025 FIXED	ANURAG BORA Versus THE STATE OF ASSAM AND 4 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	GA, ASSAM
7	WITH WP(C)/1694/2024	MABARAK ALI AHMED Versus THE STATE OF ASSAM AND 4 ORS.	MR. A GOYAL MR. A CHOUDHURY	GA, ASSAM
8	WITH WP(C)/1786/2024	ANURAG BORA Versus THE STATE OF ASSAM AND 4 ORS	MR. A GOYAL MR. A CHOUDHURY	GA, ASSAM
9	WP(C)/2424/2025 FIXED	DEBABRATA GOGOI Versus THE STATE OF ASSAM AND 4 ORS.	MR. S BANIK MS F BEGUM	SC, FOREST
10	WP(C)/2473/2025	SMTI KAKALI DEVI Versus THE STATE OF ASSAM AND ORS	MR. R SARMA MR A DEY S KALITA MR. J K ROY	SC, APSC SC, PWD

11	WP(C)/2477/2025	ARATI RAJKHOWA Versus KARBI ANGLONG AUTONOMOUS COUNCIL AND ORS	MS. D J BORAH MR MONZUR K CHOUDHURY R. BARUAH MR. S N AHMED	SC, PWD ROAD SC, K A A C
12	WP(C)/2498/2025 B/O	SHRI NABAJYOTI BORAH Versus THE STATE OF ASSAM AND ORS	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA MR D J BORO MR S ABDULLAH	SC, AG (A AND E) GA, ASSAM SC, FINANCE
13	WP(C)/2505/2025	SRI KUMAR ABHISHEK GAUTAM Versus THE RESERVE BANK OF INDIA AND ORS	MR. K N CHOUDHURY MR. J PATOWARY N GAUTAM MR. TANUZ KASHYAP	
14	WP(C)/2510/2025	SRI MASHARRAF HUSSAIN CHOUDHURY Versus THE STATE OF ASSAM AND OTHERS	MR. R MAZUMDAR MRS P RAI MS T WAPANGLA MR. R DEKA S BORPUJARI	SC, FOREST
15	WP(C)/2512/2025	DEEPMONI HAZARIKA ALIAS DEEPMONI BORA HAZARIKA Versus THE STATE OF ASSAM AND ORS	MR. S K SINGHA MR. M K NEOG	SC, PWD ROAD GA, ASSAM SC, IRRIGATION
16	WP(C)/2513/2025 CAVT. NO.012720/25,N	IMRAN HUSSAIN Versus THE MANAGER, THE ASSAM CO- OPERATIVE JUTE MILLS LTD. AND 3 ORS	MD. MEHDI HASSAN MR. M R SODIAL MS S Z HAYAT	SC, CO OP MR. R HAZARIKA SC, LABOUR AND UNEMPLOYMENT FOR CAVEATOR
17	WP(C)/2514/2025	RAJIB CHANDRA BORDOLOI Versus THE STATE OF ASSAM AND 4 OTHERS	MR. B D GOSWAMI MR. B BARMAN MR. J M GOGOI	SC, TRANSPORT DEPARTMENT, ASSAM
18	WP(C)/2515/2025	MOUCHUMI DAS Versus THE STATE OF ASSAM AND 6 OTHERS	MR. M SARANIA MR. P P GOGOI MR R.BEZBARUAH MR A SARANIA N GOGOI	SC. AGRICULTURE
19	WP(C)/2517/2025	SRI SAURABH SHARMA Versus THE STATE OF ASSAM AND 4 ORS.	MR. A SARMA	GA, ASSAM
20	WP(C)/2519/2025	DILNAWAZ AKTAR CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS	MR. H A LASKAR MS D DUTTA A. H. AHMED	GA, ASSAM
21	WP(C)/2523/2025	SRI SACHIN DUTTA Versus THE UNION OF INDIA AND 3 ORS.	MR. K R BORA MR D CHUTIA R GOGOI MR. D K BORAH	DY.S.G.I.
22	WP(C)/2524/2025 B/O	DR. BABUL BORGHAIN Versus STATE BANK OF INDIA AND ORS	MR. P J SAIKIA, SR. ADV MR. P BORDOLOI MR. R K MAHANTA	SC, SBI
23	WP(C)/2535/2025	SRI DILIP LAHON Versus THE STATE OF ASSAM AND OTHERS	MR P BHARDWAJ MS. B DEVI	GA, ASSAM SC, IRRIGATION SC, FINANCE
24	WP(C)/2539/2025	SMTI MANALISHA DEKA Versus THE STATE OF ASSAM AND ORS	MR. N DEKA MR. M GOGOI MR. S BANIKYA	GA, ASSAM
- FOR ORDERS -				
25	Cont.Cas(C)/474/2017 FIXED	PHUKAN CHANDRA NATH Versus SANJIV SINGH and 4 ORS.	MR. U K NAIR MR. A CHETRY MS. M BORKAKATI MR. M P SARMA	MR. M K CHOUDHURY Sr. Adv. R- 4 and 5 R-1, 2 and 3 MR. N BARUAH (R-4) (R- 1, 2 & 3) MR P BHARDWAJ (R- 4 & 5) (R- 1, 2 & 3) MR. M SHARMA (R- 1, 2 & 3)

26	WP(C)/5351/2017 CAVT. NO. 911/17	MANAMOHAN RAJBANGSHI and 2 ORS. Versus THE STATE OF ASSAM and 61 ORS.	MR.B C DAS MRD N BHATTACHARYA	MR.R K DUTTA MR.U J SAIKIA MR.P N GOSWAMI M BORAH FOR CAVEATOR D SINGH SC, P H E
27	WITH WP(C)/6311/2014	MUKUT KUMAR BARMAN and 3 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. D C BORAH MR.K LAHKAR MS.B M LAHKAR	MR.B C DASR-4,5and6 MR.C BARUAH MR G CHOUDHURY (SC, APSC) MR.J I BORBHUIYA MRD N BHATTACHARYA(R-4,5&6) SC, P H E
28	WITH WP(C)/738/2018	MUKUT KR. BARMAN AND 39 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	H BURAGOHAIN MISS. M BORAH MS S HAZARIKA	MR. N J KHATANIAR (R5,R6) SC, P H E
29	WITH WP(C)/5693/2023	PRANAB DEKA Versus THE STATE OF ASSAM AND 61 ORS	MR. S BANIK	MR. H. BURAGOHAIN(R-12,42,40 ,29,30,18,21,24,47 ,37,28,54,35, 34,9,36,57,61, 50,26,31,5,44,46, 11,22,62,15,6,53,27) MR. H. BURAGOHAIN(R-12,42,40 ,29,30,18,21,24,47 ,37,28,54,35, 34,9,36,57,61, 50,26,31,5,44,46, 11,22,62,15,6,53,27) M BURAGOHAIN (R- 12,42,40,29,30,18, 21,24,47,37,28,54 ,35,34,9,36,57 ,61 ,50,26, 3 1,5,44, 46,11,22, 62,15,6,53,27) M BURAGOHAIN (R- 12,42,40,29,30,18, 21,24,47,37,28,54 ,35,34,9,36,57 ,61 ,50,26, 3 1,5,44, 46,11,22, 62,15,6,53,27) MS A DEVI(R-12,42,40, 29,30,18,21,24,47,37 ,28,54,35,34,9,36 ,57,61,50,26,31,5, 44,46,11,22,62, 15,6,53,27) MS A DEVI(R-12,42,40, 29,30,18,21,24,47,37 ,28,54,35,34,9,36 ,57,61,50,26,31,5, 44,46,11,22,62, 15,6,53,27) MS. H BORAH(R- 12,42,40,29,30,18,21,24, 47,37,28,54, 35,34,9,36,57,61,50, 26,31,5,44,46, 11,22,62,15,6,53,27) MS. H BORAH(R- 12,42,40,29,30,18,21,24, 47,37,28,54, 35,34,9,36,57,61,50, 26,31,5,44,46, 11,22,62,15,6,53,27) SC, P H E
30	Cont.Cas(C)/135/2024	RUPJOUTEY DAS @ RUPJYOTI DAS BHUYAN Versus NIRAJ VERMA AND 5 ORS.	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. M R CHOUDHURY MS L HMAR	
31	Cont.Cas(C)/329/2024 B/O	ISLAMUDDIN AHMED AND 12 ORS Versus DR RAVI KOTA AND ANR	MS. S B CHOUDHURY MR. S K DAS	MR. D NATH (R 1-2)
32	I.A.(Civil)/3388/2024 IN WP(C)/4095/2024 (D/O), B/O in WP(C)/4095/2024	KAMALESH DEKA Versus THE STATE OF ASSAM AND 3 ORS	MR. T K MISRA MR. P K MUNIR	SC, PWD
33	WP(C)/4240/2024 B/O	NIRMAL ROY CHOUDHURY Versus THE SECRETARY TO THE GOVT. OF ASSAM AND 9 ORS.	MR S SARMA PARTHA R CHOUDHURY MR. P B MAZUMDER	SC, AG SC, P H E SC, TREASURY

34	WP(C)/160/2025 WITH OFFICE NOTE, B/O	TAPASH KUMAR BHUYAN Versus THE STATE OF ASSAM AND 12 ORS	MS P DEVI MR P R SARMA MR. A HUDA	GA, ASSAM MR. J K GOSWAMI(R-4,6,9,10) MR D J BORO (R-4,6,9,10)
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				
35	WP(C)/2217/2023 B/O	MAMATA RANI DEY Versus THE STATE OF ASSAM AND 2 ORS	MR. S BISWAS MS D DEVI	GA, ASSAM SC, FINANCE
36	WP(C)/3641/2024 B/O	BAKUL MALAKAR Versus THE STATE OF ASSAM AND 4 ORS	MR. S B LASKAR MR. H A LASKAR MS D DUTTA A. H. AHMED	SC, WATER RESOURCE SC, FINANCE DEPTT.
37	WP(C)/6634/2024 B/O	AFIYA BEGUM CHOUDHURY Versus THE STATE OF ASSAM AND 3 ORS	MR. S B LASKAR MR. A S TAPADER MR. H A LASKAR MS D DUTTA F R LASKAR	GA, ASSAM
38	WP(C)/6713/2024 B/O	BHARAT BHUSON RAJKHOWA Versus THE STATE OF ASSAM AND 6 ORS.	MS. R CHOUDHURY MS. B. HAZARIKA	SC, AG (A AND E) SC, PWD SC, TREASURY SC, FINANCE
39	Arb.P./4/2025 FIXED	M/S SNS INFRACON PRIVATE LIMITED Versus ASSAM ELECTRONICS DEVELOPMENT CORPORATION LIMITED AMTRON	MR D SENAPATI MR H K SARMA MS. S YASMIN	MR K L GUPTA (R-1,2)
40	WP(C)/311/2025 B/O	RANU CH PAUL Versus THE STATE OF ASSAM AND 14 ORS	MS. S B CHOUDHURY MR. M.A. BARBHUIYA	MR. C. BARUAH, SC, AG (A AND E) MS. N. BORA, SC, P AND R.D. MR. R. DHAR, ADDL. SR. GA, ASSAM MR. P. NAYAK, SC, FINANCE DEPTT.
41	WP(C)/419/2025 B/O	DR. PRASANTA DUTTA Versus THE UNION OF INDIA AND 4 ORS	MRS P HAZARIKA MS. RIA TIWARI	SC, F C I
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				
42	WP(C)/7332/2015	SHRI NIRMALENDU DAS Versus HINDUSTAN PAPER CORPORATION LTD. and 7 ORS,	MR. N DHAR MR. B K SEN MR .B MALAKAR MR. T U LASKAR MS. S DASGUPTA MR A HUSSAIN	MR. N DHAR MR P CHOUDHURY MR. J ROY MS B GOSWAMI MS P SAIKIA MR. N. KALITA, SC, INDUSTRIES AND COMMERCE MR. S. DAS, (R-7 & R-8), SC, AIDC SC, H P C L
43	WITH WP(C)/3624/2009	ABDUL MATIN BARBHUIYA Versus HINDUSTAN PAPER CORPORATION LIMITED and ORS.	MR.N DHAR MR .B MALAKAR MR.S CHAKRABARTY MS.R KAKATI	MS.M HAZARIKA MS.J HAZARIKA MS.A AJITSARIA
44	WITH WP(C)/2798/2013	NIRMALENDU DAS Versus HINDUSTAN PAPER CORPORATION LIMITED and 4 ORS	MR.N DHAR MR.S CHAKRABORTY	MR.J ROY SC, H P C L
45	WP(C)/6130/2018 FIXED	NRIPEN KR. BHATTACHARYYA Versus NUMALIGARH REFINERY LTD. AND 7 ORS.	MR. A TALUKDAR MR. A K BHUYAN MS. B BHUYAN MS S HAZARIKA MS. N CHOUDHURY MR. A KHOUND MT T TASHI MS. Y S PHOM MR. M BORAH	MR. U K NAIR (R1) MS. A VERMA (R1) MS. S KHANIKAR (R1) MR. A DHAR (R-1) MR H GUPTA (C.G.C., R2) MS U DAS (R1) ASSTT.S.G.I.

46	WP(C)/5829/2021 FIXED	CHANDAN CHANGKAKOTY AND 3 ORS Versus THE STATE OF ASSAM AND 2 OTHERS.	MR S C PANDIT MD S ULLAH	MR S P DAS, SC CRAFTSMEN & TRAINING SC, INDUSTRIES
47	WP(C)/5250/2022 B/O	HOMEN DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR. Y S MANNAN MR. C K NATH MR. S MUNIR	GA, ASSAM SC, TRANSPORT
48	WP(C)/7322/2022	PREMNATH BASUMATARY Versus THE STATE OF ASSAM AND 3 ORS.	MR. N J DUTTA MR A BASUMATARY	SC, P AND R.D. MR. B CHOUDHURY SC, BTC (R-5)
49	WP(C)/6256/2023 FIXED	RUBUL GOGOI Versus THE STATE OF ASSAM AND 7 ORS	MR. M BISWAS MR B CHOUDHURY	SC, AG (A AND E) GA, ASSAM MR. S K MEDHI (sc, AG) SC, FINANCE
50	WP(C)/6332/2023 B/O	HAREN BARMAN AND ANR Versus THE STATE OF ASSAM AND 8 ORS	MR. S RAHMAN MRS S GOSWAMI	MR. C S HAZARIKA GA, ASSAM MR. J HANDIQUE MR. S DUTTA MR. D BORA SC, FINANCE DEPTT. SC, REVENUE
51	WP(C)/6400/2023 FIXED	SMTI SUMITA DEB SINHA Versus THE STATE OF ASSAM AND 3 ORS	MR M CHANDA MR S NATH MR C M KICON	SC, P AND R.D.
52	Arb.P./3/2024 FIXED	M/S P. J. SOOD Versus THE NORTH EAST FRONTIER RAILWAY AND ANR	W AHMED	MR H GUPTA DY.S.G.I.
53	WP(C)/394/2024 FIXED	PANKAJ CHETRI Versus THE UNION OF INDIA AND 10 ORS	MR. B PURKAYASTHA MR. S SUTRADHAR	MR S CHAKRABORTY (r-10) MR. S S ROY (r-1,3,4,6,7,8) DY.S.G.I.
54	WITH WP(C)/6971/2024	PANKAJ CHETRI Versus THE UNION OF INDIA AND 2 ORS.	MR. B PURKAYASTHA J.P. BARUAH	DY.S.G.I.
55	WP(C)/1495/2024	SOUMITRA NARAYAN ADHIKARY Versus THE UNION OF INDIA AND 5 ORS	MR D K DAS MR. M KHATANIAR MS. KAVERI MEDHI TALUKDAR	MR. A DHAR (r-2,3,4,6) MS. D GHOSH (R-5) MR. A CHAMUAH (R2, R4, R5, R6) MR. D J DAS.(R-1) MR. D J DAS.(R-1) MD F FARIDI (r-2,3,4,6) DY.S.G.I.
56	WP(C)/1678/2024 B/O	BALEN BARO Versus THE STATE OF ASSAM AND 5 ORS	MR H DAS MR. B C DEKA D BARUAH	SC, PWD ROAD SC, AG SC, FINANCE
57	WP(C)/4107/2024 FIXED	SAMSUL HOQUE TALUKDAR Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY G UDDIN P ADHIKARI MR A K AZAD	GA, ASSAM SC, REVENUE
58	WP(C)/6084/2024	JAYDEEP NANDI Versus OIL INDIA LIMITED AND 4 ORS	MR. S P CHOUDHURY MS B DEVI	SC, OIL

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LEAVE NOTE OF ADVOCATES FOR 14/05/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MR. L C DEY	24-04-2025	To	15-05-2025
3)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
4)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
5)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
6)	MR. K MIRA	09-05-2025	To	14-05-2025
7)	MD. H BHUYAN	05-05-2025	To	06-06-2025
8)	MR. R P SINGH	13-05-2025	To	31-05-2025

9)	MR J CHOPRA	11-05-2025	To	04-06-2025
10)	MS R S SADIAL	13-05-2025	To	20-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday,14th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 11

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Crl.Rev.P./139/2025 FIXED	IIFL FINANCE LIMITED Versus THE STATE OF ASSAM	MR. N BORUAH MR S ARAFAT	PP, ASSAM
2	Crl.Rev.P./170/2025	MADAN BARO Versus SHRI PRATAP DAS AND ANR	MR. R PHUKAN C M DEKA	
	WITH I.A.(Crl.)/463/2025 in Crl.Rev.P./170/2025	MADAN BARO Versus SHRI PRATAP DAS AND ANR	MR. R PHUKAN C M DEKA	
3	Crl.Rev.P./171/2025	ASHOK DUTTA Versus LILA DUTTA	MR H GUPTA MR. A R TAHBILDAR MR Y. BARBHUIYA	
ADMISSION				
4	Crl.Pet./1458/2019	DURJADHAN @ D. DURYUDHAN Versus MAJONI KHATOON @ MAJONI DAS	MR. A SARMA MR M K ROY MS. M CHAKRABORTY	
5	Crl.Pet./786/2021 FIXED	M/S PREMIUM BONDED WAREHOUSE Versus THE STATE OF ASSAM AND ANR	MR. O P BHATI MR T C DAS MR. P SARMA MR. S K GUPTA MR. M K GOGOI	MR. P N GOSWAMI (R-2) PP, ASSAM
6	Crl.Pet./800/2021 WITH LCR 1 FILE(SCANNED COPY), FIXED	HUSSAIN MD. RIJUAN @ HUSSAIN MAHAMMAD RIZUWAN Versus THE STATE OF ASSAM AND ANR	MR. P J SAIKIA MR. A K GUPTA MS M NIROLA	A W AMAN (R-2) MS SURAYA RAHMAN (R-2) MR SARFRAZ NAWAZ (R-2) MR. SURAJIT DAS (R-2) SAMIM RAHMAN (R-2) PP, ASSAM
7	Crl.Pet./921/2022 B/O	JUGAL KUMAR SAIKIA Versus THE STATE OF ASSAM AND ANR.	MR G SAIKIA MR. R BORAH MR. P TALUKDAR	MR. U K BARMAN (R-2) MR. H ALI (R-2) MR. D PEGU (R-2) MR. R KONWAR (R-2) PP, ASSAM
8	Crl.Pet./614/2023 B/O	RENUBALA GHOSH AND ANR Versus THE STATE OF ASSAM AND ANR	MS. R CHOUDHURY MRS. S ROY	MR. T U LASKAR (R-2) MS. U BARUAH (R-2) PP, ASSAM
9	Crl.Pet./1183/2023 WITH LCR 1 FILE	THE STATE OF ASSAM AND ANR Versus MD. NAZIBULLAH RAHMAN	MR. P N GOSWAMI MR. D GOGOI	MR. A B T HAQUE

10	Crl.Pet./1246/2023	ABDUL KALAM LASKAR Versus THE STATE OF ASSAM	MR. A M BORA MR. D GAGAI MR. A Z AHMED MR. V A CHOWDHURY	PP, ASSAM
11	Crl.Rev.P./134/2024 WITH LCR 5 FILES	SMTI KHANA DAS Versus THE STATE OF ASSAM AND ANR	MR. R DE MS. D PATHAK MS R SAHIN	MR. N N JHA (R-2) MS. M SAHOO (R-2) PP, ASSAM
12	Crl.Rev.P./236/2024 WITH LCR 1 FILE, FIXED	RAJESH BORAH Versus DILIP BHUYAN	MR. R P HAZARIKA TUN RAJKHOWA MR. R BORA	MS N DEKA MR SAURADEEP DEY
13	Crl.Pet./549/2024 WITH LCR 1 FILE(SCANNED COPY), FIXED	ASHAN ALI Versus THE STATE OF ASSAM AND 2 ORS	MR. D GOGOI MR. R BORA	MR. J AHMED (R-3) MR. R A AHMED (R-3) MS. A HUSSAIN (R-3) MR. M AHMED (R-3) H G DAISY (R-3) PP, ASSAM
14	Crl.Pet./592/2024 WITH LCR 1 FILE(SCANNED COPY), FIXED	SANJIV KUMAR TULSIAN AND 2 ORS Versus ALOK KUMAR JHAWAR AND ANR	MR. J KALITA DIKSHITA DEKA MR SOHAING	MR. DITUL DAS(R-1) MR H JAIN(R-1) MR. D S SINGH(R-1) PP, ASSAM (R2)
15	Crl.Pet./762/2024 WITH LCR 1 FILE(SCANNED COPY), FIXED	LACHIT GOGOI Versus THE STATE OF ASSAM AND ANR	MR. J I BORBHUIYA MR G G GOGOI A TALUKDAR	PP, ASSAM
16	Crl.Pet./911/2024 WITH LCR 2 FILES(SCANNED COPY)	ABHINASH BORI Versus THE STATE OF ASSAM AND ANR	MR. S N TAMULI MS. P K ZANNAT MS. A BEGUM J BHUYAN MS P DEKA	MR. R AHMED (R-2) PP, ASSAM
17	Crl.Pet./1106/2024 FIXED	SOUENDU HAZRA Versus THE STATE OF ASSAM AND ANR	MRS H CHAKRABORTY MR B SINHA MR R DAS	MR. M NATH (R-2) MR. A BHATTACHARJEE (R-2) MR. D J KAPIL (R-2) D J CHAKMA (R-2) PP, ASSAM
18	Crl.Pet./1347/2024 WITH LCR 1 FILE(SCANNED COPY), FIXED	ELONI BASENA Versus THE STATE OF ASSAM	MR. R B PHOOKAN MR. A. K. SARMA J A MONDAL	PP, ASSAM
19	Crl.Pet./1535/2024	MD. MOIDUL ISLAM Versus NASRIN SULTANA	MR P KATAKI MRS R BEGUM MS. A LALA	MR. I A HAZARIKA B BARMAN
20	Crl.Pet./1573/2024	PRANAB NARAYAN DEV @ KUMAR PRANAB NARAYAN DEV Versus THE STATE OF ASSAM AND ANR.	MR. S MUNIR MR. S RANA MR. R ALI	MR. A J DAS (R-2) MR P DEKA(R-2) MR. R DE(R-2) MS. D PATHAK(R-2) PP, ASSAM
21	Crl.Pet./1596/2024 B/O	SANJU ACHARJEE Versus NABAMITA CHAKRABORTY AND ANR	MR R CHAKRAVORTY S RABHA R BASUMATARY	MR. P NEOG (R-1) PP, ASSAM
22	CRL.A(J)/44/2025 WITH I.A.(Crl.)/467/2025 in CRL.A(J)/44/2025	EDU SHEIKH @ METHAR Versus THE STATE OF ASSAM	MS. B SARMA LEGAL AID COUNSEL	PP, ASSAM
23	Crl.Pet./109/2025	NAZMA BEGUM BARBHUIYA AND 2 ORS Versus THE STATE OF ASSAM	MR. J LASKAR	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
24	Bail Appln./460/2025 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, B/O	SRI PARTHA BHARDWAJ Versus THE STATE OF ASSAM	MR. T ISLAM MR. S MUNIR MS. N.A. BEGUM	PP, ASSAM
25	Bail Appln./463/2025 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, B/O	SRI PARTHA BHARDWAJ Versus THE STATE OF ASSAM	MR. T ISLAM MR. S MUNIR MS. N.A. BEGUM	PP, ASSAM

BAIL HEARING

26	AB/2176/2024 FIXED	MRS REJIA BEGUM AND 9 ORS Versus THE STATE OF ASSAM	MR. S ROY MR. M H LASKAR M. HOSSAIN	PP, ASSAM
27	AB/403/2025 FIXED	KRISHNA BASUMATARY Versus THE STATE OF ASSAM	MR. T DEURI MRS. R S DEURI MR D S DEKA MS. L WANGSA	PP, ASSAM
<u>ORDERS</u>				
28	Crl.A./192/2012 WITH LCR 5 FILES, OFFICE NOTE	SIRAJUDDIN Versus THE STATE OF ASSAM AND ORS	MR.S C BISWAS MR.B CHOUDHURY MS.E SHITIRI MS.A DEY MR.D BANIA	MR. S H RAHMAN (R-2,3,4,7-13,15-23,25) MR. D A KAIYUM (R-2,3,4,7-13,15-23,25) MR E HUSSAIN (R-2,3,4,-13,15-23,25) MR J ISLAM (R-2,3,4,-13,15-23,25) PP, ASSAM
29	Crl.Pet./514/2022 FIXED	DIBAKAR BARMAN Versus THE STATE OF ASSAM AND ANR	MR. A K JAIN MR. M KALITA	PP, ASSAM
30	Crl.Pet./385/2023 WITH LCR 2 FILES(SCANNED COPY)	INAMUL HASAN Versus THE STATE OF ASSAM AND ANR	MR. P MAHANTA MR R K DUTTA MS. P SAHARIA	PP, ASSAM
31	Tr.P.(Crl.)/46/2024	BISWAJIT BANIK AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM MR. D ROY	MR. A CHOUDHURY (R-2) MR S ISLAM(R-2) MS. A KAUSHAR(R-2) PP, ASSAM
32	Crl.Rev.P./303/2024 WITH LCR 3 FILES	ANURUPA CHALIHA Versus THE STATE OF ASSAM AND ANR	MR G Z AHMED MR H K BARUAH MR S A REEYAZ	PP, ASSAM
33	Crl.A./349/2024 WITH LCR 5 FILES	UTTAM DAS Versus THE STATE OF ASSAM AND ANR	MR. S D PURKAYASTHA MR. B K DAS MR H P GUWALA H P NEOG	MRS. P B BORDOLOI (LEGAL AID COUNSEL FOR R-2) PP, ASSAM
	WITH I.A.(Crl.)/1001/2024 in Crl.A./349/2024	UTTAM DAS Versus THE STATE OF ASSAM AND ANR	MR. S D PURKAYASTHA MR. B K DAS MR H P GUWALA H P NEOG	PP, ASSAM
34	Crl.A./387/2024 WITH LCR 1 FILE(SCANNED COPY), OFFICE NOTE	PHANINDRA NATH @ BHUJEN Versus THE STATE OF ASSAM AND ANR	MR. I CHOUDHURY R L CHUTIA M INGTI	PP, ASSAM
35	Crl.L.P./22/2025 in Crl.A./509/2025	THE STATE OF ASSAM Versus BABU GOGOI	MR K.K. DAS	
	WITH Crl.A./509/2025 (Filing Number)	THE STATE OF ASSAM REPRESENTED BY THE PUBLIC PROSECUTOR Versus BABU GOGOI	MR KANGKAN KUMAR DAS	
	WITH I.A.(Crl.)/470/2025	THE STATE OF ASSAM Versus BABU GOGOI	MR K.K. DAS	
36	Crl.A./23/2025 WITH LCR 5 FILES, OFFICE NOTE	BIJU DOLEY Versus THE STATE OF ASSAM	MR K PUJARI MR. S SAHU MS A ROY S SHAHI	PP, ASSAM
	WITH I.A.(Crl.)/75/2025 in Crl.A./23/2025	BIJU DOLEY Versus THE STATE OF ASSAM AND ANR	MR. S SAHU MS A ROY S SHAHI	PP, ASSAM
37	Crl.A./2/2025	MOHAN KULI @ DAKTOR AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY J DAS	PP, ASSAM

	WITH I.A.(CrI.)/2/2025 in CrI.A./2/2025	MOHAN KULI @ DAKTOR AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY J DAS	PP, ASSAM
38	I.A.(CrI.)/88/2025 in CrI.Rev.P./756/2025	SRI SUKOMAL BORAH Versus MR SONU SHARMA	MR R SENSUA G KAUSHIK P KUNDU R A LAHKAR	
	WITH CrI.Rev.P./756/2025 (Filing Number)	SRI SUKOMAL BORAH Versus MR SONU SHARMA	ANKUR JYOTI SARMA	
39	I.A.(CrI.)/89/2025 in CrI.Rev.P./758/2025	SRI SUKOMAL BORAH Versus MR SONU SHARMA	MR R SENSUA G KAUSHIK P KUNDU R A LAHKAR	
	WITH CrI.Rev.P./758/2025 (Filing Number)	SRI SUKOMAL BORAH Versus MR SONU SHARMA	ANKUR JYOTI SARMA	
40	CrI.Rev.P./116/2025 FIXED	CHANDRA BHANU BEHURA Versus JAYANTA DAS	MR T MAZUMDAR	
41	I.A.(CrI.)/264/2025 in CrI.A./1784/2025	ABDUL MOTALEB Versus THE STATE OF ASSAM	MR. A H BHUYAN	PP, ASSAM
	WITH CrI.A./1784/2025 (Filing Number)	ABDUL MOTALEB Versus THE STATE OF ASSAM		
	WITH I.A.(CrI.)/1785/2025 (Filing Number)	ABDUL MOTALEB Versus THE STATE OF ASSAM		
42	I.A.(CrI.)/269/2025 in CrI.Rev.P./378/2025	HEMEN DAS Versus THE STATE OF ASSAM	MR B P BORAH MR P J DUTTA MR. A KHANDAKAR	PP, ASSAM
	WITH CrI.Rev.P./378/2025 (Filing Number)	HEMEN DAS AND ANR Versus THE STATE OF ASSAM AND ANR (A)	MR P J DUTTA	
43	CrI.Pet./332/2025 B/O	SHOBNAM ARA BEGUM MAZUMDER Versus THE CENTRAL BUREAU OF INVESTIGATION AND 2 ORS.	MR. S ROY MR. M H LASKAR M. HOSSAIN	SC, CBI
44	CrI.Pet./366/2025	SAMINUL ISLAM SIDDIQUE @ SAMINUR ISLAM Versus THE STATE OF ASSAM AND ANR.	RAFIKA HUSSAIN MR. KHAIRUL ISLAM J S AHMED	PP, ASSAM
45	I.A.(CrI.)/395/2025 in CrI.Rev.P./1292/2025	MD RAFIKUL ISLAM Versus THE STATE OF ASSAM	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA MR S ABDULLAH M ALI	PP, ASSAM
	WITH CrI.Rev.P./1292/2025 (Filing Number)	MD RAFIKUL ISLAM Versus THE STATE OF ASSAM	NEKIBUR ZAMAN CHOUDHURY	
46	I.A.(CrI.)/458/2025 in CrI.Rev.P./3399/2025	HIMA SARMA Versus THE STATE OF ASSAM AND ANR.	MRS. P B BORDOLOI LEGAL AID COUNSEL	PP, ASSAM
	WITH CrI.Rev.P./3399/2025 (Filing Number)	SRIMATI HIMA SARMA Versus THE STATE OF ASSAM	MRS. PURNIMA BARUAH BORDOLOI	

47	I.A.(CrI.)/461/2025 in CrI.Rev.P./3804/2025	FARIDA KHATUN Versus BALRAJ	MR. A R SIKDAR MR. S I TALUKDAR MS M SARMA	
	WITH CrI.Rev.P./3804/2025 (Filing Number)	FARIDA KHATUN Versus BALRAJ	SHAHIDUL ISLAM TALUKDAR	
48	I.A.(CrI.)/464/2025 in CrI.A(J)/3615/2025	BUDHESWAR BHUYAN Versus THE STATE OF ASSAM AND ANR	MRS. A GAYAN	PP, ASSAM
	WITH CrI.A(J)/3615/2025 (Filing Number)	SRI BUDHESWAR BHUYAN Versus THE STATE OF ASSAM AND ANR	ANURADHA GAYAN	
49	I.A.(CrI.)/468/2025 in CrI.A(J)/3518/2025	GOKUL DEKA Versus THE STATE OF ASSAM	MR R ISLAM LEGAL AID COUNSEL	PP, ASSAM
	WITH CrI.A(J)/3518/2025 (Filing Number)	GOKUL DEKA Versus THE STATE OF ASSAM AND ANR	ROFIQUL ISLAM	
	WITH I.A.(CrI.)/3519/2025 (Filing Number)	GOKUL DEKA Versus THE STATE OF ASSAM AND ANR	ROFIQUL ISLAM	
HEARING				
50	CrI.Rev.P./40/2013 WITH LCR 4 FILES, FIXED	MD. SAFRUL ISLAM and 2 ORS Versus THE STATE OF ASSAM	MR.G UDDIN MR.A UDDIN MS.P YASMIN	PP, ASSAM
51	CrI.Rev.P./411/2017 WITH LCR 2 FILES, FIXED	RAM UMESH PODDAR Versus THE STATE OF ASSAM AND ANR	MR.A C RAY MR.N N JHA MR.S BORAH	MR.D C KALITAR-2 MS.M DAS(R-2) PP, ASSAM MR.S K AGARWAL(R-2)

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LEAVE NOTE OF ADVOCATES FOR 14/05/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MR. L C DEY	24-04-2025	To	15-05-2025
3)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
4)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
5)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
6)	MR. K MIRA	09-05-2025	To	14-05-2025
7)	MD. H BHUYAN	05-05-2025	To	06-06-2025
8)	MR. R P SINGH	13-05-2025	To	31-05-2025
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THE GAUHATI HIGH COURT AT GUWAHATI

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10:30 AM to 1:00 PM

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[For Wednesday,14th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 12

[CIVIL BENCH-II AND III]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION			
1 WP(C)/801/2021 PART-HEARD	MD. SEKENDER ALI AND 24 ORS Versus THE STATE OF ASSAM AND 10 ORS	MR. M A ISLAM MR J I MONDAL MS L DAS	SC, ELEM. EDU SC, FINANCE
2 WP(C)/1701/2022 PART-HEARD, FIXED	PRINCE BHUYAN Versus THE STATE OF ASSAM AND 3 ORS	MR. R PHUKAN MR. T BARUAH MS D CHHETRI	SC, HIGHER EDU MR R DHAR (r-3,4) MR N N UPADHYAYA (r-3,4)
3 WP(C)/4534/2022 PART-HEARD, FIXED	SMTI KALPANA DEVI Versus THE STATE OF ASSAM AND 5 ORS	MS. P BHATTACHARYA MR. A BORUA MS P SARMA	MR. B P SINHA (r-6) SC, SEC. EDU.
4 WP(C)/5619/2023 PART-HEARD, FIXED	NAJMA PARVIN Versus THE STATE OF ASSAM AND 3 ORS	MD. A J ATIA MS J MARIYAM MS A H ATIA	SC, ELEM. EDU GA, ASSAM MR P NAYAK
5 WP(C)/821/2024 PART-HEARD, FIXED	HAM-AK COLLEGE OF HIGHER EDUCATION Versus THE STATE OF ASSAM AND 3 ORS	MR. A C BURAGOHAIN MR R SINGH MS. H BORAH S NATH	MR S M T CHISTIE SC, EDU SC, G U
6 WP(C)/4573/2017 FIXED	ANAMIKA DEKA Versus GAUHATI UNIVERSITY and 3 ORS.	MR.U K NAIR MS U DAS MR.N DEKA MR.M S SARMA	MR.R THAKURIAR-4 SC, G U MR.L P SHARMA(R-4)
7 WP(C)/9023/2019	HUSNA ARA BEGUM Versus THE STATE OF ASSAM AND 4 ORS.	MRS. K DEVI MR. U K NAIR MR. M KHAN MR R ISLAM MR J RAHMAN	SC, HIGHER EDU MR. M U MONDAL (R-5) MS. N NASRIN (R-5) MD. I H KHAN (R-5) MR K ISLAM (R-5) SC, BTC
8 WP(C)/8147/2022 FIXED	SADOU AXOM PTRTHAMIK TET UTTIRNO SIKSHAK SAMAJ AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR S BORTHAKUR MS. P BORAH	SC, ELEM. EDU SC, SSA SC, FINANCE
9 WP(C)/8302/2022	PABAN BORA Versus UNION OF INDIA AND 5 ORS	MR. M K BORAH MS. P. KASHYAP	MRS S BARUAH DY.S.G.I.
10 WP(C)/3694/2023	DR. DIPANKAR DAS CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS	MR H R A CHOUDHURY MR. M DUTTA MS S DEV MS N RAI	SC, HIGHER EDU SC, FINANCE
11 WP(C)/6209/2023	MD. SAMIR ALI Versus THE STATE OF ASSAM AND 5 ORS.	MR. M A I HUSSAIN N ISLAM	SC, ELEM. EDU

12	WP(C)/6265/2023	AJAHAR ALI Versus THE STATE OF ASSAM AND 9 ORS.	MR. M A I HUSSAIN N ISLAM	SC, ELEM. EDU SC, SSA
13	WP(C)/7515/2023 FIXED	ABUAL HUSSAIN SK Versus THE STATE OF ASSAM AND 7 ORS	MR J ABEDIN MR. K A MAZUMDER MR E AHMED MR A HAI T MAZUMDER	SC, ELEM. EDU GA, ASSAM MR. I H LASKAR (r-7) MR. P K DEKA (r-7) MR. P DAIMARY (r-7) MR. R. KARIM (r-7) MR M Z RAHMAN (r-8) SC, SSA
14	WITH WP(C)/948/2025	ABDUL RASHID SK Versus THE STATE OF ASSAM AND 6 ORS	MR. R A CHOUDHURY MR M Z RAHMAN	SC, ELEM. EDU SC, FINANCE
15	WP(C)/181/2024	DR. GRACE BASUMATARY Versus THE STATE OF ASSAM AND 6 ORS	MR. P J PHUKAN	SC, HIGHER EDU MR. P K DEKA (R-7) J U AHMED (R-4,5,6) MR. N K MURRY (R-4,5,6) MR. P DAIMARY (R-7) MR S A REEYAZ (R-4,5,6) MR. R. KARIM (R-7) SC, BTC
16	WP(C)/1188/2024 B/A	SABITRI GOALA Versus THE STATE OF ASSAM AND 3 ORS	MR M J QUADIR MR. A K HANNAN	SC, SEC. EDU.
17	WP(C)/1497/2024 FIXED	ANJUMA DEKA AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MRS K DEVI MS S A KHALIFA	SC, SEC. EDU. SC, FINANCE
18	WP(C)/1735/2024 CAVT. NO.03282/024, FIXED	ANOWAR HUSSAIN AND ANR Versus THE STATE OF ASSAM AND 10 ORS	MR. S Ali MR K DAS	MR B B NARZARY P HAZARIKA(R-6,7,8, 9, 10,11) MR P BHARDWAJ(R-6,7,8, 9, 10,11) MR N ALAM T CHAKMA(R-6,7,8, 9,10, 11) SC, SEC. EDU. SC, BTC FOR CAVEATOR
19	WITH WP(C)/1736/2024 CAVT. NO. 03282/024,	MRIGENDRA NATH KALITA AND ANR Versus THE STATE OF ASSAM AND 10 ORS	MR. S Ali MR K DAS	MR B B NARZARY MR N ALAM SC, SEC. EDU. SC, BTC FOR CAVEATOR
20	WITH WP(C)/1856/2024	KESHAB KALITA AND 6 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	SC, SEC. EDU. SC, BTC
21	WITH WP(C)/1991/2024	MINATI DAS RAJBONGSHI AND 7 ORS Versus THE STATE OF ASSAM AND 36 ORS	MR. S K GOSWAMI MR. B K GOSWAMI MR. R SHARMA	MRS. K DEVI(R-18,35,36) P HAZARIKAR- 7,8,9,10,12,13,16,19, 20,21,27) MR. P K DAS(R- 24,26,28,29,30,31, 32,33,34) MR. J KALITA (R-22,23,25) MD A RAHMAN (R-37) MR P BHARDWAJR-7,8,9,10,12, 13,16,19,20,21,27) MS. A KHATUN (R-37) T CHAKMA(R- 7,8,9,10,12,13,16,19, 20,21,27) SC, SEC. EDU. SC, BTC SC, FINANCE
22	WITH WP(C)/2339/2024	ANANTA KUMAR ROY Versus THE STATE OF ASSAM AND 10 ORS	MR. S Ali MD S HUSSAIN MR K DAS	P HAZARIKA(R-6,7,8,9, 10,11) MR P BHARDWAJ(R-6,7,8,9, 10,11) T CHAKMA(R-6,7,8,9, 10,11) SC, SEC. EDU. SC, BTC

23	WP(C)/2165/2024 FIXED	DR. MUKUL CHANDRA BORA Versus THE DIBRUGARH UNIVERSITY AND 2 ORS	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA MR S DUTTA	SC, DIB. UNIVERSITY
24	WP(C)/2646/2024	EMDADUR RAHMAN Versus THE STATE OF ASSAM AND 3 ORS	MR. D P CHALIHA MS M ROY	GA, ASSAM SC, SEC. EDU.
25	WP(C)/2999/2024	ASHU BARMAN Versus THE STATE OF ASSAM AND 7 ORS	MR B D DAS MR H K SARMA MR. D THAOSEN MR J LOTH	SC, HIGHER EDU GA, ASSAM MR. P HAZARIKA (R-7) P. BORAH(R-7) MR. H S BORAH(R-7) MR. R A CHOUDHURY(R-8) MR. R A MAZUMDER(R-8) SC, WPT AND BC
26	WP(C)/4378/2024	PIJUS KANTI DE Versus THE SECRETARY AND 11 ORS	MR D SENAPATI MR. S ROY MR. M H LASKAR MS. S KATAKEY	MR. S P CHOUDHURY (R-12) MS B DEVI(R-12) MS. M BORA(R-12) DY.S.G.I.
27	WP(C)/4636/2024	MANGAL RAVA AND 18 ORS. Versus THE STATE OF ASSAM AND 7 ORS	MR. S I HUSSAIN MR. N H BARBHUIYA MS N J BEGUM MS. N.A. LASKAR MS. S. DEY	SC, ELEM. EDU SC, BTC
28	WP(C)/6012/2024	GO-4369H AMIT YADAV Versus THE UNION OF INDIA AND 4 ORS	MRS. R BORAH MR. D BORAH MR. D BORAH	MR M R ADHIKARI (C.GC) MR M R ADHIKARI (C.GC) DR ANKIT TODI DY.S.G.I.
29	WP(C)/6031/2024	NO. 8921430211 SRI KAMENDER SINGH Versus THE UNION OF INDIA AND 2 ORS	MR. R DHAR MR. D BORAH	MS. B SARMA (R-1) DY.S.G.I.
30	WP(C)/2003/2025	TANKESWAR NATH Versus THE STATE OF ASSAM AND ORS	MR. B PURKAYASTHA J.P. BARUAH	SC, SEC. EDU.
<u>BAIL HEARING (BA)</u>				
31	Bail Appln./1173/2025 WITH CASE RECORD(SCANNED COPY), FIXED	FARUK AHMED Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
<u>ORDERS</u>				
32	Cont.Cas(C)/251/2022 PART-HEARD, FIXED (PERSONAL APPEARANCE AT 10:30 A.M.)	DIBRUGARH UNIVERSITY PENSIONERS ASSOCIATION AND ANR. Versus M.S. MANIVANNAN, IAS AND ORS.	MR. K N CHOUDHURY MR. D J DAS MS N MAHANTA	SC, HIGHER EDU MR. D SAIKIA MR. R GOSWAMI (R-2) MR. K GOGOI MS. M SAIKIA (R-2) MR S DAS MR P BORAH MS. P BORTHAKUR (R-2) SC, FINANCE
33	I.A.(Civil)/928/2025 PART-HEARD in CRP(IO)/542/2024 WITH CRP(IO)/542/2024	KRISHNA DEY Versus THE STATE OF ASSAM	MR D N BHATTACHARYYA	GA, ASSAM
	WITH I.A.(Civil)/930/2025 in CRP(IO)/542/2024	SANKAR PRASAD DEY Versus THE STATE OF ASSAM AND ANR	MR D N BHATTACHARYYA	GA, ASSAM MR. A BHATTACHARYYA(R-1) MR. A PHUKAN(R-1)
		KRISHNA DE Versus THE STATE OF ASSAM	MR D N BHATTACHARYYA	GA, ASSAM
34	Cont.Cas(C)/606/2023 B/O	NUR HUSSAIN PRODHANI Versus NARAYAN KONWAR, IAS	MR. M R KHANDAKAR	MR. P J PHUKAN MR B KAUSHIK SC, G U
35	Cont.Cas(C)/643/2023 FIXED	BIJU DEVI AND 2 ORS. Versus NARAYAN KONWAR AND ANR	MR. U K NAIR MR A CHAKRABORTY MS D MAHANTA	MR. D SAIKIA (R-2) MR. D SAIKIA (R-2) MR S M T CHISTIE(R-1) MR. U SARMA (R-1,2) MS K DAS (R-2)

36	WITH Cont.Cas(C)/17/2025	SURUT ZAMAN AND 7 ORS Versus MAMATA HOJAI	MRS. K DEVI MS S A KHALIFA	MR S M T CHISTIE
37	WITH Cont.Cas(C)/42/2025	FARUK KHAN AND 4 ORS Versus MAMATA HOJAI	MRS. K DEVI MS S A KHALIFA	MR S M T CHISTIE
38	WITH Cont.Cas(C)/44/2025	ANJAN KUMAR NATH AND 5 ORS. Versus MAMATA HOJAI	MRS. K DEVI MS S A KHALIFA	MR S M T CHISTIE
39	WITH Cont.Cas(C)/45/2025	BIJU DEVI AND 3 ORS Versus MAMATA HOJAI	MRS. K DEVI MS S A KHALIFA	MR S M T CHISTIE
40	WITH Cont.Cas(C)/46/2025	ISMAIL HOQUE AND 8 ORS. Versus MAMATA HOJAI	MRS. K DEVI MS S A KHALIFA	MR S M T CHISTIE
41	Cont.Cas(C)/764/2023 FIXED	BIPRO BHUSAN GOSWAMI AND 8 ORS. Versus NARAYAN KONWAR AND ANR.	MR B M DEKA MS D MAHANTA MR R.AHMED	MR. D SAIKIA (r-1,2) MR S M T CHISTIE (R-1) MR. U SARMA (r-2) MR B KAUSHIK (r-1,2)
42	WITH Cont.Cas(C)/699/2023	BINOD KARMAKAR AND 11 ORS Versus SURANJANA SENAPATI, ACS AND ANR	MR. K M MAHANTA MS N BEGUM MR S GAUTAM	MR. U SARMA (R-1) MR B KAUSHIK (R-1)
43	Cont.Cas(C)/367/2024 FIXED	NABANITA MANDAL Versus SRI NARAYAN KONWAR, IAS	MR N SARMA K. KALITA	MR S M T CHISTIE
44	Cont.Cas(C)/659/2024 FIXED	MD SOURHAB ALI Versus SMT POMI BARUAH, ACS	MR. T K BHUYAN MR A ALI MS. M KHATUN MS K TAYE	MR S DAS
45	Cont.Cas(C)/694/2024 B/O	NOZIR UDDIN MAZUMDER @ NOZIR AHMED MAZUMDER Versus NARAYAN KONWAR, IAS	MR. H A LASKAR	
46	WP(C)/4255/2024 FIXED	MOTIOR RAHMAN MAHMUD Versus THE STATE OF ASSAM AND 8 ORS	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MS. D BORA MS. B CHETIA	GA, ASSAM SC, AG SC, SEC. EDU. SC, FINANCE
47	WP(C)/6817/2024	SMTI SUNITA KAKATI Versus THE STATE OF ASSAM AND 4 ORS	MR. S BANIK A N HUSSAIN MS F BEGUM	SC, SEC. EDU.
48	WP(C)/7017/2024	SULTAN AHMED MAJUMDER Versus THE STATE OF ASSAM AND 4 ORS.	MR. M A SHEIKH MS. A BEGUM MR M H CHOUDHURY	SC, SEC. EDU.
49	Cont.Cas(C)/25/2025 B/O	KAMAL UDDIN AHMED AND 16 ORS. Versus MS. MAMATA HOJAI, AES	MR. P K DEKA MR. P DAIMARY MS. N M LONGKENG J MEDHI	
50	Cont.Cas(C)/69/2025	SMT KAMALA DEVI Versus NARAYAN KONWAR, IAS AND 3 ORS	MR. B PURKAYASTHA MR. S SUTRADHAR J.P. BARUAH	MR S M T CHISTIE (R-3) MR. B GOGOI (R-4) MR P NAYAK(R-4) MR A CHALIHA(R-4)

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LEAVE NOTE OF ADVOCATES FOR 14/05/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MR. L C DEY	24-04-2025	To	15-05-2025
3)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
4)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
5)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
6)	MR. K MIRA	09-05-2025	To	14-05-2025
7)	MD. H BHUYAN	05-05-2025	To	06-06-2025
8)	MR. R P SINGH	13-05-2025	To	31-05-2025
9)	MR J CHOPRA	11-05-2025	To	04-06-2025
10)	MS R S SADIAL	13-05-2025	To	20-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday,14th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 14

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST				
1	I.A.(Civil)/1427/2023 FIXED in FAO/22/2023	PURABI RAJKHOWA AND 4 ORS. Versus LAKSHMI KALITA AND ANR.	MR. D DAS SR. ADV MS. M BORDOLOI MR. A DAS MR. N I KHAN T. JAMIR	
	WITH FAO/22/2023	PURABI RAJKHOWA AND 4 ORS. Versus LAKSHMI KALITA AND ANR.	MR. D DAS SR. ADV MS. M BORDOLOI MR. A DAS MR. N I KHAN T. JAMIR	MR. B D GOSWAMI MR. D HAZARIKA MR. J M GOGOI
	WITH I.A.(Civil)/2516/2023 in FAO/22/2023	LAKSHMI KALITA AND ANR. Versus PURABI RAJKHOWA AND 4 ORS.	MR. B D GOSWAMI MR. D HAZARIKA MR. J M GOGOI	MR. D DAS SR. ADV
	WITH I.A.(Civil)/2632/2023 in FAO/22/2023	LAKSHMI KALITA AND ANR. Versus PURABI RAJKHOWA AND 4 ORS.	MR. B D GOSWAMI MR. D HAZARIKA MR. J M GOGOI	MS A DAS
MOTION				
2	CRP/58/2025	MOHAMMAD ALI Versus SABUR UDDIN AND 5 ORS.	MR. SURAJIT DAS A S CHOUDHURY	
3	CRP(IO)/164/2025 FIXED	ANKURJYOTI RAJKHOWA Versus MRIDUL PHUKON AND ANR	SADHAN KALITA MR. A GANGULY MR T CHHETRI MR P DAS GUNJAN DAS MRITYUNJOY KALITA	
4	WP(C)/2487/2025	MD DIPLU ALI Versus THE GAUHATI HIGH COURT AND 9 ORS.	MD S HOQUE MR. M DEKA	SC, GHC
ADMISSION				
5	WP(C)/1481/2024 PART-HEARD, FIXED	NRIPEN SARKAR AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MRS M BARMAN MS. P K DEVI	GA, ASSAM MR. K GOGOI MR. S SAHU MR. M ISLAM (R7) MR M CHETIA SC, HEALTH

6	CRP(IO)/128/2023 FIXED	SAMSUL HAQUE Versus AKHTAR ALI	MR. B C DAS MS. I DAS	MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN
7	CRP/181/2023 FIXED	SMTI. USHA DEVI ATAL Versus ASSAM GRAMIN VIKASH BANK AND 2 ORS	MR J C GAUR MS P SHARMA	MR. J BHARALI MS. M DEY SC, A G V B
8	CRP/182/2023 FIXED	NUR HUSSAIN AND 3 ORS Versus SUSHIL KUMAR MAHANOT AND ORS.	MR. J AHMED MS A HUSSAIN R BEGUM H G DAISY MS. S ROY MR. R ISLAM MR N ZAMAN	MR. A K BHUYAN MS. B BHUYAN MS. N CHOUDHURY MR. A KHOUND MS B BORA MR A TALUKDAR MR J DAS
9	CRP(IO)/415/2024	SURAJ SAHA Versus PRANATI ROY AND 10 ORS	MR. T ROY MRS. B SARKAR JOGABRATA BHATTACHARJEE MR. S BHATTACHARJEE	MR. S DUTTA (R-2) MR. K M HALOI (LEGAL AID COUNSEL FOR R-1) MS S MOCHAHARI (R-2) MR. S DUTTA (R-2) MS K BORAH (R-2) MR S DUTTA (R-2)
10	MACApp./172/2025 FIXED	SBI GENERAL INSURANCE COMPANY LIMITED Versus HEMA PEGU @ MISHONG AND 5 ORS	MR T KALITA MR. A KAKATI	
	WITH I.A.(Civil)/1424/2025 in MACApp./172/2025	SBI GENERAL INSURANCE COMPANY LIMITED Versus HEMA PEGU @ MISHONG AND 5 OTHERS	MR T KALITA MR. A KAKATI	
11	MACApp./177/2025	MAFIDA BEGUM Versus SRI PRANJAL BORA AND ANR, FOR HEARING U/O XLI RULE II C.P.C.	MR. R GOSWAMI DEEPSHIKHA KALITA	
12	RSA/46/2024	IBRAHIM MULLA AND 5 ORS Versus MOTLEB ALI AND 2 ORS	MR. B CHOWDHURY	MR. N HAQUE MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN
13	RSA/14/2025 FIXED	MADAN MALAKAR AND 7 ORS Versus ANAM UDDIN CHOUDHURY	MR. N DHAR MR B MALAKAR	MR. M A CHOUDHURY MR H K BARUAH
	WITH I.A.(Civil)/300/2025 in RSA/14/2025	MADAN MALAKAR AND 7 ORS Versus ANAM UDDIN CHOUDHURY	MR. N DHAR MR B MALAKAR	MR. M A CHOUDHURY
	WITH I.A.(Civil)/1489/2025 in RSA/14/2025	MADAN MALAKAR Versus ANAM UDDIN CHOUDHURY	MR. N DHAR MR B MALAKAR	MR. M A CHOUDHURY
14	RSA/61/2025	SYED EUSUFOR RAHMAN AND 4 ORS Versus SYEDA RUNUMA BEGUM AND ANR	MR. P S DEKA MR. B K BHAGAWATI MS B LAHKAR MS. A CHAKRABARTY MR B S DEKA	MR DILIP KR BORA MR P SARMAH
ORDERS				
15	RSA/127/2010 WITH LCR, FIXED	KSHIRESWAR BORAH Versus JOGEN BORAH and ORS	MR.J ALI MS.B M CHETRI MR.M P SHARMA	
16	MACApp./76/2019 WITH LCR, B/O	MISS RITUPARNA SARMAH AND 2 ORS Versus SRI DHARMESWAR BORA AND 2 ORS	MR. S S BAROOAH	MR SISHIR DUTTA MR. B P SINHA MR. B P SINHA MR. S DUTTA MR D BHUYAN (R-3) MS R GANGAWAT (R-3) MS M N KONYAK (R-3)

17	RSA/63/2022 CAVT. NO.03302/022, WITH LCR WITH I.A.(Civil)/1214/2022 in RSA/63/2022 WITH I.A.(Civil)/60/2024 in RSA/63/2022	ULASHI DAS AND 3 ORS. Versus ON THE DEATH OF HEMENDRA NATH DEKA HIS LEGAL HEIRS AND 2 ORS. ULASHI DAS AND 3 ORS. Versus HEMENDRA NATH DEKA AND 2 ORS. ABDUS SATTAR, ADVOCATE, Versus ULASHI DAS AND 5 ORS. B	MR. T DEURI MR. T DEURI MR. A SATTAR S CHOUDHURY	MR. A SATTAR MR. A SATTAR S CHOUDHURY (R3.1-R3.3) S CHOUDHURY (R3.1-R3.3) G IMTIAZ (R3.1-R3.3) FOR CAVEATOR MR. A SATTAR S CHOUDHURY FOR CAVEATOR MR. T DEORI
18	CRP(IO)/113/2022 FIXED	MD. YEASIN ALI Versus HAJIRA KHATUN AND 50 ORS	MR. U N CHATTRY MR. O LASKAR	DR. B AHMED (r-4,8,20,22) GA, ASSAM MR. N HAQUE (r-4,8,20,22) MR K UDDIN (r-4,8,20,22)
19	MACApp./393/2022 WITH LCR, B/O	ORIENTAL INSURANCE COMPANY LTD. Versus SRI ROBIN CH. SAIKIA AND 3 ORS	MR SISHIR DUTTA MR. S DUTTA MR. S DUTTA	MR G BOKALIAL MR. A A HUSSAIN
20	CRP(IO)/5/2023 WITH LCR	TAPAN KALITA Versus M/S L.B. MEDI SERVICES PVT LTD	MR. N SHARMA B K SINGHA	MR B KAUSHIK MR. S HAZARIKA MS A M DCOSTA
21	Tr.P.(C)/44/2023 FIXED	RUPASHREE DUTTA Versus SHRI KANTISH DUTTA	MS. S DASGUPTA MS S DASGUPTA	MR. R C PAUL MR. A R DAS
22	MACApp./146/2023 B/O WITH I.A.(Civil)/1215/2023 in MACApp./146/2023	THE ORIENTAL INSURANCE CO. LTD Versus REJINA BEGUM AND 6 ORS THE ORIENTAL INSURANCE CO. LTD Versus REJINA BEGUM AND 6 ORS	MR. S K GOSWAMI MR. B K GOSWAMI MR. R SHARMA MR. S K GOSWAMI MR. R SHARMA	MR G BOKALIAL
23	CRP(IO)/192/2023 WITH LCR	PRIYALATA KALITA Versus KANIKA BARUAH CHOUDHURY AND ANR	MR. S BAROOAH MS J.BHARALI	
24	CRP(IO)/295/2023	SMTI. NIRUPAMA BORA Versus MD. MOTI ULLA KHAN AND 3 ORS	MR. P S DEKA MR. B K BHAGAWATI MS B LAHKAR MR B S DEKA	MS. G BORAH (R1-R3)
25	CRP(IO)/388/2023 FIXED	ISHA KANTA BARUAH SINCE DECEASED REP BY HIS LEGAL HEIRS SMT. HEMLATA BARUAH AND 3 ORS Versus JADUMANI DUTTA	MS. A BHATTACHARYYA MR. P KALITA	
26	CRP(IO)/63/2024	BHUBAN KHAKHALARY Versus MINHAZ ALI AND 14 ORS	MR. A C SARMA MR G BHARADWAJ MR N BRAHMA	MR. A U CHOUDHURY MR S ISLAM MS. A KAUSHAR (R-1 to 4, 6 to 15)
27	Tr.P.(C)/80/2024	JYOTI KUMAR NATH Versus SUMITRA NATH	MR B P BORAH MR P J DUTTA MR. P DEKA	
28	CRP/81/2024 WITH LCR	BIKASH CHANDRA PRADHANI Versus THE STATE OF ASSAM AND ANR	MR D KALITA	GA, ASSAM SC, REVENUE
29	CRP/87/2024 WITH LCR	KAKOJAN KRISTI KENDRA AND 2 ORS. Versus PRODIP DUTTA AND ANR	MR. S C KEYAL K JAIN	MR. P K GOGOI (R-1,2) MR J P KACHARI(R-1,2)
30	CRP/96/2024 WITH LCR	GOPAL KRISHNA BARUAH AND ANR Versus RITA SAIKIA AND 2 ORS	MR. B J GHOSH MR H RAHMAN RUBI GOGOI	
31	CRP/123/2024 WITH LCR 2 FILES, FIXED	TANUJA CHETIA AND ANR Versus AJITA GOHAIN AND ANR	DR P C MAZUMDAR MR T MAZUMDAR	MR. P S DEKA (R-1,2) MR N BARMAN(R-1,2) MR B S DEKA(R-1,2)

32	Review.Pet./142/2024 in WP(C)/5494/2011 (D/O)	THE EMPLOYEES STATE INSURANCE CORPORATION AND ANR Versus M/S SWADESHI ACADEMY AND 5 ORS	MR. M SMITH MR S A HUSSAIN	GA, ASSAM MR. D GOSWAMI (R-1) MS. P MEDHI(R-1) DY.S.G.I.
33	RSA/154/2024 WITH LCR	PROMOD MEDHI Versus SATYENDRA MEDHI	MR SAURADEEP DEY	MR. K BHATTACHARJEE MS. P BHATTACHARYA MS T BARUAH MS. A BARMAN
34	RSA/179/2024 WITH LCR	SORHAB ALI @ MD. SURHAB ALI Versus SURUT ZAMAL	MR. J AHMED MS A HUSSAIN R BEGUM H G DAISY S AHMED	MR P K KALITA MR. SURAJIT DAS MR K TALUKDAR
	WITH I.A.(Civil)/3053/2024 in RSA/179/2024	SORHAB ALI @ SURHAB ALI Versus SURUT ZAMAL	MR. J AHMED MS A HUSSAIN R BEGUM H G DAISY S AHMED	
35	WITH RSA/180/2024	SORHAB ALI @ MD. SURHAB ALI Versus SURUT ZAMAL	MR. J AHMED MS A HUSSAIN R BEGUM S AHMED	MR P K KALITA MR. SURAJIT DAS MR K TALUKDAR
36	RSA/210/2024 WITH LCR	SUKRAM SWARGIARY Versus LAKHI KANTA MAHILIARY AND 2ORS	MR. A PAUL	
37	CRP(IO)/274/2024 WITH LCR	DOLAGURI TEA COMPANY (PVT) LTD AND ANR Versus KATHONI TEA COMPANY LTD	MR. A K SAHEWALLA MR. W SHARMA MR D GOSWAMI	MR. B SARMA MR. R SARMA MR A DEY J K ROY
38	MACApp./349/2024 WITH LCR	SHRIRAM GENERAL INSURANCE CO. LTD Versus DULUMONI DEKA AND 6 ORS.	MR. R GOSWAMI MS. M SAIKIA	MR. S DAS (R-1 TO 5)
	WITH I.A.(Civil)/2084/2024 in MACApp./349/2024	SHRIRAM GENERAL INSURANCE CO. LTD Versus DULUMONI DEKA AND 6 ORS.	MR. R GOSWAMI MS. M SAIKIA	
39	CRP(IO)/368/2024	HINDUSTAN CONSTRUCTION COMPANY LTD. AND 4 ORS Versus LAHOTY BROTHERS PRIVATE LIMITED	MR Z MUKIT MR. A SATTAR S CHOUDHURY MR. S K SINGH	B SAHA
40	CRP(IO)/463/2024 WITH LCR	MAHESH MAHANTA AND ANR Versus ARUP KAKOTI	MS. R KALITA MS. C BARMAN	MR. R K BHUYAN MR. M KASHYAP MR. S A SINGH
41	I.A.(Civil)/1096/2024 in RSA/35/2023	ABHIJIT SAIKIA AND 7 ORS . Versus PRADIP BORAH	MR. A C SARMA	MR. S R GOGOI
	WITH RSA/35/2023	PRADIP BORAH Versus ABHIJIT SAIKIA AND ORS .	MR. S R GOGOI MS B DUTTA C. SARMAH MS O IMCHEN	MR. A C SARMA MR G BHARADWAJ MR B DEORI MR N BRAHMA
42	Review.Pet./46/2025	SBI GENERAL INSURANCE CO. LTD. Versus SUME BEGUM @ SUMI BEGUM @ SUMI KHATUN	MR T KALITA MR. A KAKATI	
43	WITH MACApp./66/2025	SBI GENERAL INSURANCE COMPANY LTD. Versus SUME BEGUM @ SUMI BEGUM @ SUMI KHATUN	MR T KALITA	
44	CRP(IO)/51/2025 FIXED	TROILEN DEKA Versus BHABENDRA PRASAD DEKA AND 11 ORS.	L K BORAH	MR B PATHAK (R-1) MR B HAZARIKA (R-1) MR V KUMAR (R-1) MR. M SHARMAH (R-1) MR. T NATH (R-1)

45	I.A.(Civil)/293/2025 in RSA/17445/2019	JOGEN KONWAR ALIAS JOGENDRA KONWAR Versus RAJAT MAZUMDAR	MR T C DAS MR. P SARMA MR. M K GOGOI	TULIKA BORAH MS. T BORA
	WITH RSA/17445/2019 (Filing Number)	SRI JOGEN KONWAR @ JOGENDRA KONWAR Versus SRI RAJAT MAZUMDAR AND 4 ORS		
46	I.A.(Civil)/532/2025 in Cont.Cas(C)/557/2023 (D/O) in Review.Pet./1175/2025	SHRI BASDEO Versus RAJA BAISHYA	MR. S P ROY JYOTISH DAS MS. V RAI	
	WITH Review.Pet./1175/2025 (Filing Number)	SHRI BASDEO Versus SRI RAJA BAISHYA	JYOTISH DAS	
47	I.A.(Civil)/1196/2025 WITH LCR in RSA/125/2022	SRI GANESH KANU Versus SRI TRIBENI PRASAD KANU	MR Z MUKIT MR. A SATTAR G IMTIAZ	MR. I H LASKAR MR. P K DEKA
	WITH RSA/125/2022	GANESH KANU AND 6 ORS. Versus TRIBENI PRASAD KANU	MR Z MUKIT MR. A SATTAR G IMTIAZ	MR. I H LASKAR MR. P K DEKA FOR CAVEATOR
HEARING				
48	RSA/200/2016 WITH LCR, B/O	SRI PURNA CHUTIA Versus SRI PUTUL GOGOI and 2 ORS	MR.S S BAROOAH	MR.P KATAKI(R-1) MS.M DEVIR-1 MS.R BEGUM(R-1)
	WITH I.A.(Civil)/3528/2017 in RSA/200/2016	SRI PUTUL GOGOI Versus SRI PURNA CHUTIA and 2 ORS	MR.P KATAKI MS.M DEVI MS.R BEGUM	MR.S S BAROOAH

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LEAVE NOTE OF ADVOCATES FOR 14/05/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MR. L C DEY	24-04-2025	To	15-05-2025
3)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
4)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
5)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
6)	MR. K MIRA	09-05-2025	To	14-05-2025
7)	MD. H BHUYAN	05-05-2025	To	06-06-2025
8)	MR. R P SINGH	13-05-2025	To	31-05-2025
9)	MR J CHOPRA	11-05-2025	To	04-06-2025
10)	MS R S SADIAL	13-05-2025	To	20-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Wednesday,14th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 15

[THIS BENCH WILL SIT AFTER RISING OF THE DIVISION
BENCH-II, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
1	Bail Appln./521/2025 WITH OFFICE NOTE, CASE RECORD(SCANNED COPY)	GULENUR ISLAM Versus THE STATE OF ASSAM	MR. M HOSSAIN MD A WADUD MR J HUSSAIN	PP, ASSAM
BAIL HEARING (BA)				
2	Bail Appln./864/2025 WITH OFFICE NOTE	MOTIAR RAHMAN Versus THE UNION OF INDIA	MR. N N B CHOUDHURY MS. K DEY	SC, NCB
3	Bail Appln./1101/2025 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	NUR MAHAMMAD ALI @ BABUL ALI AND 3 ORS. Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY MR A AHMED U U KHAN	PP, ASSAM
4	Bail Appln./1258/2025 WITH CASE RECORD(SCANNED COPY), FIXED	EBAT HUSSAIN @ MD IBAT HUSSAIN AND ANR Versus THE STATE OF ASSAM	MR. N J DUTTA RIJUANA BEGUM	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 14/05/2025

1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MR. L C DEY	24-04-2025	To	15-05-2025
3)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
4)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
5)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
6)	MR. K MIRA	09-05-2025	To	14-05-2025
7)	MD. H BHUYAN	05-05-2025	To	06-06-2025
8)	MR. R P SINGH	13-05-2025	To	31-05-2025
9)	MR J CHOPRA	11-05-2025	To	04-06-2025
10)	MS R S SADIAL	13-05-2025	To	20-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Wednesday, 14th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 17

[CIVIL BENCH-V]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
1 WP(C)/2046/2025 FIXED	ABDUL HAMID PARAMANIK AND 4 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR. D P CHALIHA MR. A ALI MR M HOQUE	SC, ELEM. EDU GA, ASSAM
2 WP(C)/2357/2025	SANJAY DEWAN AND ANR Versus UNION OF INDIA AND ANR	MR. S I TALUKDAR J A SIKDAR	MS. K PHUKAN (C.G.C.) DY.S.G.I.
3 WP(C)/2392/2025 FIXED	M/S SUPERLITE AAC BLOCKS INDUSTRY AND ANR Versus UNION OF INDIA AND 3 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA	SC, GST MR. S C KEYAL
4 WP(C)/2393/2025 FIXED	M/S SUPERLITE AAC BLOCKS INDUSTRY AND ANR Versus THE UNION OF INDIA AND 3 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA	SC, GST MR. S C KEYAL
5 WP(C)/2394/2025 FIXED	M/S SUPERLITE AAC BLOCKS INDUSTRY AND ANR. Versus UNION OF INDIA AND 3 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA	SC, GST MR. S C KEYAL
6 WP(C)/2395/2025 FIXED	M/S SUPERLITE AAC BLOCKS INDUSTRY Versus UNION OF INDIA AND 3 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA	SC, GST MR. S C KEYAL
7 WP(C)/2397/2025 FIXED	M/S SUPERLITE AAC BLOCKS INDUSTRY Versus UNION OF INDIA AND 3 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA	SC, GST

8	WP(C)/2398/2025 FIXED	M/S SUPERLITE AAC BLOCKS INDUSTRY AND ANR Versus UNION OF INDIA AND 3 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA	SC, GST MR. S C KEYAL
9	WP(C)/2434/2025 FIXED	MOHI UDDIN LASKAR AND 7 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR H R A CHOUDHURY MR. A H M R CHOUDHURY J M SULAIMAN	SC, CO OP
10	WP(C)/2474/2025	DIRECTOR GENERAL SPORTS AUTHORITY OF INDIA Versus MD MOKSHED ALI AND ORS	MRS. A GAYAN	GA, ASSAM DY.S.G.I. SC, PWD SC, FINANCE
11	WP(C)/2476/2025	HAKIM ALI Versus THE STATE OF ASSAM AND ORS	MR. M AHMED MD I H LASKAR	GA, ASSAM SC, PWD SC. REVENUE
12	WP(C)/2478/2025	SMTI SUNITA URANG Versus THE STATE OF ASSAM AND 4 OTHERS	MR. R Deka S I AKAND	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, FINANCE
13	WP(C)/2479/2025	HANIF ALI Versus THE STATE OF ASSAM AND 5 OTHERS	MR. T DEURI MR. R CHETRI MR N MILI MS. L WANGSA	GA, ASSAM SC. REVENUE
14	WP(C)/2480/2025	RINTU BASTIAN Versus THE COMMISSIONER OF CUSTOMS	MR. D SAHU MR. R S MISHRA MS M GOGOI	SC, CUSTOMS
15	WP(C)/2482/2025	FIRUJA KHATUN AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. N K KALITA MR D DEKA	GA, ASSAM SC, REVENUE SC, FOREST
16	WP(C)/2484/2025	M/S ANANYA ENTERPRISE Versus THE STATE OF ASSAM AND 2 ORS.	MR A NATH DR ANKIT TODI MS M PARBIN	SC, FINANCE AND TAXATION
17	WP(C)/2485/2025	M/S GAURI SHANKAR BINOD KUMAR Versus THE STATE OF ASSAM AND 3 ORS.	DR ANKIT TODI MS. R JUGLI MS M PARBIN	SC, FINANCE AND TAXATION
18	WP(C)/2501/2025	KHIREN DAS Versus THE STATE OF ASSAM AND 2 ORS	MR A NATH DR ANKIT TODI MS. R JUGLI MS M PARBIN	SC, TAXES
19	WP(C)/2504/2025	RAJIB GOGOI Versus THE STATE OF ASSAM AND 9 OTHERS	MR. N K KALITA MR D DEKA	GA, ASSAM SC, REVENUE
20	WP(C)/2511/2025	NASIMA AKTHAR CHOUDHURY Versus THE UNION OF INDIA AND OTHRS	MR. A M S MAZUMDER	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT DY.S.G.I. SC, NHIDC SC, PWD
21	WP(C)/2516/2025	TAMIJ ALI Versus THE STATE OF ASSAM AND ORS	MR A CHOUDHURY MR. R Deka S I AKAND	GA, ASSAM SC, REVENUE SC, FINANCE
22	WP(C)/2521/2025	RAJESH KALITA Versus THE STATE OF ASSAM AND 3 ORS	MR. M DUTTA L DEKA	SC, FINANCE AND TAXATION
23	WP(C)/2525/2025	SMTI PREETY SHARMA Versus THE UNION OF INDIA	MR. A K GUPTA MR. R S MISHRA MS M NIROLA	SC, GST DY.S.G.I.
24	WP(C)/2532/2025	MS/ MERLE CONSTRUCTION AND MARKETING PVT LTD Versus THE STATE OF ASSAM AND ORS	MS. M L GOPE MS. N HAWELIA MR S K SAHA MS. H JAIN M BARUAH	SC, FINANCE AND TAXATION
25	WP(C)/2533/2025	MS GENUS POWER INFRASTRUCTURE Versus THE STATE OF ASSAM AND 3 ORS.	MS T RAMCHIARY MR. P J DAS	GA, ASSAM SC, APDCL

26	WP(C)/2540/2025	M/S GIAS UDDIN AHMED AND ANR Versus THE UNION OF INDIA AND ORS	MS. M L GOPE MS. N HAWELIA MR S K SAHA MS. H JAIN M BARUAH	SC, GST DY.S.G.I.
ADMISSION				
27	WP(C)/2608/2019 PART-HEARD	TRIBENI METALLOYS PVT. LTD. Versus ASSAM POWER DISTRIBUTION COMPANY LTD. AND 2 ORS	MR. S K KEJRIWAL MRS S KEJRIWAL	SC, APDCL
28	WP(C)/7451/2017 FIXED	ON THE DEATH OF LATE JITENDRA MOHAN BHATTACHARJEE, HIS LEGAL HEIRS Versus THE STATE OF ASSAM and 2 ORS.	MR B K SINGH MRR KARIM MR D AKRAM	GA, ASSAM
29	WP(C)/3661/2018 FIXED	RANJIT KALITA Versus THE STATE OF ASSAM AND 5 ORS.	MR D BARMAN MR. K M HASSAN	SC, HIGHER EDU MR. R P KAKOTI (R5) GA, ASSAM MR. A K DUTTA (R5) MRS. A. GAYAN, CGC MR. B GOGOI MR. S SUTRADHAR (R5) SC, FINANCE DEPTT. SC, IIT SC, REVENUE MR. R BARPUJARI
30	WP(C)/7111/2018 FIXED	NIKHIL BAIDYA Versus THE UNION OF INDIA AND 3 ORS	MR. A K PURKAYASTHA MS. P BASFORE MR B SARKAR	MR. S S ROY (CGC) ASSTT.S.G.I.
31	WP(C)/7421/2018 FIXED	SHEIKH NOOR ISLAM Versus THE GUWAHATI METROPOLITAN DEVELOPMENT AUTHORITY AND 4 ORS.	MR B KAUSHIK MR. P BORAH MR. P BORAH MR. S BISWAS MS. J KAKOTI K BHARALI	MS M HAZARIKA MR. A C SARMA (R5) MR. S BORA MR. B HALDAR (R5) MR G BHARADWAJ (R5) SC, G M D A SC, GMC
32	WP(C)/7750/2018 FIXED	CHUMI GOSWAMI Versus STATE BANK OF INDIA AND 4 ORS.	MR. S C BISWAS MR. RAJARSHEE DE MS A DAS MR. F A HASSAN	MR H BURAGOHAIN (R4) MR S S SHARMA (R4) MS L SHARMA (R4) MR. R GOSWAMI (R5) MR. R GOSWAMI (R5) DR. B N GOGOI (R1-R3) MS. M SAIKIA (R5) MS. P BORTHAKUR (R5)
33	WP(C)/8038/2018 FIXED	BTL EPC LTD (AGRO DIVISION) Versus THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. A DHAR MD F FARIDI MR. B K KASHYAP	GA, ASSAM
34	WP(C)/2737/2020 FIXED	BHABENDRA MANDAL @ BHABEN MANDAL AND 45 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MD. M H CHOUDHURY MRS. L N CHOUDHURY MR. V ACHUMI MR P R SARMA MR. M K CHOUDHURY	GA, ASSAM SC, REVENUE
35	WP(C)/319/2021 FIXED	SATRADHIKAR GAHAN CHANDRA GOSWAMI SOWARANI UDDYAN ARU KALA KRISTI BIKASH KENDRA Versus THE STATE OF ASSAM AND 4 ORS	MR. B D DEKA MR. M DAS N CHAUDHURY	GA, ASSAM MR. P SARMAH MR. B CHAKRAVARTY MR. S UPADHAY SC. REVENUE
36	WP(C)/1855/2022 FIXED	BRAHMA KANTA SARKAR AND 4 ORS Versus THE STATE OF ASSAM AND 4 ORS	MD. M H CHOUDHURY MRS. L N CHOUDHURY MR MONZUR K CHOUDHURY MR. T NORBU MR. P CHAKRABORTY MR. S N AHMED	GA, ASSAM SC, WATER RESOURCE

37	WITH WP(C)/631/2022	BRAHMA KANTA SARKAR AND 3 ORS Versus THE STATE OF ASSAM AND 4 ORS	MD. M H CHOUDHURY MRS. L N CHOUDHURY MR. V ACHUMI MR MONZUR K CHOUDHURY MR. T NORBU MR. P CHAKRABORTY MS. A BEGUM MR. S N AHMED	GA, ASSAM SC, WATER RESOURCE
38	WITH WP(C)/1793/2022	DILIP KR SHARMA @ DILIP KR SARMA AND 11 ORS Versus THE STATE OF ASSAM AND 4 ORS	MD. M H CHOUDHURY MRS. L N CHOUDHURY MR MONZUR K CHOUDHURY MR. T NORBU MR. P CHAKRABORTY MR. S N AHMED	GA, ASSAM SC, WATER RESOURCE
39	WP(C)/7321/2022 FIXED	MAKADDAS ALI LASKAR Versus THE STATE OF ASSAM AND 7 ORS.	MD. A J ATIA MS J MARIYAM MS A H ATIA	SC, P AND R.D. GA, ASSAM MR. B K DAS (r-6,7) M N KHAN (r-6,7)
40	WP(C)/1040/2023 FIXED	SHREE ADINATH AGRI AND RURAL DEVELOPMENT PVT. LTD. AND 2 ORS Versus THE STATE OF ASSAM AND 7 ORS.	MR. C BORUAH MR. R BORO MR A BORUAH	GA, ASSAM SC, REVENUE
41	WP(C)/3814/2023 CAVT. NO.05112/023, FIXED	AFRUJ ZAMAN AND ANR. Versus THE UNION OF INDIA AND 3 ORS.	MR. A DEKA	GA, ASSAM MR. S S ROY DY.S.G.I. FOR CAVEATOR
	WITH I.A.(Civil)/2266/2023 in WP(C)/3814/2023	AFRUJ ZAMAN AND ANR. Versus THE UNION OF INDIA AND 3 ORS.	MR. A DEKA	GA, ASSAM DY.S.G.I. SC, BPCL
42	WP(C)/5538/2023	RAVI DEY AND 4 ORS. Versus THE STATE OF ASSAM AND 7 ORS	MR. S CHAKRABORTY MR A KAKOTI MS S BORA	SC, CO OP
43	WP(C)/6435/2023 FIXED	RAJENDRA KUMAR DEKA Versus THE STATE OF ASSAM AND 2 ORS.	MR D DEKA	GA, ASSAM MR H K J AHMED (R4) MR S N KRISHNATRAYA (R4)
44	WP(C)/6576/2023 FIXED	MONJURUL ISLAM BARBHUIYA AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR H R A CHOUDHURY MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA MR R I BHUYAN MR. SAYED SALIM AHMED	GA, ASSAM
45	WP(C)/397/2024 B/O	MAZAHARUL SULTAN Versus THE STATE OF ASSAM AND 4 ORS	MR. P MAHANTA MS. P SAHARIA C SARMA V KHAKHALARY	GA, ASSAM SC, WATER RESOURCE
	WITH I.A.(Civil)/3841/2024 in WP(C)/397/2024	MAZAHARUL SULTAN Versus THE STATE OF ASSAM AND 4 ORS	MR. P MAHANTA MS. P SAHARIA C SARMA V KHAKHALARY	GA, ASSAM SC, WATER RESOURCE
46	WP(C)/1840/2024 FIXED	PHUKAN CHANDRA BORA Versus THE STATE OF ASSAM AND 8 ORS.	MR. D DAS SR. ADV MR K TALUKDAR MS S SHARMA	GA, ASSAM MS. RUKMINI BARUA (R-9) MS. PADMINI BARUA (R-9) SC, REVENUE
47	WITH WP(C)/2288/2024	PHUKAN CHANDRA BORA Versus THE STATE OF ASSAM AND 8 ORS	MR. D DAS SR. ADV MR K TALUKDAR MS S SHARMA	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT MS. RUKMINI BARUA (R-9) MS. PADMINI BARUA (R-9)

48	WP(C)/3701/2024 FIXED	MD. MAKSHED ALI Versus THE STATE OF ASSAM AND 6 ORS	MS. S KANUNGOE MR. A S ALI MR S HUSSAIN MR. S A B KHABIR	SC, PWD ROAD GA, ASSAM SC, REVENUE
49	WP(C)/5898/2024	EPHI ARIFA AZIM AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. M KHAN MR A K DAS MS J AKTAR	GA, ASSAM SC, REVENUE
50	WP(C)/6595/2024 FIXED	HARVINDER KAUR Versus THE STATE OF ASSAM AND 5 ORS	S ALI MR. R BARUAH MR. A IKBAL MS. M NATH MS. J SARMA	MR G N SAHEWALLA (R3, R4) GA, ASSAM MR. P DEKA (R3, R4) MR M SAHEWALLA (R3, R4) MS T J SAHEWALLA (R3, R4) MS K BHATTACHARYYA (R3, R4) GA, ASSAM
51	WP(C)/549/2025 FIXED	PHANIDHAR PAWE AND 11 ORS Versus THE STATE OF ASSAM AND 4 ORS	MS N DEKA MR SAURADEEP DEY	GA, ASSAM
52	WP(C)/704/2025 B/O	HOOGRAJULI (ASSAM) TEA COMPANY LTD. Versus THE STATE OF ASSAM AND 6 ORS.	MR. P MAHANTA C SARMA V KHAKHALARY	GA, ASSAM MR. K BHUYAN (R-7) MR. M U E BHUYAN(R-7) SC, PWD SC, REVENUE

ORDERS

53	Cont.Cas(C)/673/2023	ADHESH KALUWAR AND ANR Versus AVINASH P JOSHI, IAS AND 7 ORS	MR. B CHETRI MR VINOD BASFOR	MR. S S ROY (R-3) MR. B GOGOI SC, HEALTH AND F W
54	Cont.Cas(C)/665/2024 B/O	GOLAPI BEGUM Versus VARNALI DEKA	MR. W RAHMAN	MS. B S GOYAL MR. A J HAZARIKA MS. N RAJMEDHI
55	Cont.Cas(C)/122/2025	SMT KOSMIKA SENGYUNG AND 2 ORS Versus UTTAM DAULAGUPU AND ANR	MR D KALITA MR J LOTH	MS. R DEKA (R-1) MR. C SHARMA(R-1) D JAIN(R-1)
56	I.A.(Civil)/894/2025 in WP(C)/799/2025	ASSAM SANTALI SAHITYA SABHA Versus THE STATE OF ASSAM AND ORS	MR. K N CHOUDHURY MS N MAHANTA N GAUTAM	SC, ELEM. EDU SC, SCERT, ASSAM SC, WPT AND BC SC, EDU

WITH

[WP\(C\)/799/2025](#)

57	WP(C)/1943/2025 FIXED	ASSAM SANTALI SAHITYA SABHA AND ANR Versus THE STATE OF ASSAM AND 4 ORS SANKARACHARJYA BASUMATARY AND ANR Versus THE STATE OF ASSAM AND 7 ORS.	MR. K N CHOUDHURY MS N MAHANTA N GAUTAM MR. T BARUAH MR. P BOIRAGI MR. S J SARMAH MR G G GOGOI A TALUKDAR MS A DAS	SC, ELEM. EDU SC, SCERT, ASSAM GA, ASSAM SC, WPT AND BC GA, ASSAM
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HEARING

58	WP(C)/3313/2015 FIXED	ON THE DEATH OF NABAM TAPIN, HIS LEGAL HEIR AND ANR. REP. Versus THE STATE OF ASSAM AND 5 ORS	MR. P K TIWARI MR. D MAZUMDAR MR.T ETE MR. A R GOGOI	GA, ASSAM(R1) MR.K K PHUKAN(R-5) MR.R B GOHAINR-5 MR.S K GOGOI(R-5)
	WITH I.A.(Civil)/916/2018 in WP(C)/3313/2015	ON DEATH OF NABAM TAPIN HIS LEGAL HEIR - R H NABAM Versus THE STATE OF ASSAM AND 6 ORS	MR. P K TIWARI MR. B PANDEY MR. A R GOGOI	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 14/05/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MR. L C DEY	24-04-2025	To	15-05-2025
3)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
4)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
5)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
6)	MR. K MIRA	09-05-2025	To	14-05-2025
7)	MD. H BHUYAN	05-05-2025	To	06-06-2025
8)	MR. R P SINGH	13-05-2025	To	31-05-2025
9)	MR J CHOPRA	11-05-2025	To	04-06-2025
10)	MS R S SADIAL	13-05-2025	To	20-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Wednesday,14th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 18

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1454/2025 FIXED	AZIZ MIAH Versus THE STATE OF ASSAM	MR. A Z AHMED MR. A KHALEK	PP, ASSAM
2	Bail Appln./1515/2025	NASIR UDDIN SK Versus THE STATE OF ASSAM	MR A W AMAN MR SARFRAZ NAWAZ MR. SURAJIT DAS A S CHOUDHURY	PP, ASSAM
MOTION				
3	AB/1054/2025	SAMAD ALI Versus THE STATE OF ASSAM	E HUSSAIN MR. A RAHMAN	PP, ASSAM
ADMISSION				
4	RFA/25/2025	JATINDRA CHANDRA CHOUDHURY Versus ON THE DEATH OF DIGAMBAR CHOUDHURY HIS HEIRS AND LEGAL REPRESENTATIVE	MR. A C SARMA MR G BHARADWAJ MR B DEORI	
	WITH I.A.(Civil)/1471/2025 in RFA/25/2025	JATINDRA CHANDRA CHOUDHURY Versus ON THE DEATH OF DIGAMBAR CHOUDHURY HIS HEIRS AND LEGAL REPRESENTATIVES	MR. A C SARMA MR G BHARADWAJ MR B DEORI	
5	FAO/26/2025 CAVT. NO.017120/25,N	SMT SAROJ VERMA Versus ISWAR CHAND SINGHA	MR. S SARMA MR. J DEKA MR. T K BHUYAN MR. S K DEKA ARUNABH SARMA MR. C TALUKDAR MR. A GAUTAM	MR U DAS MR. S SAIKIA FOR CAVEATOR
	WITH I.A.(Civil)/1492/2025 in FAO/26/2025	SMT SAROJ VERMA Versus ISWAR CHAND SINGHA	MR. S SARMA MR. J DEKA MR. T K BHUYAN MR. S K DEKA ARUNABH SARMA MR. A GAUTAM MR. C TALUKDAR	MR U DAS MR. S SAIKIA FOR CAVEATOR

6	RFA/26/2025	SHRI VINAY KUMAR JAIN AND ANR Versus GREEN SQUARE R E AND INFRASTRUCTURES AND ORS	MR. B K JAIN MR. N J DAS MS. C AGARWAL	
		BAIL HEARING (BA)		
7	Bail Appln./690/2025 WITH CASE RECORD(SCANNED COPY)	WASEEM Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY MR A AHMED	PP, ASSAM
		BAIL HEARING		
8	AB/898/2025	SAMED ALI @ SUMIT ALI Versus THE STATE OF ASSAM	MD. S ALOM MR. M S ALAM	PP, ASSAM
		FOR HEARING U/O XLI RULE II C.P.C.		
9	RSA/63/2025	FIROZ AHMED AND 4 ORS Versus MUZAMIL HAQUE AND 14 ORS	MR. R ALI MR M BORO	
10	RSA/67/2025	AJAY PRASAD KANOO Versus SARODA DEVI GOALA	MR. M H RAJBARBHUIYAN MRS R CHETRI MR G BHARADWAJ MR B DEORI	
	WITH I.A.(Civil)/1468/2025 in RSA/67/2025	AJAY PRASAD KANOO Versus SARODA DEVI GOALA	MR. M H RAJBARBHUIYAN MRS R CHETRI MR G BHARADWAJ MR B DEORI	
		ORDERS		
11	I.A.(Civil)/2099/2020 in RFA/59/2020	SMTI PINKI BORAH SARMA Versus MAHAT CHANDRA DAS AND 2 ORS	MR D DAS MR. B D DEKA MR. M DAS N CHAUDHURY	
	WITH RFA/59/2020	SMTI. PINKI BORAH SARMA Versus MAHAT CHANDRA DAS AND 2 ORS.	MR D DAS MR. B D DEKA MRS S GOSWAMI MR. M DAS N CHAUDHURY	
	WITH I.A.(Civil)/2924/2024 in RFA/59/2020	SMTI. PINKI BORAH SARMA Versus LATE MAHAT CHANDRA DAS (SINCE DECEASED) AND 2 ORS.	MRS S GOSWAMI	MR K JAIN (R-1) S A BAKHTIAR (R-1)
12	I.A.(Civil)/2249/2021 in CRP/272/2013	ON THE DEATH OF HIRENDRA KUMAR BHATTACHARJEE HIS LEGAL HEIRS Versus ON THE DEATH OF SUSHIL CHANDRA DAS HIS LEGAL HEIRS USHA RANI DAS AND 7 ORS	MR P KATAKI MR D CHAKRABORTY	MR. M K CHOUDHURY (R-3) MR. A BARKATAKI (R-3) MR P BHARDWAJ (R-3)
13	I.A.(Civil)/1522/2022 WITH LCR in RSA/225/2012	ASIT MALAKAR and 7 ORS Versus SUSHILA MALAKAR and 8 ORS	MR R CHAKRAVORTY	MR. B C DAS GA, ASSAM MR. U DUTTA MS A DAS
	WITH RSA/225/2012	SUSHILA MALAKAR and 4 ORS Versus ASIT MALAKAR and 7 ORS	MR.B C DAS MR.U DUTTA MS.A DAS	MRR CHAKRABORTY MR.M C KAKOTIR-1 MR.M DUARAH(R-1) LEGAL AID COUNSEL
14	FAO/2/2023 WITH LCR	SUBRATA DEB NATH Versus RITA DAS AND 2 ORS.	MR P DEKA MR. N N JHA MR. B BORAH	MR R SENSUA (R-1 AND 3) MR D BORAH(R-1 AND 3)
15	I.A.(Civil)/297/2023 in CRP/5154/2022	SMTI. BIBHA RANI SINGHA BARUAH AND 2 ORS Versus ON THE DEATH OF TIKENDRA CHANDRA SINGHA	MR SISHIR DUTTA MR. SIDHANT DUTTA	

	WITH CRP/5154/2022 (Filing Number)	BIBHA RANI SINGHA AND 2 ORS Versus TIKENDRA CHANDRA SINGHA (F)	MR. S DUTTA	
	WITH I.A.(Civil)/1405/2022	SMTI. BIBHA RANI SINGHA BARUAH AND 2 ORS Versus TIKENDRA CHANDRA SINGHA	MS S MOCHAHARI MR SISHIR DUTTA MRS. M BARMAN MR. SIDHANT DUTTA	
	WITH I.A.(Civil)/296/2023	SMTI. BIBHA RANI SINGHA BARUAH AND 2 ORS Versus ON THE DEATH OF TIKENDRA CHANDRA SINGHA	MR SISHIR DUTTA MR. SIDHANT DUTTA	
	WITH I.A.(Civil)/298/2023	SMTI. BIBHA RANI SINGHA BARUAH AND 2 ORS Versus ON THE DEATH OF TIKENDRA CHANDRA SINGHA	MR SISHIR DUTTA MR. SIDHANT DUTTA	
16	Cont.Cas(C)/475/2023	BINOD DAS Versus DIGANTA THAKUR AND 5 ORS.	MR. D MOZUMDER MR. S BISWAS MS D DEVI	MR. A M BORA (r-1,2,3) MR. D K BAIDYA (r-1,2,3) MR. S BISWAKARMA (R-4,5,6) MR T DAS (R-4,5,6) MR. M S HUSSAIN R. CHAUHAN (R-4,5,6)
17	I.A.(Civil)/1627/2023 in RFA/25/2023	M/S WELKIN PROMOTERS PVT LTD AND ANR Versus ON THE DEATH OF BANKIM CH CHANGKAKOTI BIPASHA CHANGKAKOTI AND 3 ORS (A)	MR. R K BHUYAN	MR. B D DEKA MR. M DAS N CHAUDHURY MR A DEKA
	WITH RFA/25/2023	M/S WELKIN PROMOTERS PVT LTD AND ANR Versus ON THE DEATH OF BANKIM CH CHANGKAKOTI BIPASHA CHANGKAKOTI AND 3 ORS (A)	MR. R K BHUYAN	MR. B D DEKA MR. M DAS N CHAUDHURY MR A DEKA
18	I.A.(Civil)/2585/2023 in CRP/255/2013	SHRI PAWAN GOSWAMI Versus BASIR MIYAN @ BASIR AHMED and 3 ORS.	MR. S P ROY JYOTISH DAS MS P DEY	
	WITH CRP/255/2013	MONAKO GOSWAMI Versus BASIR MIYAN @ BASIR AHMED and 3 ORS.	MR.S P ROY MR.D NANDI MR.K RAJBONGSHI	
	WITH I.A.(Civil)/2586/2023 in CRP/255/2013	SRI PAWAN GOSWAMI Versus BASIR MIYAN @ BASIR AHMED and 3 ORS.	MR. S P ROY JYOTISH DAS MS P DEY	
	WITH I.A.(Civil)/2587/2023 in CRP/255/2013	SRI PAWAN GOSWAMI Versus BASIR MIYAN @ BASIR AHMED and 3 ORS. H	MR. S P ROY JYOTISH DAS MS P DEY	
19	I.A.(Civil)/2893/2023 in CRP/10657/2023	ABDUL HAI MAZARBHUIYA AND ANR Versus THE CHIEF MANAGER, POWER GRID CORPORATION OF INDIA LTD AND 3 ORS	MR. A Y CHOUDHURY MR. R SARMA MR. T A CHOUDHURY	SC, POWER GRID

	WITH CRP/10657/2023 (Filing Number)	ABDUL HAI MAZARBHUIYA AND ANR Versus THE CHIEF MANAGER, POWER GRID CORPORATION OF INDIA LTD AND 3 ORS (B)	MR. A Y CHOUDHURY	
20	CO/17/2024 in MACApp./450/2024	PURABI CHETIA @ PURABI BARUAH CHETIA AND ANR Versus THE ORIENTAL INSURANCE COMPANY LTD AND 2 ORS	MR. A T SARKAR MR S HUSSAIN	
	WITH MACApp./450/2024	THE ORIENTAL INSURANCE CO LTD Versus PURABI CHETIA @ PURABI BARUAH CHETIA AND 3 ORS	MR. S K GOSWAMI MR. R SHARMA	MR. A T SARKAR MR S HUSSAIN FOR CAVEATOR
21	RFA/21/2024 WITH LCR	NARAYANI BOSE DEB Versus RASH BIHARI THAKUR AND 2 ORS	MR. M K SARMA MRS. M. BARUAH BHUYAN	MR. D CHAKRABARTY (r-1) MS D.CHAKRABARTY (r-1)
22	FAO/64/2024 WITH LCR	BHABANI DAS BORO AND 2 ORS. Versus BIREN BORO AND 3 ORS.	MR R SENSUA G KAUSHIK R A LAHKAR	
	WITH I.A.(Civil)/2416/2024 in FAO/64/2024	BHABANI DAS BORO AND 2 ORS. Versus BIREN BORO AND 3 ORS.	MR R SENSUA G KAUSHIK R A LAHKAR	
23	I.A.(Civil)/1943/2024 in MACApp./6643/2024	THE RELIANCE GENERAL INSURANCE CO. LTD. Versus GITA RANI RAMCHIARY AND 3 ORS.	MR. A J SAIKIA M CHETIA MR. S. PEGU	MR D MONDAL(R-1 TO 3) MR B SARMA(R- 1 TO 3)
	WITH MACApp./6643/2024 (Filing Number)	THE RELIANCE GENERAL INSURANCE CO. LTD Versus GITA RANI RAMCHIARY AND 3 ORS B	MR. A J SAIKIA	
	WITH I.A.(Civil)/6645/2024 (Filing Number)	THE RELIANCE GENERAL INSURANCE CO. LTD Versus GITA RANI RAMCHIARY AND 3 ORS B	MR. A J SAIKIA	
24	I.A.(Civil)/2300/2024 in MACApp./114/2013 (D/O) in MACApp./114/2013	M/S. NEW INDIA ASSURANCE CO. LTD. Versus RINA MECH and 3ORS.	MS. M CHOUDHURY	
25	I.A.(Civil)/2309/2024 WITH LCR in MACApp./202/2019	UNITED INDIA INSURANCE CO. LTD., Versus SMTI. RUMA SUTRADHAR AND 3 ORS.	MR. K K BHATTA	MR. B K SEN
	WITH MACApp./202/2019	UNITED INDIA INSURANCE CO. LTD., Versus SMTI. RUMA SUTRADHAR AND 3 ORS.	MR. K K BHATTA MS JONA TALUKDAR MS. R DEVI	MR. B K SEN MS M DAS
26	WITH MACApp./445/2022	RUMA SUTRADHAR AND 2 ORS Versus UNITED INDIA INSURANCE CO. LTD. AND ANR	MR. B K SEN MS. J BAISHYA MS M DAS	
27	I.A.(Civil)/2565/2024 WITH LCR in LA.App./8/2022	PALLORBUND TEA LTD. Versus THE COLLECTOR, CACHAR AND ANR	MR. J KALITA	GA, ASSAM MR. S K CHAKRABORTY (R-2) MR. D MAZUMDAR (R-2)
	WITH LA.App./8/2022	PALLORBUND TEA LTD. Versus THE COLLECTOR, CACHAR	MR. J KALITA DIKSHITA DEKA	GA, ASSAM

28	WITH LA.App./6/2022	OIL AND NATURAL GAS CORPORATION LTD. Versus PALLOBUND TEA LTD. AND ANR.	MR G N SAHEWALLA MS. N K DEVI MR. N ANIX SINGH MR. A CHETIA MS S NASRAT	GA, ASSAM MR. J KALITA (r-1) MS S KAR (r-1)
29	WITH LA.App./9/2022	DULAGRAM TEA LTD. Versus THE COLLECTOR, CACHAR	MR. J KALITA DIKSHITA DEKA	GA, ASSAM
30	WITH I.A.(Civil)/2008/2024 in LA.App./9/2022	DULAGRAM TEA LTD. Versus THE COLLECTOR, CACHAR	MR. J KALITA	GA, ASSAM MR. S K CHAKRABORTY(R-2) MR. D MAZUMDAR (R-2)
30	I.A.(Civil)/2665/2024 WITH LCR in RSA/111/2015	RAFIAT ALI Versus MRS SHIRIN ASHRAF CHOUDHURY and ANR	MR A ISLAM MS F RAHMAN MR B KALITA	MR P S DEKA MR.I CHOUDHURY(R-1) MD.H BHUYAN(R-2)
	WITH RSA/111/2015	RAFIAT ALI Versus MRS SHIRIN ASHRAF CHOUDHURY and ANR	MR.S K MEDHI MR A ISLAM MR.M CHETIA MS F RAHMAN MR B KALITA	MR.P S DEKAR-1 MS.J H CHOUDHURY(R-2) MS.S ROY(R-2) MR.I CHOUDHURY(R-1) MS.G BARUAH(R-2) MD.H BHUYAN(R-2)
31	WITH RSA/228/2018	ABDUL KALAM AHMED Versus MRS. SHIRIN ASHRAF CHOUDHURY AND 4 ORS	MR H BHUYAN MS J H CHOUDHURY MRS. S ROY MR. M R Z CHOUDHURY MS. D PARBIN MD. H BHUYAN	MS B M BHUYAN (R1) MR. P S DEKA (R1) MR. I CHOUDHURY (R1) MR R L CHUTIA (R1)
	WITH I.A.(Civil)/2666/2024 in RSA/228/2018	ABDUL KALAM AHMED Versus MRS. SHIRIN ASHRAF CHOUDHURY	MR H BHUYAN MR. M R Z CHOUDHURY A TALUKDAR	MR. I CHOUDHURY
32	I.A.(Civil)/2812/2024 in MACApp./235/2023 (D/O) & MACApp./223/2023 (D/O) in MACApp./235/2023	ICICI LOMBARD INSURANCE COMPANY LTD . Versus PARUL TALUKDAR AND 3 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
33	I.A.(Civil)/3168/2024 in MACApp./47/2011 (D/O) in MACApp./47/2011	THE NEW INDIA ASSURANCE CO.LTD Versus MUSTT. JHUNU BIBI and 4 ORS		
34	I.A.(Civil)/3623/2024 in CRP/49/2023	MD. ALTAF HUSSAIN BARBHUIYA AND 3 ORS Versus TARA MIYA CHOUDHURY AND 9 ORS	MR. N H MAZARBHUIYAN MR. N H MAZARBHUIYAN MS F AHMED MS. L WAJEEDA MR. M H SAIKIA MR R I BHUYAN	MR. A H M R CHOUDHURY
	WITH CRP/49/2023	MD. ALTAF HUSSAIN BARBHUIYA AND 3 ORS Versus TARA MIYA CHOUDHURY AND 9 ORS	MR. N H MAZARBHUIYAN MR. S K GHOSH MS F AHMED MS. L WAJEEDA MR. M H SAIKIA MR R I BHUYAN	MR. A H M R CHOUDHUR(r-1 to 10)Y
	WITH I.A.(Civil)/2942/2024 in CRP/49/2023	MD. ALTAF HUSSAIN BARBHUIYA AND 3 ORS Versus TARA MIYA CHOUDHURY AND 9 ORS	MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA MR R I BHUYAN	MR. A H M R CHOUDHURY
35	I.A.(Civil)/3656/2024 CAVT. NO.08962/024, in MACApp./11631/2024	UNITED INDIA INSURANCE COMPANY LTD Versus BORNALI BARUAH AND 5 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. A K GUPTA MR. R S MISHRA FOR CAVEATOR
	WITH MACApp./11631/2024 (Filing Number)	UNITED INDIA INSURANCE COMPANY LTD Versus BORNALI BARUAH AND 5 ORS	MR. R GOSWAMI	

36	I.A.(Civil)/4073/2024 WITH LCR in RFA/37/2018 WITH RFA/37/2018	BIRU KUMAR SINGH AND ANR Versus MONURANJAN SINGH AND ANR MONURANJAN SINGH Versus ADILUR RAHMAN SAIKIA	MS B DAS MR SISHIR DUTTA MR. A BISWAS MR B BURAGOHAIN MS. S E AHMED MD A A HUSSAIN MS S MOCHAHARI MR. S DUTTA M AHMED MR. D R GOGOI	MR S DUTTA MR. S DASGUPTA MR. A SARMA MR. B BARUAH MR. K KALITA MR. S CHOWDHURY MR J LOTHAN MR U RONGPI
37	RFA/16/2025 CAVT. NO.01672/025, WITH I.A.(Civil)/886/2025 in RFA/16/2025	JAIFAR ALI LASKAR @ BARIK UDDIN LASKAR Versus MEHBUB AHMED LASKAR JAIFAR ALI LASKAR ALIAS BARIK UDDIN LASKAR Versus MEHBUB AHMED LASKAR	MR. A CHOUDHURY MR. R A CHOUDHURY MR. R A MAZUMDER MR. A CHOUDHURY MR. R A CHOUDHURY MR. R A MAZUMDER	MS. R CHOUDHURY MS F N ZAMAN MD. MEMON AHMED FOR CAVEATOR
38	I.A.(Civil)/560/2025 in MACApp./1765/2025 WITH MACApp./1765/2025 (Filing Number)	SUMIT DEB Versus RITA DEBNATH AND 4 OTHERS SUMIT DEB Versus SMT RITA DEBNATH	MR. S NEOG MS. S G BARUAH MR. B BORGOHAIN MR B SAIKIA Biplab Borgohain	
39	I.A.(Civil)/1091/2025 WITH LCR in RSA/14/2013 WITH RSA/14/2013 WITH MC/232/2013 in RSA/14/2013 WITH I.A.(Civil)/1092/2025 in RSA/14/2013	SMTI KHATEJA BEGUM Versus ON THE DEATH OF GAURANGA CH. GHOSH, HIS LEGAL HEIRS AND SUCCESSORS AND ANR SMTI KHATEJA BEGUM, Versus GAURANGA CH. GHOSH and ORS, SMTI KHATEJA BEGUM, Versus GAURANGA CH. GHOSH and ORS,	MR. R K BHUYAN MR. R K BHUYAN MR.P K DEKA MR.N AHMED MR. K SAIKIA MR.Z AHSAN MR.H KASHYAP MR. R K BHUYAN MR.P K DEKA MR.N AHMED MR. K SAIKIA MR.Z AHSAN MR.H KASHYAP	MR. K P SINGH MR.S K SINGH MR.P SUNDI MRB PUSHILAL MR.K P SINGH MR. K P SINGH
40	I.A.(Civil)/1094/2025 in RSA/4/2010 (D/O) in RSA/4/2010 WITH MC/11/2025 WITH I.A.(Civil)/1112/2025	KHUKAN BHOWMIK AND 2 ORS. Versus KESHAB DHAR AND ANR KHUKAN BHOWMIK AND 2 ORS. Versus KESHAB DHAR AND ANR KHUKAN BHOWMIK AND 2 ORS. Versus KESHAB DHAR AND ANR	MR G SARMA MR S DEKA MR G SARMA MR S DEKA MR G SARMA MR S DEKA	

	WITH I.A.(Civil)/1113/2025	KHUKAN BHOWMIK AND 2 ORS. Versus KESHAB DHAR AND ANR	MR G SARMA MR S DEKA	
	WITH I.A.(Civil)/1114/2025	KHUKAN BHOWMIK AND 2 ORS. Versus KESHAB DHAR AND ANR	MR G SARMA MR S DEKA	
41	I.A.(Civil)/1224/2025 WITH LCR in RSA/146/2017 WITH RSA/146/2017	ABHIJIT SARMAH Versus SHYAMAL SARMAH	MR. S SAHU	
42	I.A.(Civil)/1225/2025 WITH LCR in RSA/108/2019 WITH RSA/108/2019	ON THE DEATH OF SRI RAMEN SARMAH HIS LEGAL HEIRS AND ORS Versus SRI SHYAMAL SARMAH SRI RAJ KUMAR KOIRY Versus RAMPOTI KOIRY	MR.S SAHU MS.J DAS MR. B J MUKHERJEE MS R SAHA	MR. S SARMA MR. J DEKA MR. T K BHUYAN MR. S K DEKA MR. A K HUSSAIN
	WITH I.A.(Civil)/1759/2019 in RSA/108/2019	SRI RAMPOTI KOIRY and 3 ORS Versus SRI RAJ KUMAR KOIRY	MR.D K DAS MR. A K HUSSAIN MR. B HUSSAIN MS.L GOGOI	MR. B J MUKHERJEE MS R SAHA N CHAUDHURY
43	I.A.(Civil)/1264/2025 B/O in MACApp./323/2024 WITH MACApp./323/2024	SRI RAMPOTI KOIRY AND 3 ORS. Versus) SRI RAJ KUMAR KOIRY MATIAS TANTI ALIAS MATIUS ALIAS MATIYACH DONGRI Versus ORIENTAL INSURANCE COMPANY LIMITED	MR. A K HUSSAIN MR. B HUSSAIN MRS S R DAS MR. A T SARKAR	MS. R D MOZUMDAR
44	I.A.(Civil)/1311/2025 in RSA/75/2022 WITH RSA/75/2022	ORIENTAL INSURANCE COMPANY LTD Versus MATIAS TANTI @ MATIUS @ MATIYACH DONGRI AND 2 ORS F NIBASH CHANDRA SHEEL ALIAS CHINU SHEEL Versus 18. ON THE DEATH OF ARUN KUMAR SHEEL, AND 4 OTHERS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA MR A ISLAM MR. L R MAZUMDER	MR. A T SARKAR FOR CAVEATOR
	WITH I.A.(Civil)/1312/2025 in RSA/75/2022	NIBASH CHANDRA SHEEL @ CHINU SHEEL Versus ON THE DEATH SUKHMAY KUMAR SHEEL HIS LEGAL HEIRS BINA SHEEL AND ORS.	MR. L R MAZUMDER MR. A ISLAM MR. A Z AHMED	MR. S P CHOUDHURY (R21) MR K BISWAKARMA (R21) MS B DEVI (R21)
45	I.A.(Civil)/1475/2025 in MACApp./4618/2025 WITH MACApp./4618/2025 (Filing Number)	NIBASH CHANDRA SHEEL ALIAS CHINU SHEEL Versus 18. ON THE DEATH OF ARUN KUMAR SHEEL, AND 4 OTHERS THE TATA AIG GENERAL INSURANCE CO. LTD. Versus NIBEDITA UPADHYAI AND 4 ORS	MR A ISLAM MR. L R MAZUMDER MRS L SHARMA MR. K K BHATTA	
46	I.A.(Civil)/1487/2025 in Mat.App./5275/2025	THE TATA AIG GENERAL INSURANCE CO LTD Versus NIBEDITA UPADHYAI XXXXXXX Versus XXXXXXX	ALHAJJ I UDDIN MRS. R MOMTAZ H M I HOQUE MR ROBIUL HOQUE	

	WITH Mat.App./5275/2025 (Filing Number)	XXXXXXX Versus XXXXXXX	Robiul Hoque	
47	I.A.(Civil)/1490/2025 in Test.App./3401/2025	MANJIT NARZARY Versus MIRA BRAHMA AND 4 ORS	MR. SURAJIT DAS MR. P P DAS	
	WITH Test.App./3401/2025 (Filing Number)	MANJIT NARZARY Versus MIRA BRAHMA	AKRAM IMTIAZ ALI	
	WITH I.A.(Civil)/3403/2025 (Filing Number)	MANJIT NARZARY Versus MIRA BRAHMA AND ORS	AKRAM IMTIAZ ALI	
48	I.A.(Civil)/1493/2025 in MACApp./12445/2024	MADHABI BISWAS Versus NANTU DEY SARKAR AND 3 ORS	MR. M TALUKDAR	
	WITH MACApp./12445/2024 (Filing Number)	MADHABI BISWAS Versus NANTU DEY SARKAR AND 3 ORS	MR. M TALUKDAR	
		HEARING		
49	MACApp./120/2020 WITH LCR, FIXED	THE NATIONAL INSURANCE COMPANY LIMITED Versus SMTI. BINA BORUAH AND 3 ORS	MR. A DUTTA MR. P J BARMAN MRS. P DUTTA	MR. A K GUPTA (R-3,4) MR. N BORUAH MR. R S MISHRA (R-3,4)
	WITH I.A.(Civil)/723/2020 in MACApp./120/2020	THE NATIONAL INSURANCE COMPANY LIMITED Versus SMTI. BINA BORUAH AND 3 ORS	MR. A DUTTA MRS. P DUTTA	MR. N BORUAH (R-1,2) MS B SAIKIA (R-1,2)
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LEAVE NOTE OF ADVOCATES FOR 14/05/2025				
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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MR. L C DEY	24-04-2025	To	15-05-2025
3)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
4)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
5)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
6)	MR. K MIRA	09-05-2025	To	14-05-2025
7)	MD. H BHUYAN	05-05-2025	To	06-06-2025
8)	MR. R P SINGH	13-05-2025	To	31-05-2025
9)	MR J CHOPRA	11-05-2025	To	04-06-2025
10)	MS R S SADIAL	13-05-2025	To	20-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday,14th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 19

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
1	AB/941/2025 B/O	IMAN ALI Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR J ABEDIN MR M Z RAHMAN	PP, ASSAM
MOTION (BA)				
2	Bail Appln./1348/2025	RIBBUL HUSSAIN @ RIBBUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. Y SIKDAR MR D J DAS	PP, ASSAM
3	Bail Appln./1501/2025	ZAKIR HUSSAIN Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY MISS. P M AHMED U U KHAN	PP, ASSAM
4	Bail Appln./1502/2025	HABIZUR MIAH Versus THE STATE OF ASSAM	MR. A F N U MOLLAH MR. S M MOLLAH K ZAMAN	PP, ASSAM
5	Bail Appln./1503/2025	ZILANI SK @ ABDUL KADER JELANI @ ZILANI HAQUE Versus THE STATE OF ASSAM	MR. A T SARKAR S R DAS	PP, ASSAM
6	Bail Appln./1507/2025	MIRAJUL HOQUE Versus THE STATE OF ASSAM	MR. S U AHMED MR A HAWARI	PP, ASSAM
7	Bail Appln./1508/2025	NUR AHMED AND ANR Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY MISS. P M AHMED U U KHAN	PP, ASSAM
8	Bail Appln./1511/2025	ANIRUJJAMAL Versus THE STATE OF ASSAM	MR. M A I HUSSAIN MR. S H ZAMAN MR. S. ALOM	PP, ASSAM
MOTION				
9	AB/1053/2025	RAHUL MISHRA Versus THE STATE OF ASSAM	MR. R CHETRI MR U SAIKIA MR N MILI	PP, ASSAM
10	AB/1056/2025	MAYNA BALA RAY Versus THE STATE OF ASSAM	MR. M HUSSAIN MR. R I MONDAL MR A.K. MOLLAH	PP, ASSAM

11	AB/1057/2025	SHAHJAMAL AHMED Versus THE STATE OF ASSAM AND ANR	MR. N J DUTTA MR. A A MONDAL MR R A AHMED MR A ALAM	PP, ASSAM
12	AB/1059/2025	RASIDUL RAHMAN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. S ISLAM MR. M MONDAL A R MONDAL	PP, ASSAM
13	AB/1063/2025	MD ZIAUL HOQUE KHAN Versus THE STATE OF ASSAM	MR. J KALITA MR SOHAING	PP, ASSAM
BAIL HEARING (BA)				
14	Bail Appln./2076/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	MD MUJAKIR HUSSAIN Versus THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
15	Bail Appln./3380/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	MD JALAL UDDIN TALUKDAR @ KAMAL UDDIN AND ANR Versus THE STATE OF ASSAM	MR. S MUNIR MR. S RANA	PP, ASSAM
16	Bail Appln./235/2025 WITH CASE RECORD(SCANNED COPY)	SANOJ KUMAR RAY Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR MR. AJAY SARMA	PP, ASSAM
17	Bail Appln./290/2025 WITH OFFICE NOTE, FIXED	SANOWAR HUSSAIN Versus THE STATE OF ASSAM	MS. T SOM MS. U HAZARIKA	PP, ASSAM
18	Bail Appln./480/2025 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	MD ELIYAS KHAN, Versus THE STATE OF ASSAM	MR. Y S MANNAN MR. S MUNIR MS. N.A. BEGUM	PP, ASSAM
19	Bail Appln./482/2025 WITH CASE RECORD(SCANNED COPY)	AMIR KHAN Versus THE STATE OF ASSAM	MR. Y S MANNAN MR. C K NATH MR. S MUNIR MR. AJAY SARMA	PP, ASSAM
20	Bail Appln./778/2025 WITH CASE RECORD(SCANNED COPY), FIXED	BIPLAB DAS Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY MR A AHMED	PP, ASSAM
21	Bail Appln./1057/2025 WITH CASE RECORD(SCANNED COPY), FIXED	MITON SARKAR Versus THE STATE OF ASSAM	MR SISHIR DUTTA MS S MOCHAHARI MR S DUTTA	PP, ASSAM
22	Bail Appln./1128/2025 WITH CASE RECORD(SCANNED COPY)	MD ALIMUDDIN Versus THE STATE OF ASSAM	MR. Y S MANNAN MR. T HUSSAIN	PP, ASSAM
23	Bail Appln./1233/2025 WITH OFFICE NOTE, FIXED	GAURAV DAS Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR H AGARWAL MR P DOLEY MS S JAIN	PP, ASSAM
24	Bail Appln./1234/2025 WITH CASE RECORD(SCANNED COPY)	ABID JOYNALUDDIN Versus THE STATE OF ASSAM	MR B P BORAH MR P J DUTTA MR. A KHANDAKAR	PP, ASSAM
BAIL HEARING				
25	AB/3127/2024	MD IMAN HUSSAIN AND 13 ORS Versus THE STATE OF ASSAM	MR. A M BORA MR. D GAGAI MR. D K BAIDYA MR. V A CHOWDHURY	PP, ASSAM
26	WITH AB/3126/2024	FARUQUE AHMED AND 2 ORS Versus THE STATE OF ASSAM	MR. A M BORA MR. D GAGAI MR. D K BAIDYA MR. V A CHOWDHURY	PP, ASSAM
27	AB/3259/2024	KANAK DEKA Versus THE STATE OF ASSAM	MR. R SARMAH MS. M PAUL	PP, ASSAM
28	AB/3438/2024 FIXED	HAMIDUL ISLAM Versus THE STATE OF ASSAM	MR. J C GOGOI MR. N GOGOI MR B ISLAM	PP, ASSAM

29	AB/613/2025	AMIRUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR S H SIKDAR MD IMRAN A ISLAM	PP, ASSAM
30	AB/662/2025 WITH OFFICE NOTE	BRAHMA SAH AND 2 ORS Versus THE STATE OF ASSAM	MR. P J SAIKIA MS D DUTTA	MR. S NEOG (INFORMANT) MS. S G BARUAH (INFORMANT) MR. B BORGOHAIN (INFORMANT) MR B SAIKIA (INFORMANT) PP, ASSAM
31	AB/715/2025	ABDUL JOHIR ALIAS ABDUL JALIL Versus THE STATE OF ASSAM	MR. M I HUSSAIN MS. P AHMED N. UDDIN MR. N ISLAM	PP, ASSAM
32	AB/758/2025 WITH OFFICE NOTE	SUHAIL AHMED AND ANR Versus THE STATE OF ASSAM AND ANR.	MR F HAQUE MR A ISLAM	MR J C BORAH (R-2) PP, ASSAM
33	AB/762/2025	ABDUL HAI Versus THE STATE OF ASSAM	MOTIUR RAHMAN MR. A S TAPADER	PP, ASSAM
34	AB/791/2025 WITH CASE RECORD(SCANNED COPY)	PARVEZ ALOM @ PARVEJ ALOM Versus THE STATE OF ASSAM AND ANR	TAWHID LASKAR MS. BANSHIKA PODDER A BORBHUYAN	MR. D K AGARWALA (R-2) PP, ASSAM
35	AB/807/2025	ARIFUL ISLAM Versus THE STATE OF ASSAM	DARAK ULLAH MS A HUSSAIN SABRISH AHMED	PP, ASSAM
36	AB/858/2025	PRANJAL MAHILI Versus THE STATE OF ASSAM AND ANR.	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM
37	AB/875/2025 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	SHAHALOM MOLLAH Versus THE STATE OF ASSAM AND ANR.	MD. A HUSSAIN MR B. RAHMAN MR. K ALOM MR. T ISLAM	PP, ASSAM
38	AB/879/2025 FIXED	SRI PANKAJ CHETRY Versus THE STATE OF ASSAM	MR. L GOGOI	PP, ASSAM
39	AB/905/2025 FIXED	DALIM DAS Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR H AGARWAL MR J SINGH MR P DOLEY	PP, ASSAM
40	AB/945/2025 FIXED	ANISUR ISLAM @ ANISUR RAHMAN Versus THE STATE OF ASSAM	MR. M HOSSAIN MD A WADUD S KHAN	PP, ASSAM
41	AB/953/2025 WITH OFFICE NOTE, FIXED	AZIZUR HOQUE @ JAHANGIR ALOM AND 2 ORS Versus THE STATE OF ASSAM AND ANR	TAWHID LASKAR MR. D K AGARWALA	PP, ASSAM
<u>ORDERS</u>				
42	I.A.(CrI.)/372/2024 FIXED in W.P.(CrI.)/13/2019 WITH W.P.(CrI.)/13/2019	THE UNION OF INDIA AND 3 ORS Versus HITESH BARUAH DR. HITESH BARUAH Versus THE UNION OF INDIA AND 3 ORS.	RANJIT KUMAR DEV CHOUDHURY MR. K N CHOUDHURY MR. K N CHOUDHURY MR. M MAHANTA MR. R J DAS N GAUTAM	MR. S K MEDHI, SC- ENFORCEMENT DEPTT. ASSTT.S.G.I.
43	WITH W.P.(CrI.)/14/2019 WITH I.A.(CrI.)/318/2024 in W.P.(CrI.)/14/2019	DR. MIHIR KUMAR BARUAH Versus THE UNION OF INDIA AND 3 ORS. THE UNION OF INDIA AND 3 ORS Versus DR. MIHIR KUMAR BARUAH	MR. K N CHOUDHURY MR. M MAHANTA MR. N BARUAH RANJIT KUMAR DEV CHOUDHURY	MR. S K MEDHI, SC- ENFORCEMENT DEPTT. ASSTT.S.G.I. MR. K N CHOUDHURY MR. M MAHANTA MR. N BARUAH

44	WITH W.P.(CrI.)/15/2019	DHARANI DHAR BARUAH Versus THE UNION OF INDIA AND 3 ORS.	MR. K N CHOUDHURY MR. M MAHANTA MR. N BARUAH	MR. S K MEDHI, SC- ENFORCEMENT DEPTT. ASSTT.S.G.I.
	WITH I.A.(CrI.)/321/2024 in W.P.(CrI.)/15/2019	THE UNION OF INDIA, Versus DHARANI DHAR BARUAH,	RANJIT KUMAR DEV CHOUDHURY	
45	I.A.(CrI.)/220/2025 BA 2427/2024(D/O), WITH OFFICE NOTE in Bail Appln./2427/2024	HARICHARAN BISWAS Versus THE UNION OF INDIA,	S K DAS	SC, NCB

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LEAVE NOTE OF ADVOCATES FOR 14/05/2025

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1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MR. L C DEY	24-04-2025	To	15-05-2025
3)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
4)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
5)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
6)	MR. K MIRA	09-05-2025	To	14-05-2025
7)	MD. H BHUYAN	05-05-2025	To	06-06-2025
8)	MR. R P SINGH	13-05-2025	To	31-05-2025
9)	MR J CHOPRA	11-05-2025	To	04-06-2025
10)	MS R S SADIAL	13-05-2025	To	20-05-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Wednesday,14th May 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 21

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DELIVERY OF ORDER				
1	I.A.(Civil)/1022/2025 in LA.App./10838/2024	DURLLAV DUNGRI AND 27 ORS. Versus POWER GRID CORPORATION OF INDIA LTD AND 3 ORS.	MR D C K HAZARIKA MS J BEZBARUAH MR N C K HAZARIKA	GA, ASSAM SC, PGCI LTD.
	WITH LA.App./10838/2024 (Filing Number)	POWER GRID CORPORATION OF INDIA LTD Versus THE STATE OF ASSAM AND 29 ORS F	MR. D DEKA	
	WITH I.A.(Civil)/3029/2024	POWER GRID CORPORATION OF INDIA LTD Versus THE STATE OF ASSAM AND 29 ORS	MR. D DEKA MR. C P SHARMA	GA, ASSAM MR D C K HAZARIKA(R-4 TO 14, 16 TO 30) MS J KALITA(R-4 TO 14, 16 TO 30) J BEZBARUAH (R-4 TO 14, 16 TO 30) N C K HAZARIKA(R-4 TO 14, 16 TO 30)
MOTION (BA)				
2	Bail Appln./1500/2025	MD. SURAJ ALI. Versus THE STATE OF ASSAM	MR. R BARUAH	PP, ASSAM
3	Bail Appln./1505/2025	ABUL HUSSAIN Versus THE STATE OF ASSAM	MR H BARUAH MR P P PHUKAN	PP, ASSAM
4	Bail Appln./1510/2025	RAJ KUMAR THAKUR Versus THE STATE OF ASSAM	MR. R CHETRI MR N MILI	PP, ASSAM
5	Bail Appln./1512/2025	NASIRUDDIN AHMED Versus THE STATE OF ASSAM	MR. A DUTTA MR B TAID	PP, ASSAM
6	Bail Appln./1516/2025	ATAUR RAHMAN ALIAS ATHWAR RAHMAN Versus THE UNION OF INDIA	MS. S K NARGIS MS S BEGUM MS N SULTANA A SAHA	SC, NCB

MOTION

7	AB/562/2025	ASHISH KR DEY Versus THE STATE OF ASSAM	MS. T SOM MR H DAS	PP, ASSAM
8	AB/1051/2025	MOHD RAZAK Versus THE STATE OF ASSAM	MR. A DHANUKA B PRASAD	PP, ASSAM
9	AB/1052/2025	RUME SULTAN BASHA @ SULTAN ALI Versus THE STATE OF ASSAM	MR. J A AHMED MR. K M HASSAN	PP, ASSAM
10	AB/1055/2025	MANIK BORAH @ MANIK BORA Versus THE STATE OF ASSAM	DARAK ULLAH MR. M I HUDA MS A HUSSAIN SABRISH AHMED	PP, ASSAM
11	AB/1058/2025	PRANAY DAS AND 2 ORS. Versus THE STATE OF ASSAM	MR J C BORAH MS J BORUAH	PP, ASSAM
12	AB/1061/2025	FARNAZ AHMED Versus THE STATE OF ASSAM	H CHOUDHURY	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
13	Bail Appln./859/2025 FIXED	SANIYA BEGUM Versus THE STATE OF ASSAM	MR. W RAHMAN	MR. B CHOWDHURY (INFORMANT) PP, ASSAM
14	Bail Appln./1195/2025 FIXED	BITUL SENAPATI Versus THE STATE OF ASSAM	MR. G PATOWARY MR. R PHUKAN	PP, ASSAM
15	Bail Appln./1208/2025 FIXED	RUBUL SHARMA Versus THE STATE OF ASSAM	MR I S MAZUMDAR	PP, ASSAM
16	Bail Appln./1251/2025 FIXED	JAHANGIR ALOM Versus THE STATE OF ASSAM	MR H DAS D BARUAH	PP, ASSAM
17	Bail Appln./1302/2025 FIXED	JOHORUDDIN ALI @ JAHARUDDIN ALI Versus THE STATE OF ASSAM	MS S S ZIA	PP, ASSAM
18	Bail Appln./1338/2025 FIXED	RAFIKUL ISLAM Versus THE STATE OF ASSAM AND ANR	MD. A J ATIA MS A H ATIA	PP, ASSAM
19	Bail Appln./1359/2025 FIXED	JAMSER ALI Versus THE STATE OF ASSAM	MR K THAKUR MR D MEDHI MR. A HUDA	PP, ASSAM
20	Bail Appln./1366/2025 FIXED	AMEJ ALI @ AMIR ALI Versus THE STATE OF ASSAM	MR. A AHMED U U KHAN	PP, ASSAM
21	Bail Appln./1398/2025 FIXED	MD MAHIDUL @ MAIDUL ISLAM Versus THE STATE OF ASSAM	MR. B DEKA MS P BARUAH S AZIZ	PP, ASSAM
<u>BAIL HEARING</u>				
22	AB/4304/2023 FIXED	MANTAZ ALI Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
23	AB/2448/2024 FIXED	NISHANK PRASAD SAIKIA Versus THE STATE OF ASSAM	MR F H LASKAR (2) MR. Z H BORA MS N SULTANA	PP, ASSAM
24	AB/2565/2024 AB 2548/2024(D/O), FIXED	PRANABJYOTI DEKA Versus THE STATE OF ASSAM	MR. P P GOGOI MR A SARANIA N GOGOI	PP, ASSAM
25	WITH AB/2549/2024	RANDIP GOGOI Versus THE STATE OF ASSAM	MR A SARANIA N GOGOI	PP, ASSAM

26	AB/3090/2024 FIXED	PANKAJ DAS Versus THE STATE OF ASSAM	MD H R AHMED MR J I MONDAL MR J ISLAM M BEGUM	PP, ASSAM
27	AB/3167/2024 FIXED	DHARMESWAR ROY Versus THE STATE OF ASSAM	MR. T HUSSAIN	PP, ASSAM
28	AB/36/2025 FIXED	MRIDUL HAQUE Versus THE STATE OF ASSAM	MR. A S ALI MR S HUSSAIN MR. S A B KHABIR MR. K AHMED	PP, ASSAM
29	WITH AB/3307/2024	MAJIRAN BIBI AND ANR Versus THE STATE OF ASSAM	MR. A S ALI MR S HUSSAIN MR. S A B KHABIR	PP, ASSAM
30	AB/433/2025 FIXED	BHUPEN BARMAN Versus THE STATE OF ASSAM	MR. S CHAUHAN M. BORUAH B CHOWHAN	PP, ASSAM
31	AB/468/2025 WITH CASE RECORD(SCANNED COPY), FIXED	SUDIPTA SARMA Versus THE STATE OF ASSAM	MR. S MUNIR MR K HUSSAIN MS. N.A. BEGUM	PP, ASSAM
32	AB/475/2025 FIXED	PRANJAL DAS ALIAS KRISHNA DAS AND ANR Versus THE STATE OF ASSAM	MS F BEGUM MS P DASGUPTA MR S PAUL	PP, ASSAM
33	AB/525/2025 FIXED	AINAJ HUSSAIN Versus THE STATE OF ASSAM	MR Z ALAM MR. N D SARMA MS. S NAZNEEN	MR. A K BHUYAN (INFORMANT) MS. N CHOUDHURY(INFORMANT) MR. A KHOUND(INFORMANT) MR A SHARMA(INFORMANT) MR A TALUKDAR(INFORMANT) MR J DAS(INFORMANT) N.R. SHARMA(INFORMANT) PP, ASSAM P BHOWMICK(INFORMANT)
34	AB/566/2025 FIXED	BAPAN MAZUMDAR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A F N U MOLLAH MR R ISLAM MR A H AHMED	PP, ASSAM
35	AB/735/2025 WITH OFFICE NOTE, FIXED	SRI ABHIJIT CHUTIA, Versus THE STATE OF ASSAM	MR. P HAZARIKA MR. P K MUNIR MR. A. GAYAN	MR. B K GOGOI (INFORMANT) MR. S DEKA(INFORMANT) PP, ASSAM
36	AB/737/2025 FIXED	SRI PAPU BORA ALIAS PAPU BORUAH Versus THE STATE OF ASSAM	MR. T K BHUYAN MR. C TALUKDAR	PP, ASSAM
37	AB/794/2025 WITH OFFICE NOTE, FIXED	BISWAJYOTI ROY AND ANR Versus THE STATE OF ASSAM	MR. A K AZAD MS S DEVI	MR. I A TALUKDAR (INFORMANT) PP, ASSAM
38	AB/851/2025 FIXED	AMINUR ISLAM AND 7ORS Versus THE STATE OF ASSAM	MR M CHOUDHURY (P-2,3) MS. F BEGUM(P-2,3) A W AMAN MR SARFRAZ NAWAZ MR. SURAJIT DAS A S CHOUDHURY	MR. S DIHINGIA(INFORMANT) MR. I H BARBHUIYA (INFORMANT) MR I HASSAN (INFORMANT) PP, ASSAM
39	AB/866/2025 FIXED	SAFIKUR ROHMAN Versus THE STATE OF ASSAM	MR. P D NAIR MR. A CHETRY MR G ALAM MR. H ROHMAN MR S R A NASER	PP, ASSAM

40	AB/902/2025 FIXED	NABA DEKA Versus THE STATE OF ASSAM	MR. B K MAHAJAN MR. A CHAUDHURY MR P P MEDHI MR G BARGAYARY Z HAQUE	PP, ASSAM
41	AB/912/2025 FIXED	FANI ROY @ GANESH Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR MR. AJAY SARMA	PP, ASSAM
42	AB/955/2025 FIXED	JOHIRUL ISLAM Versus THE STATE OF ASSAM	MR. K A MAZUMDER MR E AHMED S A ISLAM	PP, ASSAM
43	AB/987/2025 FIXED	SHAH ALOM SK @ ALOM MOULANA AND ORS Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
44	AB/990/2025 FIXED	RAJIDUR RAHMAN KHANDAKAR @ RAJIDUR RAHMAN Versus THE STATE OF ASSAM	MR. A F N U MOLLAH MD H R AHMED K ZAMAN R AMIN	PP, ASSAM
45	AB/1016/2025 FIXED	RAJU KALITA Versus THE STATE OF ASSAM	MR. S MUNIR MR. R ALI MS. N.A. BEGUM	PP, ASSAM

ORDERS

46	I.A.(CrI.)/125/2023 in CRL.A(J)/813/2023 WITH CRL.A(J)/813/2023 (Filing Number) WITH I.A.(CrI.)/815/2023 (Filing Number)	NANDA KARMAKAR Versus THE STATE OF ASSAM AND ANR. NANDA KARMAKAR Versus THE STATE OF ASSAM AND ANR . B NANDA KARMAKAR Versus THE STATE OF ASSAM AND ANR . B	MR. A GOGOI MR. A GOGOI MR. A GOGOI	PP, ASSAM
47	I.A.(CrI.)/21/2025 in CrI.Rev.P./11951/2024 WITH CrI.Rev.P./11951/2024 (Filing Number)	MAMONI SAIKIA DUTTA Versus THE STATE OF ASSAM AND ANR. MAMONI SAIKIA DUTTA Versus THE STATE OF ASSAM AND ANR. (F)	MR P KATAKI MRS R BEGUM MS. A LALA MRS R BEGUM	PP, ASSAM
48	I.A.(CrI.)/23/2025 in CrI.Rev.P./11953/2024 WITH CrI.Rev.P./11953/2024 (Filing Number)	MAMONI SAIKIA DUTTA Versus THE STATE OF ASSAM AND ANR. MAMONI SAIKIA DUTTA Versus THE STATE OF ASSAM AND ANR. (G)	MR P KATAKI MRS R BEGUM MS. A LALA MRS R BEGUM	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 14/05/2025

1)	MS. N M DEKA	05-04-2025	To	19-12-2025
2)	MR. L C DEY	24-04-2025	To	15-05-2025
3)	MS.SHOMA DASGUPTA	10-05-2025	To	31-05-2025
4)	MS SUPRIYA DASGUPTA	10-05-2025	To	31-05-2025
5)	MR. S K KEJRIWAL, S KEJRIWAL	09-05-2025	To	13-06-2025
6)	MR. K MIRA	09-05-2025	To	14-05-2025
7)	MD. H BHUYAN	05-05-2025	To	06-06-2025
8)	MR. R P SINGH	13-05-2025	To	31-05-2025
9)	MR J CHOPRA	11-05-2025	To	04-06-2025
10)	MS R S SADIAL	13-05-2025	To	20-05-2025